



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[FROM 01-11-2021 TO 23-12-2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE: DIVISION BENCH-I

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate	
HEARING					
1	WP(C)/3383/2005	M/S OM CARRYING CORPORATION AND ORS Versus THE STATE OF ASSAM AND ORS	S K MUKTAR K H CHOUDHURY	MR.D SAIKIA GA, ASSAM MRS.A VERMA SC, FINANCE	
2	WP(C)/1891/2008	ALL ASSAM ENGLISH MEDIUM SCHOOLS' ASSOCIATION Versus THE STATE OF ASSAM AND ORS	MR. S S DEY MR. M NATH S CHOUDHURY MR. J SINHA M BORA MR. A M MAZUMDAR A ROY	MR.K N CHOUDHURY MR.H RAHMAN MR.T C CHUTIA MR.S SAIKIA SC. EDU. ADDL. AG, ASSAM MR.P SAIKIA MR.V M THOMAS SC. SEBA	
WITH	3	WP(C)/2806/2012	DELHI PUBLIC SCHOOL, NUMALIGARH Versus THE STATE OF ASSAM AND ORS	MR.A C BORBORA MR.U K NAIR MR.M SMITH	SC, CBSC SC, EDU
WITH	4	WP(C)/199/2016	BYAKTIGATA VIDYALAYA SAMANNAYRAKSHEE SAMITEE, GUWAHATI, ASSAM and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.M KATAKI	SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION
WITH	5	WP(C)/1300/2016	ASSOCIATION OF ALL ASSAM AFFILIATED INSTITUTIONS AAAAI and 2 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MS.P BORAH MR.S BORTHAKUR	C.G.C. MR.C K S BARUAH(R-4) SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION ASSTT. S.G.I. MS.R BORA SC, CBSC
6	WA/399/2013	ASHISH KUMAR GOON, Versus CANARA BANK and 3 ORS,	MR.N C DAS MR.A DAS MS.M DEVI MS.B DAS MR.P K DEBROY MR.S DEY	MR.S CHAMARIA MS.N AGARWALLA MR.S CHANDA	
7	WA/400/2015	RAI MOHAN CHAKMA and 122 ORS Versus THE STATE OF ARUNACHAL PRADESH and 8 ORS	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR. R MAZUMDAR MR U DEKA MR. C MODI MR.M CHALIHA MR.P KATAKEY	MR. P D NAIR MR G ALAM(R- 6 - 9) MR.H ROHMAN(R- 6 - 9) MR.D NAGR- 6 - 9 GA, ARUNACHAL	

8	WP(C)/5813/2015	JAI PRAKASH JAISWAL and ANR Versus D K CHETIA and ANR.	MR.K N CHOUDHURY MS.S DEY MS.R DEKA MR.R DUBEY	MR.A D CHOUDHURY(R-2) MR.A DHAR(R-1) MS.C DAS(R-1) MRK K DASR-1 MR.D CHOUDHURY(R-2)
9	WP(C)/7886/2015	UMESH TAMULI and 176 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS.B CHOUDHURY MS.H DEKA MS.P DUTTA	GA, ASSAM MR.A DAS(R-4) MR.S R RABHAR-4 MR.C CHOUDHURY AG, ASSAM
10	WA/238/2016	SODOU ASOM PRATHAMIK ARU MAJALIA BIDYALAYA MATRI SANTHA Versus STATE OF ASSAM and 6 ORS.	MS B CHAUDHURY MR.P K GOSWAMI MR. B P BORAH MR.P K DAS MR.M U MAHMUD MR.D K SAIKIA MS.B DAS MR.M BORAH	SC, ELEMENTARY EDUCATION ASSTT.S.G.I. SC, SOCIAL WELFARE SC, SSA
11	WA/35/2017	MISS BEAUTY GOGOI and 4 ORS Versus THE STATE OF ASSAM and 10 ORS	MR.JAYANTA DEKA	ASSTT.S.G.I. SC, SOCIAL WELFARE
12	WP(C)/259/2017	SRI HARIHAR BARMAN Versus THE UNION OF INDIA and 4 ORS	MR. A K PURKAYASTHA MR. M BHUYAN MR. S K SINGH MR. M S ALI	MR. S C BISWAS (R-5) MS. J BORAH (R-5) MR. R KARIM (R-5) MS. U NANDA (R-5) SC, KVS ASSTT. S.G.I.
13	WP(C)/2523/2017	MOHAMMED ANSARI Versus THE UNION OF INDIA and 2 ORS.	MR.R BARUAH MR.D BARUA MR.D BORAH MRS R BORAH	C.G.C. MR.K K PARASAR(R- 1-3) ASSTT.S.G.I.
14	WP(C)/4886/2017	M/S. SHREE BABA ENTERPRISE Versus THE STATE OF ASSAM and 2 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
15	WP(C)/5557/2017 WP(C) 3594/2014(D/O)	SANJIB DAIMARI and 7 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR. P K GOSWAMI MR. B P BORAH MR. P J DUTTA	MR. S S ROY R-5 SC, N C T E SC, EDUCATION
	WITH			
16	WA/360/2014 CAVT. NO. 1650/2014	THE STATE OF ASSAM and 22 ORS Versus ALL ASSAM SECONDARY ADDITIONAL CONTRACTUAL TEACHERS ASSOCIATION and 60 ORS	MR. U K GOSWAMI MS. M BHUYAN MR. P GOHAIN MR. P SAIKIA MR. D BORGOHAIN	MR. P K GOSWAMI (R-1) MR.B P BORAH (R-1) B P BORAH (FOR CAVEATOR) MR. D CHOUDHURY (R 31- 35, 37&40) MRS. J BORAH (R-1) MR. B TAID (R-1) MR. P J DUTTA (R-1)
	WITH			
17	WA/23/2017	THE STATE OF ASSAM and ANR Versus MOHAN KUTUM and 92 ORS	MR. D SAIKIA MR. N SARMA SC, EDUCATION ADDL GA, ASSAM MR. A DEKA	MR. P K GOSWAMI (R1-93) MR. B P BORAH (R1-93) MR. B TAID (R 1-93) MR. P J DUTTA(R 1-93)
	WITH			
18	WP(C)/1610/2018	TANDRA PHUKAN AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MR. B K KASHYAP	GA, ASSAM SC, EDUCATION DEPT.
	WITH			
19	WP(C)/5366/2020	PRANAB KALITA AND 6 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. D SARMAH	GA, ASSAM SC, EDU SC, FINANCE DEPTT.
20	WA/2/2018	THE STATE OF ASSAM Versus DEEPAR BEEL PACHPARA SAMABAI SAMITY LTD	MR. D NATH	MR H DAS, SC-AFDC, SC- GMDA,SC-GMC,SC-PCB, A.S.G.I. MR. B C DEKA

21	WA/12/2018	FULBARI GPSS, Versus THE STATE OF ASSAM AND 4 OTHERS	MR G Z AHMED A ISLAM MR. A A HUSSAIN	GA, ASSAM MR. S CHAMARIA, SC, FCSCA ASSTT.S.G.I.
	WITH			
22	WA/196/2018	DHONIPUR S.S. LTD AND 10 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S ROY MR. M H LASKAR	GA, ASSAM
	WITH I.A.(Civil)/2305/2018 in WA/196/2018	DHONIPUR S.S. LTD AND 10 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S ROY MR. M H LASKAR	
	WITH			
23	WA/240/2018	TARUN SONOWAL AND 28 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS MR. R K TALUKDAR	GA, ASSAM
	WITH			
24	WA/249/2018	BARALIMARI S.S. LTD AND 19 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHOUDHURY MR. A D CHOUDHURY MR N BARUAH	GA, ASSAM
	WITH			
25	WP(C)/2136/2020 CAVT. NO. 0232/2020	THE ALL BTAD GPSS LTD. ASSOCIATION Versus THE STATE OF ASSAM AND 13 ORS.	MS N NATH MR. M DUTTA	GA, ASSAM MR. R ISLAM SC BTAD SC, FINANCE FOR CAVEATOR MR. P D NAIR
26	WA/50/2018	THE STATE OF MIZORAM Versus SH P C LATHLAMUANA	MR. A K SARMA MR.A K SARMA	MR. P D NAIR
27	WA/52/2018 CAVT. NO.0105/2018	ARNAB KUMAR KALITA AND 5 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. J PATOWARY MR. D J DAS MR. D DEKA	SC, A I C T E MR. S SAIKIA MR. A DAS MR. B CHOUDHURY MR. B GOGOI MR. A CHAMUAH SC, D U MR. L P SHARMA SC, G U SC, U G C SC, A S T U SC, HIGHER EDU
28	WA/70/2018	THE STATE OF MIZORAM Versus SH MALSAMTLUANGA	MR A K SARMA MRS P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 68) MR G ALAM (R1 TO 68) MR. H ROHMAN (R1 TO 68) MR. D NAG (R1 TO 68)
29	WA/71/2018	THE STATE OF MIZORAM Versus SH R. LALTHANZAUVA	MR. A K SARMA MS. P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 88) MR G ALAM (R1 TO 88) MR. H ROHMAN (R1 TO 88) MR. D NAG (R1 TO 88)
	WITH I.A.(Civil)/2463/2018 in WA/71/2018	THE STATE OF MIZORAM Versus SH R. LALTHANZAUVA AND 91 ORS	MS. P BHATTACHARYA	MR. P D NAIR MR. D NAG MR. R RAHMAN
30	WA/74/2018	THE MARWARI PANCHAYAT NAGAON Versus KHAGORIJAN ANCHALIK KRISHAK SURAKSHA SAMITI	MR. K N CHOUDHURY MR. R DUBEY MS. A B KAYASTHA MR. P K GARODIA MR. A LAL MR. A DEKA	MR R DHAR (R 2 & 3) MR. SHEELADITYA (R1)
31	WA/79/2018	SMTI. DIPTI MALI Versus DR. (MRS) MAUSOMI MADHAB AND 4 ORS	MRS J M KONWAR MR. D P BORAH MR. R KALITA MR. R SALOI MR. D J KAPIL MS. S NEWAR MR. A DIHINGIA	GA, ASSAM MR H K BAISHYA SC, APSC MR. B CHAKRAVARTY

32	WITH WA/72/2019	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR Versus DR. MOUSHUMI MADHAB AND 3 ORS	SC, APSC MR. C BARUAH	MR H K BAISHYA (OP1) MR. B CHAKRAVARTY (OP1) MR A RAHMAN (OP1)
33	WA/108/2018	MUKUT KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. R M DEKA MR. D DEKA MR. D J DAS MR. B K KASHYAP	DR. B AHMED SC, IRRIGATION
34	WITH WA/156/2018	MD EUNUSH ALI AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. R M DEKA MR. D DEKA MR. D J DAS MR. B K KASHYAP	DR. B AHMED SC, IRRIGATION
35	WITH WA/158/2018	RAMEN SAUD AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. R M DEKA MR. D DEKA MR. D J DAS MR. B K KASHYAP	DR. B AHMED SC, IRRIGATION
36	WA/110/2018	HIRANYA KUMAR SARMA Versus THE STATE OF ASSAM AND 7 ORS	MS. A DEVI	MR.C.BARUAH GA, ASSAM SC, APSC DR. B AHMED (R1 AND 2)
37	WA/115/2018	PRAFULLA SAIKIA Versus TEZPUR CENTRAL UNIVERSITY and 5 ORS	MRS. S ROY MS I DAS MR. S DUTTA	MR. A CHAMUAH (R4,R5) ASSTT.S.G.I.
38	WA/130/2018	MD FAIZUR RAHMAN AND 8 ORS Versus MS NARJIMA BEGUM AND 8 ORS	MR. N J KHATANIAR	MR. B D KONWAR (R3 & 5) MR. R KALITA (R3 & 5) MR. R SALOI (R3 & 5) MS. S NEWAR (R3 & 5) MS. M K BROWN (R3 & 5) SC, EXCISE DEPTT. MS. J KONWAR (R3 & 5)
39	WA/131/2018	THE STATE OF ASSAM AND ANR Versus MRS. USHA RANI GOSWAMI and 5 ORS,	MR. D SAIKIA MR. N SHARMA MR.D SAIKIA MS. P CHAKRABORTY	MR. I CHOWDHURY (R1- R6) MR. R M DEKA (R1-R6) MR. S BISWAKARMA (R1- R6) MS G DAS (R1-R6)
40	WA/165/2018 CAVT. NO.0499/2018	SRI RAKESH AGARWALA Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 17 ORS	MR. B CHOUDHURY MR. B GOGOI MR P NAYAK MR. T CHAKRABORTY	MR D CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR
41	WITH WA/166/2018	SMTI MANJULA SAIKIA BHUYAN Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 16 ORS	MR D DAS MR. R SARMAH MR. R SENSUA MR. I DAS	GA, ASSAM MR. D CHOUDHURY ASSTT.S.G.I. SC, PERSONAL DEPT. MR. T CHAKRABORTY FOR CAVEATOR
42	WITH WA/167/2018 CAVT. NO. 0499/2018	THE STATE OF ASSAM AND 3 ORS Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 14 ORS	MR. D NATH ADDL. SR. GA, ASSAM	MR. D CHOUDHURY MR. T CHAKRABORTY FOR CAVEATOR
43	WA/178/2018	SHRI PRAFULLA KUMAR DAS Versus UNITED BANK OF INDIA AND 3 ORS	MR. A DAS MR. S DUTTA	MR. S DUTTA (R1-R4) MR. C SHARMA (R1-R4) MR. S DUTTA (R1-R4) MR. R A HAZARIKA (R1-R4)

44	WA/183/2018	SRI BUBUL BARUAH and 25 ORS Versus THE STATE OF ASSAM and 35 ORS	MR. B C DAS MR. S CHAUHAN MR. R DAS MR. A R SHOME MR A J GHOSH MR. S CHAUHAN MR. P MAZUMDER	SC, APDCL
45	WA/185/2018 CAVT. NO.0543/2018	DR GEETIMA DEKA Versus DR PRADYUMNA GOSWAMI AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MR. D DEKA	SC, APSC MR. M CHOUDHURY (R1) MR. M MAHANTA MR. M MAHANTA MR. P K MUNIR (R1) MR. V A CHOWDHURY (R1) SC, HEALTH FOR CAVEATOR
46	WA/190/2018 CAVT. NO.0684/2018	MRS PADMAWATI BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MRS. M M ROY MR. K RAHMAN	SC, SEC. EDU. MR. P J SAIKIA MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR
47	WA/223/2018	SMT MINAKSHI BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MS B DEVI MR. R SARMA MS. K D SARMAH MS. S D SAIKIA	SC, HIGHER EDU GA, ASSAM SC, FINANCE DEPTT.
48	WA/256/2018	FOOD CORPORATION OF INDIA AND 3 ORS Versus GIRIN DAS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR H DAS
49	WA/264/2018	THE UNION OF INDIA AND 5 ORS Versus SUNNI LAL SS	MR. S C KEYAL ASSTT.S.G.I.	MR. U K NAIR MR. A CHETRY MR. M P SARMA
50	WA/268/2018	NIKANON NAIDING Versus MANAGEMENT OF HINDUSTAN PAPER CORPORATION LIMITED	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS. U BARUAH MR S A BARBHUIYA	MR. T SK
51	WA/285/2018	SMTI KALPANA BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. S K BARKATAKI MR. D K NATH MS. B SHARMA	SC, SEC. EDU. MR. B GOGOI SC, FINANCE DEPTT.
52	WA/291/2018	LUBI INDUSTRIES LLP Versus STATE OF ASSAM AND 10 ORS	MR. K N CHOUDHURY MR. R BARUAH MR. J PATOWARY MR. N M DUTTA MR D J DAS MR. M PHUKAN	GA, ASSAM
53	WA/341/2018	MOKSHADA SHARMA KATAKI Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS	MR. K SARMA MR D DAS MR. M BARUAH	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA
54	WA/367/2018 CAVT. NO.1249/2018	SMTI ASHA RANI BRAHMA Versus SMTI BINIKA GOYARI AND 9 ORS	MR. K N CHOUDHURY MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	SC, HIGHER EDU MR. R MAJUMDAR (R1) MR R DHAR (R1) MR J PAYENG (R1) MR. S BHUYAN (R-2 & 3) MR. A CHAMUAH (R-7) MR. A KHOUND (R-4, 5 & 6) MR B C MUCHAHARY (R-1) SC, BTC FOR CAVEATOR SC, U G C
55	WP(C)/741/2018	BHARAT SANCHAR NIGAM LTD. AND 2 ORS Versus MOHAN CHANDRA KALITA AND 3 ORS	MR. B C PATHAK MR. B PATHAK MR. R THADANI	MS B DEVI (R1 TO 4) MR G GOSWAMI (R1 TO 4) MR S SARMA (R1 TO 4)

56	WP(C)/2258/2018	UNION OF INDIA AND 2 ORS. Versus DWIPENDRA NATH SHARMA	MR. S C KEYAL ASSTT.S.G.I.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. A BHATTACHARJEE
57	WP(C)/5776/2018	SUNANDA SEAL AND ANR. Versus THE UNION OF INDIA AND 2 ORS.	MS P CHAKRABORTY MS. K KHAN MS A DAS	ASSTT.S.G.I.
58	WP(C)/6877/2018	BISWAJIT HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN MD. M ISLAM	SC, TRANSPORT
59	WP(C)/7682/2018	M/S. KAMAL AND ASSOCIATES Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, GMC
WITH				
60	WP(C)/7681/2018	M/S. RAJKAMAL AND COMPANY Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR. T C DAS MR T C DAS MR. P SARMA MR. M K GOGOI	MR. S BORA SC, GMC
61	WA/23/2019	M/S POPULAR TIE UP PVT LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. G N SAHEWALLA MR. D SENAPATI MR. A CHETIA MR. A SAHEWALLA MR. M SAHEWALLA	GA, ASSAM MR. A DAS SC, BOT
WITH				
62	WA/25/2019	M/S POPULAR TIE UP PVT LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MR. M SAHEWALLA MR. A SAHEWALLA	GA, ASSAM SC, BOT
63	WA/36/2019 CAVT. NO.0087/2019	SMTI CHARULATA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. B CHETRI MR. K K PARASAR	MR. S BORTHAKUR. (R-7) GA, ASSAM MR. N N B CHOUDHURY (R5, R6) MR D P SAHU (R5, R6) MR. M DEWAN (R5, R6)
64	WA/50/2019	SRI KHARGESWAR NARZARY AND 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B K BHATTACHARJEE MISS A CHETIA	GA, ASSAM SC, APDCL
65	WA/52/2019	THE UNION OF INDIA AND 3 ORS Versus DHARMESWAR SEAL	MR. S C KEYAL. ASSTT. S.G.I.	MR. B K DAS FOR CAVEATOR
66	WA/57/2019	MD MUKSIDUL ISLAM and ANR Versus THE STATE OF ASSAM and 3 ORS	MR.B CHAKRABORTY MS.D BORGOHAIN MR.T R SARMA MR.L GOGOI	SC, ELEM. EDU SC, FINANCE DEPTT.
WITH				
67	WA/63/2019	MD. KUBBED ALI and 2 ORS, Versus THE STATE OF ASSAM and 3 ORS,	MS. M SARMAH MS. D BORGOHAIN MR. P GOHAIN	SC, EDU SC, FINANCE
WITH				
	I.A.(Civil)/2157/2020 in WA/63/2019	MD. KUBBED ALI and 2 ORS, Versus THE STATE OF ASSAM AND 3 ORS.	MS. M SARMAH MR. P GOHAIN MS. K BARUAH	SC, ELEM. EDU
68	WA/73/2019 WITH WP(C)/5581/2013 (D/O)	THE STATE OF ASSAM Versus MD HUSSAIN ALI	MR. H RAHMAN,ADDL. A.G.ASSAM. MR. B J GHOSH, ADDL. S.G.A.ASSAM.	MR R ISLAM MR. N DEKA MD R ISLAM MR D N SARMA S K DAS
69	WA/84/2019	MRS TARULATA DEVI AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. O P BHATI MR. T C DAS MR. P SARMA MS. M K GOGOI	GA, ASSAM

70	WA/100/2019	BASIRUDDIN KAZI AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S BANIK MR K K GHOSH	MR. S C KEYAL MR. D P BORAH MR B GOGOI ASSTT.S.G.I. SC-FINANCE DEPTT,SC- HEALTH.
71	WA/107/2019	ABDUL KHALEQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. M A I HUSSAIN MR M AHMED MR A R BHUYAN MR M SHELM	MR K AGARWAL (R4) MRS. P BARMAN (BORKAKOTI) (R4) MR. S MUKTAR (R4) SC. REVENUE
72	WA/114/2019	FOOD CORPORATION OF INDIA AND ANR Versus M/S M. PUL ENTERPRISE AND 2 ORS	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	MR G KHANDELIA MR. K DEKA MS N KALITA
73	WA/115/2019	SHRI PADMA DHAR DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	SC, SEC. EDU. MR. S K GHOSH
	WITH			
74	WA/153/2019	DHIREN CH. MEDHI AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	SC, SEC. EDU.
75	WA/130/2019	M/S. JAYSHREE ENTRADE PRIVATE LIMITED Versus UNION OF INDIA AND 7 ORS	MR. P K BHATTACHARJEE PETITIONER IN PERSON	MR. S C BISWAS MR B SARMA
76	WA/186/2019	M/S. SHREE SHYAM ISPAT Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
77	WA/209/2019 WITH WP(C)/5637/2015 (D/O)	MOIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	GA, ASSAM
78	WA/213/2019	THE STATE OF MIZORAM AND 4 ORS Versus SH LALRUATKIMA AND 14 ORS	MR. K N CHOUDHURY MR. J PATOWARY	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG
79	WA/218/2019 CAVT. NO.0816/2019	SRI JINTU DAS Versus THE STATE OF ASSAM AND 9 ORS.	DR. B U AHMED MR. M K CHOUDHURY MR K UDDIN MR. A K AZAD	GA, ASSAM MR. A CHAMUAH ASSTT.S.G.I. FOR CAVEATOR SC, HEALTH
80	WA/220/2019	OM PRAKASH PANDIT AND 3 ORS. Versus SMTI. SANTI BHUYAN BARMAN AND 3 ORS	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM MR. M DAS MR. B D DEKA SC, REVENUE FOR CAVEATOR
81	WA/226/2019	MD. HARUNAR RASHID Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. D DAS	GA, ASSAM SC, BTC
82	WA/317/2019 WITH WP(C)/AP/266/2016 (D/O), WP(C)/AP/267/2016 (D/O)	SRI TARAK GONGO AND ANR Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS	MR. B C DAS MR D N BHATTACHARYYA MR. U DUTTA	GA, ARUNACHAL
83	WP(C)/802/2019 CAVT. NO.1348/2018	THE NORTH EAST FRONTIER RAILWAY AND 3 ORS. Versus KALPANATH YADAV	MR G GOSWAMI	MR. A AHMED MR. P MAHANTA MS. R R RAJKUMARI MS. D GOSWAMI MR. R B GOHAIN MS. A THEYO FOR CAVEATOR

84	WP(C)/6500/2019	RATNADEEP DUTTA ROY Versus THE UNION OF INDIA AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY MR. C P SHARMA	MR S CHAKRABORTY SC, NF RLY
85	WA/77/2020 CAVT. NO.0371/2020	MR. SANKAR NATH AND 8 ORS Versus THE STATE OF ASSAM AND 97 ORS	MR. R HAZARIKA MR. J ROY MR S SARMA MR. D DAS MR. C CHAKRABORTY	MR J I BARBHUIYA GA, ASSAM SC, APSC MR. L MOHAN SC, AGRI. DEPARTMENT FOR CAVEATOR
	WITH I.A.(Civil)/1188/2020 in WA/77/2020	MR. SANKAR NATH AND 8 ORS Versus THE STATE OF ASSAM AND 97 ORS	MR. R HAZARIKA MR. J ROY MR S SARMA MR. D DAS MR. C CHAKRABORTY	MR J I BARBHUIYA GA, ASSAM SC, APSC MR. L MOHAN FOR CAVEATOR SC, AGRI. DEPARTMENT
86	WP(C)/4245/2020	GOVERDHAN PRASAD ATAL Versus ASSAM GRAMIN VIKASH BANK AND 2 ORS.	MR J C GAUR MS. M GAUR	SC, A G V B
87	WP(C)/4250/2020	SYED USUF ALI Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR	SC, SEC. EDU. SC, N C T E
	WITH			
88	WP(C)/7959/2017	PARTHA SARATHI CHOUDHURY and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. B SAHARIA MR.J U N M LASKAR MR. A M BARBHUIYA MRA R BHUYAN MS.F BEGUM MS.M MEDHI	GA, ASSAM SC, SECONDARY EDUCATION
	WITH			
89	WP(C)/840/2018	PRABHASH KUMAR SARMA Versus THE STATE OF ASSAM	MR A R BHUYAN	SC, SEC. EDU. GA, ASSAM
	WITH			
90	WP(C)/5480/2019	IBRAHIM KHAN AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR. D BARMAN	SC, SEC. EDU. MR. I ALAM (SC, N.C.T.E)
	WITH			
91	WP(C)/5992/2019	SHAHUD AHMED BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. MR. I ALAM SC, N C T E
	WITH			
92	WP(C)/8682/2019	KRISHNA KANTA DEBNATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, N C T E
93	WA/3/2021	OIL AND NATURAL GAS CORPORATION LTD Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR. B K DAS MR H P GUWALA	GA, ASSAM SC, REVENUE
	WITH			
94	WA/60/2020	OIL AND NATURAL GAS CORPORATION LTD Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR. B K DAS MR H P GUWALA	GA, ASSAM MS. N BORDOLOI SC, REVENUE
	WITH			
95	WA/221/2020	OIL AND NATURAL GAS CORPORATION LTD Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR. B K DAS MR H P GUWALA	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 01/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[FROM 01-11-2021 TO 23-12-2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

DIVISION BENCH-II

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 WP(C)/1808/2016 WITH LCR	REJINA KHATUN @ REJINA BIBI Versus THE UNION OF INDIA and 11 ORS	MR.M HAQUE MR.Z HUSSAIN MS.S PARVEEN MRS N BEGUM	GA, ASSAM(R 2-12) ASSTT.S.G.I.(R 1)
2 WP(C)/5911/2016	SMTI. KAMALA MANDAL Versus THE UNION OF INDIA and 3 ORS	MR.S DAS MR B ACHARYYA MR.H A SARKAR	GA, ASSAM ASSTT.S.G.I.
3 WP(C)/6294/2016 WITH LCR	GOIRUN BIBI Versus THE UNION OF INDIA and 4 ORS	MR.S H SIKDAR	GA, ASSAM MR. A KALITA (SPECIAL COUNSEL F.T.) ASSTT.S.G.I.
4 WP(C)/6569/2016 WITH LCR	LAKSHMI RANJAN DEY Versus THE UNION OF INDIA and 3 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	GA, ASSAM ASSTT.S.G.I.
5 WP(C)/6578/2016 WITH LCR	MD. FAKHRUDDIN KHAN Versus THE UNION OF INDIA and 3 ORS	MR.R K DUTTA MR.U J SAIKIA	GA, ASSAM ASSTT.S.G.I.
6 WP(C)/6579/2016 WITH LCR	AHMED ALI and 5 ORS Versus THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.A MATIN	GA, ASSAM(R-2-5) ASSTT.S.G.I.(R-1)
7 WP(C)/6662/2016	MD. TAFIQUK ISLAM @ TAFIQUK HUSSAIN Versus THE UNION OF INDIA and 3 ORS	MR.M HAQUE MR.S H SIKDAR	GA, ASSAM ASSTT.S.G.I.
8 WP(C)/6724/2016 WITH LCR	SAHAR ALI Versus THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR.M ALI MR.M R Z CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
9 WP(C)/6736/2016 WITH LCR	KOHINUR BEGUM Versus THE UNION OF INDIA and 5 ORS	MR.H R A CHOUDHURY MR.A T SARKAR MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
10 WP(C)/6813/2016 WITH LCR	HAJARAT ALI @ HAZRAT ALI Versus THE UNION OF INDIA and 5 ORS	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
11 WP(C)/6833/2016 WITH LCR	DILU AMIN @ DINI AMIN @ DINEYAM Versus THE UNION OF INDIA and 5 ORS	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM(R-2-6) ASSTT.S.G.I.(R-1)
12 WP(C)/6837/2016 WITH LCR	MD. AKIL ALI @ AKHIL ALI Versus THE UNION OF INDIA and 6 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.

13	WP(C)/7019/2016 WITH LCR	MOMIND KHAN Versus UNION OF INDIA and 3 ORS.	MR.R K DUTTA MR.U J SAIKIA MRN TALUKDAR	MR. S C KEYAL (ASSTT.S.G.I.) GA, ASSAM MR. A KALITA (SC, FT) ASSTT.S.G.I.
14	WP(C)/7182/2016 WITH LCR	JUBEDA KHATUN Versus THE UNION OF INDIA and 6 ORS.	MR.S TAI MR.J C DAS MR.A J HAZARIKA MR.D HAZARIKA	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/7586/2016 WITH LCR	TAJ UDDIN JAIGIRDAR Versus THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.H R CHOUDHURY MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/7681/2016 WITH LCR	AHMOD ALI @ AHMOD Versus THE UNION OF INDIA and 4 ORS	MR.S SARMA MR.A K TALUKDAR MR.F K R AHMED MR. L R MAZUMDER MR I HUSSAIN	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/142/2017 WITH LCR	ABDUL MANNAB ALI @ ABDUL MANNAB @ ABDUL HANIF Versus THE UNION OF INDIA and 4 ORS	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR	GA, ASSAM(R2-5) ASSTT.S.G.I.R1
18	WP(C)/221/2017 WITH LCR	RANJIT DAS Versus THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.A MATIN MR.S D CHOUDHURY	GA, ASSAM(R-2-5) ASSTT.S.G.I.(R-1)
19	WP(C)/681/2017 WITH LCR	FATIMA BEGUM Versus THE UNION OF INDIA and 3 ORS.	DR.B AHMED MR.N HAQUE MR.M HUSSAIN MR.S R BARBHUIYA	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/1538/2017 WITH LCR	MOYNAL HOQUE Versus THE UNION OF INDIA and 4 ORS	MR.B C DEKA MR.H DAS MS.U HAZARIKA	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/1545/2017 WITH LCR	APASH ALI SK Versus THE UNION OF INDIA and 4 ORS.	MR.J AHMED MR.P A AHMED MRS.R BARKATAKY MR.A HOQUE MS.D BORA	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/1575/2017 WITH LCR	TOKMINA AHMED @ TAHMINA KHATUN @ TAKMINA AHMED Versus THE UNION OF INDIA and 3 ORS.	MR I RAFIQUE MS.M DEKA MR.S A CHOUDHURY	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
23	WP(C)/1596/2017 WITH LCR	ANOWAR HOSSAIN @ ANOWAR HUSSAIN BEPARI Versus THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR.A DAS MR.S ISLAM MR.S HOQUE MR.M ALI	GA, ASSAM ASSTT.S.G.I.
24	WP(C)/1644/2017 WITH LCR	RAJESWAR HAJONG Versus THE UNION OF INDIA and 4 ORS.	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR	GA, ASSAM(R. 2,3,4,5.) ASSTT.S.G.I.R. 1.
25	WP(C)/1648/2017 WITH LCR	DILWAR @ MD. DILWAR HUSSAIN and 3 ORS. Versus THE UNION OF INDIA and 6 ORS.	MR.M U MONDAL MSN NASRIN MR.S CHOUDHURY MDI H KHAN	GA, ASSAM(R. 2-7.) ASSTT.S.G.I.(R. 1.)
26	WP(C)/1679/2017 WITH LCR	MINATI DAS Versus THE UNION OF INDIA and 4 ORS.	MD.B ISLAM MR.M I HUSSAIN MS.P AHMED	GA, ASSAM ASSTT.S.G.I.
27	WP(C)/1836/2017 WITH LCR	SHYAMALA ARJYA @ SHYAMALA BALA ARJYA Versus THE UNION OF INDIA and 5 ORS	MR.B HUSSAIN MR.A T SIKDER MR. S BISWAS MR. S ALAM	GA, ASSAM ASSTT.S.G.I.
28	WP(C)/1850/2017 WITH LCR	MANER ALI SHEIKH. Versus THE UNION OF INDIA and 3 ORS.	MR A ISLAM MR.A T SARKAR MDK RAHMAN	GA, ASSAM ASSTT.S.G.I.
29	WP(C)/1851/2017 WITH LCR	MAMTAZ BEGUM Versus THE UNION OF INDIA and 4 ORS.	MS.M GOGOI MS.S CHAKRABORTY MRS.S AHMED MR.S A AHMED	GA, ASSAM ASSTT.S.G.I.

30	WP(C)/1864/2017 WITH LCR	RUSTAM ALI Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR	GA, ASSAM R2,3 and 4 ASSTT.S.G.I.(R1)
31	WP(C)/1866/2017 WITH LCR	RABEN SHAHA Versus THE UNION OF INDIA and 4 ORS.	MD.B ISLAM MR.M I HUSSAIN MS.P AHMED	GA, ASSAM ASSTT.S.G.I.
32	WP(C)/2080/2017 WITH LCR	MUSTT. JOLEKA KHATUN @ JELEKA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.M A LASKAR MR.S AHMED MR.M AGARWALLA MR.M H TALUKDAR	GA, ASSAM(R-2, 3 & 4) ASSTT.S.G.I.(R- 1)
33	WP(C)/2090/2017 WITH LCR	SABIRAN BIBI Versus THE UNION OF INDIA and 3 ORS.	MR A ISLAM MR.M A MONDAL	GA, ASSAM ASSTT.S.G.I.
34	WP(C)/2109/2017 WITH LCR	AMZAD ALI Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MRS.S AZIZ MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
35	WP(C)/2137/2017 WITH LCR	SOLEMAN ALI Versus THE UNION OF INDIA and 4 ORS.	MR.J AHMED MR.S AHMED MR A HAQUE MS.M AHMED	GA, ASSAM ASSTT.S.G.I.
36	WP(C)/2167/2017 WITH LCR	SURESH SARKAR Versus THE STATE OF ASSAM and 3 ORS.	MR.S K GHOSH MS.F AHMED	GA, ASSAM ASSTT.S.G.I.
37	WP(C)/2195/2017 WITH LCR	ALI HUSSAIN SK Versus THE UNION OF INDIA and 3 ORS	MR.A T SARKAR MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
38	WP(C)/2259/2017 WITH LCR	JYOTSNA BALA KHETRIYA Versus THE UNION OF INDIA and 3 ORS.	MR.B CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
39	WP(C)/2305/2017 WITH LCR	SIDDIKA BEGOM Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
40	WP(C)/2354/2017 WITH LCR	MUSSTT. ZILIKA KHATUN @ JELEKA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MR.S HOQUE MR.M ALI	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
41	WP(C)/2362/2017 WITH LCR	THE STATE OF ASSAM and ANR. Versus JAMIRUDDIN	MR.B N SARMA MR.S C KEYAL ASSTT.S.G.I. SR. GA, ASSAM	MR.D K SAIKIA MR.A T SARKAR MD K RAHMAN ADDL. AG, ASSAM
42	WP(C)/2383/2017 WITH LCR	MUSST. SALEHA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B K SARMA MR.B BARMAN	MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
43	WP(C)/2402/2017 WITH LCR	ABDUL BARI @ ABDUL BAREK @ MD. MD. BAREK ALI Versus THE UNION OF INDIA and 3 ORS.	MR.B U LASKAR MR.H R CHOUDHURY	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
44	WP(C)/2736/2017 WITH LCR	AJIMA BIBI Versus THE UNION OF INDIA and 4 ORS.	MR.M I HUSSAIN MS.P AHMED MR.E HUSSAIN	GA, ASSAM ASSTT.S.G.I.
45	WP(C)/2738/2017 WITH LCR	NURUL ISLAM KHA Versus THE UNION OF INDIA and 4 ORS.	MR.M I HUSSAIN MS.P AHMED MR.E HUSSAIN	GA, ASSAM ASSTT.S.G.I.
46	WP(C)/2828/2017 WITH LCR	SAMINA BEGUM Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.M H TALUKDAR MR.M S ALAM	GA, ASSAM(R-2-4) ASSTT.S.G.I.(R-1)
47	WP(C)/2843/2017 WITH LCR	MUSST. MINARA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B BARMAN	GA, ASSAM ASSTT.S.G.I.
48	WP(C)/3122/2017 WITH LCR	STATE OF ASSAM and ANR. Versus ANOWAR HUSSAIN @ ANAR	MR.B N SARMA MR.S C KEYAL ASSTT.S.G.I. SR GA,ASSAM SC, C G S C	MR.H R A CHOUDHURY(Sr.Adv.)(R-1) MSL RAHMAN(R-1) MR.A MATIN(R-1)

49	WP(C)/3130/2017 WITH LCR	KALITARA MALLIK ALIAS KALI DASI MANDAL Versus THE UNION OF INDIA and 4 ORS.	MRG P BHOWMIK MS.M KALITA MS.P CHETIA	GA, ASSAM ASSTT.S.G.I.
50	WP(C)/3137/2017 WITH LCR	STATE OF ASSAM and ANR. Versus SAMESH ALI	MR. B N SARMA MR. S C KEYAL SR. GA,ASSAM ASSTT. S.G.I. SC, C G S C	MR. S C PANDIT
51	WP(C)/3139/2017 WITH LCR	STATE OF ASSAM and ANR. Versus SAYAD ALI	MR.B N SARMA C.G.C. ASSTT.S.G.I. MR.S C KOYAL	MR.A R SIKDAR MR.A MANNAF MR.M H TALUKDAR
52	WP(C)/3222/2017 WITH LCR	BRAJABASHI DEY @ BRAJABASI DEY @ BRAJA DEY Versus THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MR.B ISLAM MR.S HUSSAIN MR.N A AHMED	GA, ASSAM ASSTT.S.G.I.
53	WP(C)/3291/2017 WITH LCR	ZELEKHA KHATUN @ JULEKHA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.J AHMED MR.A B SIDDIQUE MS.C R RABHA	GA, ASSAM ASSTT.S.G.I.
54	WP(C)/3330/2017 WITH LCR	TILO KAIBORTA Versus THE UNION OF INDIA and 3 ORS.	MR.U DAS MR.D SARMAH MS.R NEWAR	GA, ASSAM ASSTT.S.G.I.
55	WP(C)/3451/2017 WITH LCR	STATE OF ASSAM and ANR. Versus MUSTT. MUN BEGUM	MR.B N SARMA MR.S C KEYAL ASSTT.S.G.I. SC, C G S C SR. GA, ASSAM	MR.U DAS MRT RAJBONSHI MRT RAJBONSHI MR. B P SINHA
56	WP(C)/3968/2017 WITH LCR	JAHERA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.R A CHOUDHURY MDE AHMED	GA, ASSAM ASSTT.S.G.I.
57	WP(C)/4097/2017 WITH LCR	TAIJ UDDIN Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MS.S RAHANA MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
58	WP(C)/4119/2017 WITH LCR	SEKAN BEPARI @ SEKAN ALI Versus THE UNION OF INDIA and 4 ORS.	MR.M AHMED MR.A S CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
59	WP(C)/4706/2017 WITH LCR	MANIR ALI @ MANIR UDDIN Versus THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B K SARMA	GA, ASSAM ASSTT.S.G.I.
60	WP(C)/4839/2017 WITH LCR	BISWABALA DAS @ BICHABALA DAS Versus THE UNION OF INDIA and 4 ORS.	MR.P K DAS MS.S SARMA MR. S DEKA	GA, ASSAM ASSTT.S.G.I.
61	WP(C)/5076/2017 WITH LCR	RAHIMA BEGUM Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.A MANNAF MR.M H TALUKDAR MS.F BEGUM MS.A BARMAN	GA, ASSAM ASSTT.S.G.I.
62	WP(C)/5186/2017 WITH LCR	NITAI BARMAN Versus THE UNION OF INDIA and 4 ORS.	MR.B J MUKHERJEE MS.S BISWAS	GA, ASSAM ASSTT.S.G.I.
63	WP(C)/5317/2017 WITH LCR	ROFIQUL ISLAM Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.M DAS MR.M DEKA MR.S ISLAM MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.
64	WP(C)/5337/2017 WITH LCR	ASIT KUMAR SEAL @ ASIT SEAL @ ASHIT KUMAR SIL Versus THE UNION OF INDIA and 4 ORS.	MR. F A LASKAR MR. H R CHOUDHURY MR. S M RAHMAN	GA, ASSAM ASSTT.S.G.I.
65	WP(C)/5343/2017 WITH LCR	RUSTOM ALI Versus THE UNION OF INDIA and 4 ORS.	MR.M RAHMAN MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM ASSTT.S.G.I.

66	WP(C)/5425/2017 WITH LCR	AHIA ALAM @ MISS. AHIYA ALAM @ YAHIDA ALAM Versus THE UNION OF INDIA and 4 ORS.	MR.J ISLAM MR.A AHMED MR.A RAHMAN	GA, ASSAM ASSTT.S.G.I.
67	WP(C)/6057/2017 WITH LCR	ABDUL MANNAN Versus THE UNION OF INDIA AND 3 ORS	MR.F K R AHMED MR.A RAHMAN	GA, ASSAM ASSTT.S.G.I.
68	WP(C)/6095/2017 WITH LCR	MUSSTT. MANIJAN BIBI Versus THE UNION OF INDIA and 3 ORS	MR.A DASGUPTA MR.U K DAS MR.M AHMED MR.B DAS MR.R SARKAR	GA, ASSAMR. 2 TO 4. ASSTT.S.G.I.(R. 1.)
69	WP(C)/6098/2017 WITH LCR	CHANMOHAN BARMAN Versus THE UNION OF INDIA AND 4 ORS	MR.S ISLAM MRA HAWARI	GA, ASSAM ASSTT.S.G.I.
70	WP(C)/6473/2017	AMINA BIBI Versus THE UNION OF INDIA and 3 ORS	MS.T SOM MR.H DAS MS.R BORGHAIN	GA, ASSAM ASSTT.S.G.I.
71	WP(C)/7040/2017 WITH LCR	RULIZA KHATUN Versus THE UNION OF INDIA and 3 ORS	MR. A R SIKDAR MR. A ALI MR. K I MAZUMDER	GA, ASSAM ASSTT.S.G.I.
72	WA/200/2018 WITH LCR	ABUL KASEM AND 3 ORS Versus THE UNION OF INDIA AND 2 ORS	MR. N HOQUE MD. S HUDA MD. ARIF	GA, ASSAM ASSTT.S.G.I. SC, F.T
73	WP(C)/2461/2018 WITH LCR	RABI HUSSAIN @ NABI HUSSAIN AND 7 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MS. S AHMED MS. L WAJEEDA MRS. S P HUSSAIN	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
74	WP(C)/3532/2018 WITH LCR	DULABJAN BIBI @ DULABJAN BEGUM @ DULUBI BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR. I H LASKAR MR. B SAHARIA MR. B SAHARIA MR. JUNM LASKAR MR. A M BARBHUIYA MR. S ISLAM MS. S F MAITAI MS. S F MAITAI MS. A KAUSHAR	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T MRS A VERMA
75	WP(C)/4874/2018 WITH LCR	SAHID ALI @ MD. SAHID ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
76	WP(C)/5673/2018 WITH LCR	MAMURJAN BIBI @ MAMENJAN BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. S NATH MR M SHELM	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
77	WP(C)/7713/2018 WITH LCR	PRADIP @ PRADEEP SARKAR Versus THE UNION OF INDIA AND 6 ORS.	MR. K LAHKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
78	WP(C)/7967/2018 WITH LCR	ALEYA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC SC, ELECTION COMMISSION. ASSTT.S.G.I. SC, F.T
79	WP(C)/8780/2018 WITH LCR	JALEMA KHATUN @ JALEMAN BIBI @ JALEMAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR A T M HUSSAIN MR. M ALOM SC, ECI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T

80	WP(C)/5135/2019 WITH LCR	MD. ABDUL NUR SAMAD @ ABDUL NUR SAMAD Versus THE UNION OF INDIA AND 7 ORS.	MRS R BEGUM J U AHMED MS A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
81	WP(C)/6034/2019 WITH LCR	ALO KARMAKAR @ ALO RANI KARMAKAR Versus THE UNION OF INDIA AND 6 ORS	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN MS KASHMIRI BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
82	WP(C)/7673/2019 WITH LCR	JABEDA KHATUN Versus THE UNION OF INDIA AND 8 ORS.	MR. S K ROY MD K RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
83	WA/49/2020 WITH LCR	MD ABUL HUSSAIN and 6 ORS Versus THE UNION OF INDIA and 2 ORS	MR. N HOQUE MD. ARIF	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/898/2020 in WA/49/2020	MD. NURUL AMIN @ NURUL ALI Versus THE UNION OF INDIA and 3 ORS	MR. N HOQUE MD. S HUDA MR. Md. ARIF	GA, ASSAM ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 01/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[FROM 01-11-2021 TO 23-12-2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

SPECIAL DIVISION BENCH

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./257/2015 WITH LCR AND P.B.	AZIM UDDIN PARAMANIK Versus STATE OF ASSAM and ANR,	MD R ALI MR. A CHAUDHURY MR. P K DAS MR.B K DAS MS.P DAS MR. N MAHAJAN MR.M R BHARALI	PP, ASSAM
2	Crl.A./4/2016 WITH LCR AND P.B.	SHRI MAHESH LAHORI Versus STATE OF ASSAM and ANR	MS.L WAZEEDA MR. S S S RAHMAN MR. S DUTTA SYED BURHANUR RAHMAN MR.B C BORO MR A W AMAN MRA PAUL MR. M R SODIAL MR. J ABBAS	PP, ASSAM
3	WITH Crl.A./198/2015	RAMESWAR KAKOTI Versus THE STATE OF ASSAM and ANR	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA	MR.A K BHUYAN(R-2) MS. N BORAH(R-2) MS.N CHOUDHURY(R-2) PP, ASSAMR-1 MR.M BORAH(R-2)
4	WITH Crl.A./215/2017	SHRI DIPANKAR SINGHA LAHKAR Versus STATE OF ASSAM and 5 ORS	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MR.A CHETIA	MR.K MUNIR (R- 3,4and5) MR.M CHOUDHURY MS.A DAS MR.N J CHOUDHURY MR.V A CHOWDHURY(R-3,4&5) PP, ASSAM
5	Mat.App./24/2016 WITH LCR	SRI CHIRA KUMAR BORDEWA Versus SMTI RUNU BORA	MR.S C BISWAS MS.J BORAH	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA
6	Mat.App./9/2017 WITH LCR	SRI MRIDUL BARUAH Versus SMTI SANGITA BORAH BARUAH	MR G P BHOWMIK MS.P CHETIA	
	WITH I.A.(Civil)/499/2017 in Mat.App./9/2017	SRI MRIDUL BARUAH Versus SMTI SANGITA BORAH BARUAH	MRG P BHOWMIK MS.P CHETIA	
7	Mat.App./35/2017 WITH LCR	SRI MRIGEN GOSWAMI Versus SMT PUSPA RENU BHATTACHARYYA	MR. A SARMA MR M K ROY MR. C S SARKAR	MR. M SARANIA MD. S U AHMED
8	Mat.App./53/2017 WITH LCR	SRI DHANJIT KARUNA KALITA Versus SRI PRANITA PATHAK	MR.U DAS MR.H GOSWAMI MRS.B D SARMA	MR. A HUSSAIN MR. A MOBARAQUE

9	Crl.A./232/2017 WITH LCR AND P.B.	AMJAD ALI and 5 ORS Versus THE STATE OF ASSAM and ANR	MR H R A CHOUDHURY MR.Z ALAM MR. K H SAIKIA MR. A AHMED MR.E U AHMED MR.N D SARMA MRS. S ISLAM	PP, ASSAM
10	Crl.A./282/2017 WITH LCR AND P.B.	SRI BHARAT ROY Versus STATE OF ASSAM and ANR,	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	PP, ASSAM
11	Crl.A./407/2017 WITH LCR AND P.B.	SRI PHULSAI GARH Versus THE STATE OF ASSAM and ANR	MR.J C GOGOI MR.K KALITA MR.D HANDIQUE MR.S ALI MR.N GOGOI MR.H KAKATI	PP, ASSAM
	WITH I.A.(Crl.)/753/2017 in Crl.A./407/2017	SRI PHULSAI GARH Versus THE STATE OF ASSAM and ANR	MR.J C GOGOI MR.K KALITA MR.D HANDIQUE MR.S ALI MR.N GOGOI MR.H KAKATI	PP, ASSAM
12	Mat.App./23/2018 WITH LCR	LALIT SINHA @ LALIT MADAN SINHA Versus SMTI SANDHYA SINHA	MR. S C BISWAS MR. S DAS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MR. W RAHMAN MS. S RASUL
13	Mat.App./28/2018 WITH LCR	UTPAL PHUKAN Versus SMTI. RUBIKA PHUKAN	MR. P J SAIKIA MR. P BORDOLOI	MR. N ZAMAN MR. A GANGULY MR. A BORA MR T CHHETRI
14	Mat.App./42/2018 WITH LCR	DRI JYOTI PRAN KUMAR Versus SMT GITANJALI MAHANTA	MR. M MAHANTA MR.A DHAR MR.A DHAR MS K DAS	MR. S RANA
15	Mat.App./74/2018 WITH LCR	SRI PRADIP KUMAR DEB Versus SMTI SUJITA SEN	MR B ACHARYYA MS. M ACHARYYA	MS. P BHATTACHARYA MR. A BORUA
16	Crl.A./75/2018 WITH LCR AND P.B.	AKANTI DAS @ DIPAK Versus THE STATE OF ASSAM AND ANR	MR. R K DUTTA MR. U J SAIKIA MR. P TIMUNG	PP, ASSAM
	WITH			
17	CRL.A(j)/22/2018	PRASANTA DAS @ SARUPAI DAS Versus THE STATE OF ASSAM	MR. UJJAL CHOUDHURY, AMICUS CURIAE	PP, ASSAM
18	Mat.App./78/2018 WITH LCR	SRI SADESH SARKAR Versus SMTI BABLI BISWAS	ALHAJJ INAM UDDIN MRS. R MOMTAZ	MR B CHANDA MS I DUTTA
19	Crl.A./119/2018 WITH LCR AND P.B.	REHENA BEWA Versus THE STATE OF ASSAM and 5 ORS	MR.A RAHMAN	MR H R A CHOUDHURY (R2-5) MR. I A HAZARIKA (R2-5) MR. A AHMED (R2-5) PP, ASSAM PP, ASSAM
20	Crl.A./146/2018 WITH LCR AND P.B.	BISWAJIT HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR N J DAS MR. P K DAS MR. A CHOUDHURY MR. R ALI MR. N MAHAJAN	MR. M K BORO MS J DAS PP, ASSAM
	WITH I.A.(Crl.)/373/2019 in Crl.A./146/2018	BISWAJIT HAZARIKA Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. P K DAS MR N J DAS MR. A CHOUDHURY MR. N MAHAJAN	PP, ASSAM
	WITH			
21	Crl.A./208/2018	SRI JYOTI PRASAD BORA Versus THE STATE OF ASSAM AND ANR	MR. N ANAND MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM

	WITH I.A.(CrI.)/520/2018 in CrI.A./208/2018	SRI JYOTI PRASAD BORA Versus THE STATE OF ASSAM AND ANR	MR. N ANAND MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
22	CrI.A./174/2018 WITH LCR AND P.B.	MAHMUDA KHATUN Versus THE STATE OF ASSAM AND 2 ORS.	MR M RAHMAN MR A SHARMA	MR. M H RAJBARBHUIYAN (R2 & 3) MS. S RASUL (R2 & 3) PP, ASSAM MR. A BORAH (R2 & 3) PP, ASSAM
23	CrI.A./242/2018 WITH LCR AND P.B.	NAZIR ALI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. N D BHUYAN (A2) MD R ALI (A1,A3,A4) MR. I A HAZARIKA MR. A CHAUDHURY(A1,A3,A4) MR. P K DAS (A1,A3,A4) MR. P K MAZUMDAR (A2) MR D J DAS (A2) MR. A AHMED MR. A ALAM MR. R A CHOUDHURY MR. N MAHAJAN (A1,A3,A4)	PP, ASSAM
24	CrI.A./277/2018 WITH LCR AND P.B.	SRI BIRI TALIN Versus THE STATE OF ARUNACHAL PRADESH AND ANR	MR. A BHATTACHARJEE MR. S K DEORI MR J LIKHA MS. SOMILA MR. B DEORI MR. P DAIMARY	MR. P D NAIR (R2) MR G ALAM (R2) MR. H ROHMAN (R2) MR. D NAG (R2) PP, A P
25	CrI.A./278/2018 WITH LCR AND P.B.	ABDUL KHALEK Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM MR. H SARMA,ADDL PP,ASSAM
26	WITH CrI.A./274/2018	HARAN ALI AND 16 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY (P-1 TO 17) MR. K SARMA MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. S ISLAM (R- 1,2,3,5,6,7,9,10,11,12,14,15,16,17) MR. D DAS MR. A AHMED (P-1 TO 17) MR. N MAHAJAN MR. I U CHOWDHURY (P-4,8,13) MR. M BARUAH MR. N I CHOWDHURY	PP, ASSAM MR. H.SARMA,ADDL PP,ASSAM
27	CrI.A./391/2018 WITH LCR AND P.B.	MD SAHID KHAN Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MR. M BORAH	PP, ASSAM
28	Mat.App./1/2019 WITH LCR	SMT ARUNIMA BORA Versus SRI DIPMONI BORA	DR. N DEKA	MR. T J MAHANTA MS. P BHATTACHARYA
29	Mat.App./4/2019	SRI NITU PATOR Versus SMTI NILAKSHI SAIKIA	MR. S C BISWAS MR. B CHOWDHURY MR. A ACHARYA MR A SHARMA	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA
	WITH I.A.(Civil)/577/2019 in Mat.App./4/2019	SRI NITU PATOR Versus SMTI. NILAKSHI SAIKIA	MR A SHARMA	
	WITH I.A.(Civil)/3221/2019 in Mat.App./4/2019	SMTI NILAKSHI SAIKIA Versus SRI NITU PATOR	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA	MR A SARMA
	WITH CO/1/2020 in Mat.App./4/2019	SMT. NILAKSHI SAIKIA Versus SHRI NITU PATOR	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA	MR. S C BISWAS
30	Mat.App./7/2019 WITH LCR	SRI RAMESHWAR SAHU Versus SMTI SNEHALATA CHAMELI (SAHU)	MR M HALOI MRS R BEGUM MR. P KATAKEY	MR H RAHMAN RUBI GOGOI MISS S GOSWAMI

	WITH I.A.(Civil)/580/2019 in Mat.App./7/2019	SRI RAMESHWAR SAHU Versus SMTI SNEHALATA CHAMELI (SAHU)	MR M HALOI MRS R BEGUM MR. P KATAKEY	
31	Crl.A./28/2019 WITH LCR AND P.B.	SRI KONBHAITY DAS @ LAKHAN Versus THE STATE OF ASSAM AND ANR	MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	PP, ASSAM MR. H. SARMA,ADDL PP,ASSAM
32	Mat.App./34/2019 WITH LCR	SHRI AMRIT DAS Versus SMTI. PRIYANKA GHOSH	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI
33	Mat.App./49/2019 WITH LCR	SRI JAYANTA SHARMA Versus SMTI. MADHUCHANDA SHARMA	MR D SARMA MR E U AHMED MR. D N BORAH	MRS. K DEKA MS J DUTTA MS P SHAH
34	Mat.App./51/2019 WITH LCR	SMT. PUSHPA NATH Versus BABUL NATH	MR. K K DEY MR V K BAROOAH	MR. S ROY MR. M H LASKAR
	WITH I.A.(Civil)/3189/2019 in Mat.App./51/2019	PUSHPA NATH Versus BABUL NATH	MR. K K DEY MR V K BAROOAH	
35	Mat.App./56/2019 WITH LCR	SMTI. SUCHANDRA KAR PURKAYASTHA Versus SRI SATYAJIT KAR PURKAYASTHA	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM MR. B POYOM	MR S DAS
36	Mat.App./61/2019 WITH LCR	LATIKA KALITA Versus DHIRAJ KALITA	MS B M BHUYAN MR. P KALITA MR. I CHOUDHURY	MR J C GAUR MS. M GAUR
37	Crl.A./138/2019 WITH LCR AND P.B.	MD MUJAHIDUL ISLAM Versus MD KHAJA ALOM AND ANR.	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY	MR. T J MAHANTA MR. T GOGOI
38	Crl.A./164/2019 WITH OFFICE NOTE AND LCR & P.B.	MD. KHAIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA	MR. B CHETRI (r-2) MR. P SHARMAH(R-2) MRS H M PHUKAN(R-2) MR. M BHATTARAI (r-2) MR P BHATTACHARJYA (r-2) PP, ASSAM MS. C DEVI(R-2)
	WITH			
39	CRL.A(J)/33/2019	MD. SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. KAUSHIK GOSWAMI, AMICUS CURIAE	PP, ASSAM
40	Crl.A./168/2019 WITH LCR	SRI JAKHUNDA NARZARY Versus THE STATE OF ASSAM AND ANR	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM	PP, ASSAM
41	Crl.A./189/2019 WITH LCR AND P.B.	MOHAN DAS Versus THE STATE OF ASSAM AND 2 ORS	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR R ISLAM	MR P TALUKDAR (R4 & R6) MR G KAKOTI (R4 & R6) MR. D KHAKHALARY (R4 & R6) PP, ASSAM
42	Crl.A./191/2019 WITH LCR AND P.B.	SOMNA BORO @ CHAMNA NARZARY Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR P K DAS	PP, ASSAM
43	Crl.A./199/2019 WITH LCR AND P.B.	SRI PAPU SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MS P DASGUPTA	MS B SHARMA, AMICUS CURIAE PP, ASSAM
44	Crl.A./277/2019 WITH LCR	SRI ROBINSON HASDA Versus THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA MS M BAISHYA	MS. B SARMA, AMICUS CURIAE(R-2) PP, ASSAM
45	Crl.A./296/2019 WITH LCR	SRI LAKSHMAN CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR K L GUPTA MR. R BORA MR. T DEORI	PP, ASSAM
	WITH I.A.(Crl.)/631/2019 in Crl.A./296/2019	SRI LAKSHMAN CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR. R BORA MR. T DEORI	PP, ASSAM

46	WITH CRL.A(J)/48/2019	RAM NARESH CHOUHAN Versus THE STATE OF ASSAM	MR. NEELANJAN DEKA, AMICUS CURIAE	PP, ASSAM
47	Crl.A./302/2019 WITH LCR	HUSSAIN ALI AND 9 ORS. Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(Crl.)/665/2019 in Crl.A./302/2019	HUSSAIN ALI AND 9 ORS. Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
48	Crl.A./360/2019 WITH LCR AND P.B.	SHRI RAM MILAN AND ANR Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
	WITH I.A.(Crl.)/282/2021 in Crl.A./360/2019	ABDUL KALAM Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	MR. S C KEYAL SC, NCB
49	WITH Crl.A./288/2019	MD. MUJIBUR RAHMAN Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB
50	WITH Crl.A./393/2019	MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MS. S K NARGIS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	SC, NCB
	WITH I.A.(Crl.)/256/2021 in Crl.A./393/2019	SOHRAB KHAN Versus THE UNION OF INDIA AND ANR.	MS. A MESEN	SC, NCB
51	Crl.A./363/2019 WITH LCR AND P.B.	SONABASI BISWAS Versus THE STATE OF ASSAM	MR. S ALIM	PP, ASSAM
52	WITH Crl.A./410/2019	SRI SIBASHI BISWAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. N M DEKA	PP, ASSAM MR. C GOSWAMI (R2,R3,R4) MR. N CHAKRAVORTY (R2,R3,R4)
53	Crl.A./442/2019 WITH LCR	BRAHMACHARIMAYUM ANGOUBI SHARMA Versus NATIONAL INVESTIGATION AGENCY	MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
54	Crl.A./13/2020 WITH LCR	MD. SAIFUDDIN AHMED @ SAHIL Versus THE STATE OF ASSAM AND ANR	MR N DUTTA MR. T DEURI MRS. R S DEURI MS B HAZARIKA	PP, ASSAM
	WITH I.A.(Crl.)/34/2020 in Crl.A./13/2020	MD. SAIFUDDIN AHMED @ SAHIL Versus THE STATE OF ASSAM AND ANR	MR N DUTTA MR. T DEURI MRS. R S DEURI MS B HAZARIKA	PP, ASSAM
55	CRL.A(J)/21/2020 WITH LCR	KUTU TELIPATHAR Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
56	Crl.A./37/2020 WITH LCR	SHRI JAGANNATH PATRA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K DAS MR H P GUWALA	PP, ASSAM
57	CRL.A(J)/40/2020 WITH LCR	FULEKAR MINJ Versus THE STATE OF ASSAM	MS. R D MOZUMDAR, AMICUS CURIAE	PP, ASSAM

58	Crl.A./51/2020 WITH LCR AND P.B.	SRI BISWANATH PRATAP SINGH AND ANR Versus THE STATE OF ASSAM AND ANR	MS. S K NARGIS MS N DAS MS. A MESEN	PP, ASSAM
59	Crl.A./54/2020 WITH LCR AND P.B.	SRI MANJIT SARKAR @ BABU SARKAR Versus THE STATE OF ASSAM AND ANR	MR G PHUKAN MR. T DEORI	PP, ASSAM
60	Crl.A./65/2020 WITH LCR AND P.B.	BROJEN TIMUNG Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS. S KHANIKAR MR. A AHMED MS. H TERANGPI	MR. B CHAKRAVARTY (R2) MS THUYEKHRULU (R2) PP, ASSAM
61	Crl.A./67/2020	SRI SANJIB TALUKDAR Versus NATIONAL INVESTIGATION AGENCY (NIA) AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. A R SHOME MR D NANDI MR. N MAHAJAN MR SUBHRAJIT SAIKIA	SC, NIA
62	Crl.A./91/2020 WITH LCR AND P.B.	MD. ABDUL NOOR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR. J M SULAIMAN	MR. U CHOUDHURY, LEGAL AID COUNSEL(R-2) PP, ASSAM
63	Crl.A./97/2020 WITH LCR AND P.B.	SRI RATAN NAYAK AND 3 ORS. Versus THE STATE OF ASSAM	MR. A THAKUR MR T THAKURIA	PP, ASSAM
64	Crl.A./149/2020 WITH LCR AND P.B.	SRI SIRISH DAS Versus THE STATE OF ASSAM AND ANR	MR H AHMED MR. N BARMAN MS P RABHA	MR. R CHETRI PP, ASSAM
65	Crl.A./168/2020 WITH LCR AND P.B.	RAKESH BRAHMA Versus STATE OF ASSAM AND ANR	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. B D KONWAR SR. ADV. MR A CHAKRABORTY(R-2) MR H AGARWAL MR. J. SINGH PP, ASSAM
66	Crl.A./174/2020 WITH LCR AND P.B.	SRI PADUM NAYAK @ BIKASH AND ANR Versus THE STATE OF ASSAM AND ANR	MR P K SINGHA MR D K MEDHI	PP, ASSAM
67	Crl.A./176/2020 WITH LCR AND P.B.	JAHANGIR ALOM AND ANR Versus THE STATE OF ASSAM AND ANR	MR D TALUKDAR MR. K H KHANDAKAR MR. K M HASSAN	PP, ASSAM
68	Crl.A./189/2020 WITH LCR	MOSLEM ALI Versus THE STATE OF ASSAM AND ANR.	MR J HUSSAIN MR. L HUSSAIN	MR B K MISHRA (R2) MR. S ISLAM (R2) MR A HAWARI (R2) PP, ASSAM
69	Crl.A./201/2020	JAI KISHAN SHARMA Versus NATIONAL INVESTIGATION AGENCY (NIA),	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA	SC, NIA
70	Crl.A./211/2020	BUBUL MORAN @ TIGER ASOM Versus THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR K K KALITA	
	WITH			
71	Crl.A./209/2020	BINANDA DAHOTIYA @ SWADESH ASOM @ BINANDA DOHUTIA Versus THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR K K KALITA	SC, NIA
72	Crl.A./31/2021 WITH LCR	AZAHAR UDDIN AHMED (A-8), Versus THE NATIONAL INVESTIGATION AGENCY	MR A TALUKDAR MR. B PRASAD MR K K KALITA	SC, NIA
	WITH			
73	Crl.A./199/2020	MUSTAFIZUR RAHMAN Versus THE NATIONAL INVESTIGATION AGENCY (NIA),	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	SC, NIA
	WITH			
74	Crl.A./200/2020	YAKUB ALI Versus THE NATIONAL INVESTIGATION AGENCY (NIA),	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	SC, NIA
	WITH			
75	Crl.A./204/2020	SHARIFUL ISLAM Versus THE NATIONAL INVESTIGATION AGENCY (NIA),	MR. M SARANIA MR. A I KATHAR MS. I KEITZAR	SC, NIA

76	I.A.(CrI.)/39/2021 WITH LCR AND P.B. in CrI.A./420/2019 WITH CrI.A./420/2019	MANSER ALI @ MONSER ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR A KUDDUS MR. A AHMED	PP, ASSAM
		MD. KUDRAT ALI @ KUJRAT AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A KADDUS MR. A AHMED	PP, ASSAM
77	CrI.A./78/2021 WITH LCR	CHINMOY LAHKAR Versus NATIONAL INVESTIGATION AGENCY	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM MS. M DEVI	SC, NIA
78	CrI.A./97/2021 WITH LCR AND P.B	AHON WANGSA Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. S D PURKAYASTHA MS A BHATTACHARJEE	MR H R A CHOUDHURY (R- 2,3) MR. R SARMA (R-2,3) MR. R A CHOUDHURY (R- 2,3) PP, A P
	WITH CrI.A./194/2020	NIPEN DAS @ KALA Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	MR H R A CHOUDHURY MR H R A CHOUDHURY MR. R SARMA MR. R SARMA MR. R A CHOUDHURY MR. R A CHOUDHURY PP, A P
	WITH I.A.(CrI.)/495/2020 in CrI.A./194/2020	NIPEN DAS @ KALA Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	SC, A P
80	CrI.A./136/2021 WITH OFFICE NOTE	PRAKASH RAJKONWAR @ CHAO NAM T LAO Versus NATIONAL INVESTIGAION AGENCY (NIA)	MR. A M BORA MR. D K BAIDYA MR D GOGOI MR. V A CHOWDHURY	MR P P BISHAL MR. D K DAS SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 01/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CRIMINAL BENCH (CRL.A. MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./141/2009 WITH LCR 4 FILES	SRI JITENDRA NARAYAN ROY Versus THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.Z ALAM MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.B BISHAYA MRS.R B DEB	PP, ASSAM
2	Crl.A./184/2009 WITH LCR FILES	RAKESH KUMAR, Versus THE CENTRAL BUREAU OF INVESTIGATION,	MR.N BARUAH MR.M K SHARMA MR.J GOGOI	SC, CBI
3	Crl.A./210/2009 WITH LCR FILES AND P.B.	KHALILUR RAHMAN Versus THE STATE OF ASSAM CBI	MR D TALUKDAR MR. N K BARUA MRS.R GOGOI	MR. S C KEYAL, SC, CBI
4	Crl.A./62/2010 WITH LCR 4 FILES	MD.NURUL ISLAM Versus THE STATE OF ASSAM	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.B KALITA	PP, ASSAM
5	Crl.A./69/2010 WITH LCR 1 FILE	EMPLOYEES STATE INSURANCE CORPORATION, Versus MR. SATYENDRA BORAH and 2 ORS,	MR.K K NANDI MS.P BORGHAIN	PP, ASSAM
6	Crl.A./172/2010 WITH LCR 5 FILES, P.B.-1	PRADIPTA DUTTA Versus THE STATE OF ASSAM	MR.R HUSSAIN MR.S BORA MR.D P MANDAL MISST ROY MR. M K BORAH MR Y P DAS	PP, ASSAM
7	Crl.A./13/2011 WITH OFFICE NOTE, LCR 4 FILES, P.B.-1	MD. NURUL HAQUE, Versus THE STATE OF ASSAM,	MR.A K PURKAYASTHA MR.M K MAJUMDAR MS.G D CHOUDHURY MRB J DAS	PP, ASSAM
8	Crl.A./40/2011 WITH OFFICE NOTE, LCR 1 FILE	M/S GUPTA HARDWARE PVT. LTD. Versus M/S R.B. ENGINEERING and CO. and ANR,	MR.S C BISWAS MR.B CHOUDHURY MR.M K NATH MR.M BISWAS MS.S BHATTACHARJEE	MR.S P ROY MR.R P N SINGH MS.A TALUKDAR MSK KALITA PP, ASSAM MR.K RAJBONGSHI
9	Crl.A./44/2011 WITH LCR 3 FILES	M/S JAIN ENTERPRISE, Versus OM PRAKASH MORE and ANR,	MR.P J SAIKIA MS.M KECHII	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.P DEKA MR.J KOTOKY
10	Crl.A./78/2011 WITH LCR 6 FILES	ABDUL KARIM BHUYAN @ ABDUL KASIM BHUYAN AND 2 ORS Versus STATE OF ASSAM	MR.G SAROWAR MR.M DUTTA MR.T RAHMAN MR.N UDDIN	PP, ASSAM

11	Crl.A./136/2011 WITH LCR 7 FILES, P.B.-1	KHIREN KALITA @ MONI Versus STATE OF ASSAM	MRR CHAKRABORTY MR.P K KALITA MR.P KATAKEY	PP, ASSAM
12	Crl.A./143/2011 WITH LCR 7 FILES	MUKUL DAS AND ANR Versus STATE OF ASSAM	MR.T J MAHANTA MR.R BARUAH MRK K DAS MS.D DUTTA MR.A BHATTACHARYA	PP, ASSAM
WITH				
13	Crl.A./131/2011	SANJIB DAS Versus STATE OF ASSAM	MR.N DUTTA MR.N N B CHOUDHURY MR.B PADUN MR.M P CHOUDHURY	PP, ASSAM
WITH				
14	Crl.A./140/2011	DILIP DAS Versus THE STATE OF ASSAM	MS.B CHOUDHURY MR.D K KALITA MRS.N BHARALI	PP, ASSAM
15	Crl.A./144/2011 WITH LCR 4 FILES	TAJIMA BIBI Versus STATE OF ASSAM	MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE	PP, ASSAM
16	Crl.A./165/2011 WITH LCR 4 FILES	THE STATE OF ASSAM Versus GOPAL SARKAR	PP, ASSAM	MR.Z ALAM MS.B BAISHYA
17	Crl.A./168/2011 WITH LCR 4 FILES	SHAM @ SHYAM DAS Versus THE STATE OF ASSAM	MR.Z ALAM MR.G KAKATI	PP, ASSAM
18	Crl.A./170/2011 WITH LCR 3 FILES	AMAR ROY Versus STATE OF ASSAM	MR. S K JAIN MR H K BARUAH MR. D GOGOI MR. H SARMA MR. P C SARKAR MS. S SARMA	PP, ASSAM
19	Crl.A./174/2011 WITH LCR 5 FILES	MD. MUBIDUR RAHMAN Versus THE STATE OF ASSAM,	MR.SK MUKTAR MISS.P LAHKAR MS.M BUZARBARUAH	PP, ASSAM
20	Crl.A./179/2011 WITH LCR 6 FILES	ANANTA CHANGMAI and 4 ORS Versus THE STATE OF ASSAM	MR.A KHANIKAR MR.B KALITA MRS.P BORA	PP, ASSAM
WITH				
21	Crl.A./169/2011	BIKASH CHANGMAI AND 2 ORS Versus THE STATE OF ASSAM	MR.M CHOUDHURY MR.M MAHANTA MR.B BURAGOHAIN MR.P BOIRAGI MS.B TALUKDAR MS.S GOGOI MR.P K MUNIR MRB B BARUAH	PP, ASSAM
22	Crl.A./181/2011 WITH LCR 6 FILES	RAJIB DOLEY Versus STATE OF ASSAM	MR.J CHUTIYA MS.D DEVI MS.R PEGU MR.M K DOLEY	PP, ASSAM
23	Crl.A./183/2011 WITH LCR 3 FILES	RAJ NARAYAN DAS, Versus THE STATE OF ASSAM,	MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
24	Crl.A./193/2011 WITH LCR 3 FILES	THE STATE OF ASSAM Versus KHAIRUL ISLAM CHOUDHURY @ FAKRUL ISLAM,	PP, ASSAM	MR.F K R AHMED MR.A CHOUDHURY MRA A LASKAR
25	Crl.A./195/2011 WITH LCR 5 FILES	IMRAN ISLAM BORA Versus THE STATE OF ASSAM,	MR.P J SAIKIA MR.A K GUPTA MR.K BARUAH	PP, ASSAM
26	Crl.A./196/2011 WITH LCR 2 FILES	KHANIN DAIMARY Versus STATE OF ASSAM AND ANR	MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY	PP, ASSAM

27	Crl.A./197/2011 WITH P.B.	DIMBESWAR BORA Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.K H KHANDAKAR MR.N GOGOI	PP, ASSAM
28	Crl.A./198/2011 WITH LCR 4 FILES	JITEN SONA Versus THE STATE OF ASSAM	MR.K SARMA MR.D DAS MR.A HUSSAIN MS.K M SARMA	PP, ASSAM
29	Crl.A./200/2011 WITH LCR 5 FILES	JAHNU BARUA Versus G. L. PUBLICATIONS LTD. AND ORS	MR.A K DAS MS.M BARUAH	MR.Z ALAM MR. B SARMA MR.U SAIKIA
30	Crl.A./211/2011 WITH LCR FILES	ZAIN UDDIN CHOUDHURY Versus STATE OF ASSAM	MR.A K TALUKDAR MR.F K R AHMED MR.Z RAHMAN	PP, ASSAM
31	Crl.A./213/2011 WITH LCR 6 FILES	SMT. RUMAMITA BORO AND 4 ORS Versus THE STATE OF ASSAM,	MR.D SAIKIA MR.A ALI MR.S A AHMED	PP, ASSAM
32	Crl.A./223/2011 WITH LCR 4 FILES	DIPAK KAKATI @ BHUDHA and 2 ORS Versus STATE OF ASSAM	DR.B AHMED MR.N HAQUE MR.S K DEORI MR.A PARAMANIK	PP, ASSAM
33	Crl.A./224/2011 WITH LCR 5 FILES	ALA UDDIN Versus STATE OF ASSAM	MR.J U N M LASKAR MR.A M BARBHUIYA MR.A M S MAZUMDER	PP, ASSAM
34	Crl.A./8/2012 WITH LCR 4 FILES	KEBEJII NGROUPUNI AND ANR. Versus THE STATE OF ASSAM	MD.A KHAN MR.N G KUNDU MR.P K R CHOUDHURY	PP, ASSAM
35	Crl.A./11/2012 WITH LCR 5 FILES	DULEN HATI BARUAH Versus STATE OF ASSAM	MR.T J MAHANTA MS.P BHATTACHARYA MS.D DUTTA MR.A BHATTACHARYA	PP, ASSAM
36	Crl.A./27/2012 WITH LCR 3 FILES	ABHIJIT CHOUDHURY Versus NANDA DULAL @ MANIK SAHA		MRG P BHOWMIK MS.J PURKAYASTHA MS.M MAHANTA
37	Crl.A./31/2012 WITH LCR 6 FILES	KAMAL BARUAH Versus THE STATE OF ASSAM	MS.B CHOUDHURY MR.B M CHOUDHURY MR.U CHOUDHURY MRS.N BHARALI	PP, ASSAM
38	Crl.A./35/2012 WITH LCR 8 FILES(REST OF THE 6 FILES ARE IN SECTION)	KANAK SARKAR Versus STATE OF ASSAM	MR.B K MAHAJAN MR.S DASGUPTA MR.B M CHOUDHURY MR.U CHOUDHURY	PP, ASSAM
	WITH			
39	Crl.A./42/2012	JYOTISH BARUAH Versus THE STATE OF ASSAM	MR.K AGARWAL MR.T C CHUTIA MS.P NEOG MRB N BORAH MR.R J BARUA	PP, ASSAM
40	Crl.A./50/2012 WITH LCR 6 FILES, P.B.-1	PARAG SAIKIA AND ANR Versus THE STATE OF ASSAM AND ANR.	MR.N DUTTA MR.B K BHATTACHARJEE DR.R SARMAH MR.N N B CHOUDHURY MS.B BHUYAN MR.B PADUN MRS.P SAHA	MR. M J BARUAH MS B MAJUMDER MS M NEOG PP, ASSAM PP, ASSAM
41	Crl.A./51/2012 WITH LCR 6 FILES	TANURAM PEGU Versus STATE OF ASSAM	MR.G C PHUKAN MR.S SAHU	PP, ASSAM
42	Crl.A./52/2012 WITH LCR 5 FILES	MUFOSIL ALI @ MUBOSIL ALI Versus THE STATE OF ASSAM	MD.M H RAJBARBHUIYAN MS.S PARBIN MS.D J BORAH MR.W RAHMAN MS.R CHETRI	PP, ASSAM
43	Crl.A./59/2012 WITH LCR 5 FILES	SRI ANIL DAS Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM

44	Crl.A./68/2012 WITH LCR 4 FILES	NILIMA BEGUM, Versus THE STATE OF ASSAM and ANR,	MR.B M CHOUDHURY MRS I AHMED MR.N AHMED MR.S DAS MR.M S ALI	PP, ASSAM
45	Crl.A./78/2012 WITH OFFICE NOTE, LCR 6 FILES	HAZI ABDUL KHALIQUE and ANR. Versus STATE OF ASSAM	MR. S C BISWAS MRS S A CHOUDHURY MR. B CHOUDHURY MS. A DEY	PP, ASSAM PP, ASSAM
46	Crl.A./97/2012 CRL.A. 95/2012(D/O), LCR 3 OUT OF 26 FILES(REST KEPT IN SECTION), P.B.-2	SHYAMAL BEZBARUAH Versus CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MS.R BEGUM MRS.S KHATANIAR DUTTA	SC, CBI
47	Crl.A./132/2012 WITH LCR 5 FILES	ABDUL JALIL and ORS Versus THE STATE OF ASSAM	MR.H DEKA MR.A K SARMA	PP, ASSAM
48	Crl.A./149/2012 WITH LCR 5 FILES	GIRIDHAR SARMA Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MISSS KHANIKAR	PP, ASSAM
49	Crl.A./152/2012 WITH LCR 24 FILES	PUJAN CHOUDHURY Versus THE STATE OF ASSAM	MR.S C BISWAS MR.H RAHMAN MR. E AHMED MR.L R MAZUMDER	MR.P N GOSWAMI PP, ASSAM SC, CBI
50	Crl.A./153/2012 WITH LCR 4 FILES	DILIP DAS and ANR, Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH MS.J SAIKIA	PP, ASSAM
51	Crl.A./164/2012 WITH LCR 5 FILES	NAMAR ALI LASKAR and ANR Versus THE STATE OF ASSAM	MR.Z HAMMAD MR.A M BARBHUIYA MR.A M S MAZUMDER	PP, ASSAM
52	Crl.A./173/2012 WITH LCR 6 FILES	ROSHAN ALI and 4 ORS Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.F U BORBHUYA MS.S K NARGIS	PP, ASSAM
	WITH			
53	Crl.A./181/2012	ABDUL MANNANF Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.F U BORBHUYA MS.S K NARGIS	PP, ASSAM
54	Crl.A./191/2012 WITH LCR 6 FILES	BIHU RAM RAY Versus THE STATE OF ASSAM	MR.K SARMA MR.D DAS MR.A HUSSAIN MS.K M SARMA	PP, ASSAM
55	Crl.A./203/2012 WITH LCR 2 FILES	SANJOY DAS Versus DHIRAJ KR DAS and ANR,	MR.P DAS MR.D K KOTHARI MR.K K BHUYAN MR.B DEKA	PP, ASSAM
56	Crl.A./213/2012 WITH LCR 6 FILES	RABEN KALITA Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
57	Crl.A./218/2012 WITH LCR 5 FILES	BIR BAHADUR THAPA and ANR Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	PP, ASSAM
58	Crl.A./227/2012 WITH LCR 3 FILES	BIREN CHUKRANG and ORS Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	PP, ASSAM
59	Crl.A./233/2012 WITH LCR 5 FILES	BICITRA SARMA @ BICHITRA SARMA Versus THE STATE OF ASSAM	MR.M CHOUDHURY MR.A GOGOI MR.B BHAGAWATI	PP, ASSAM
60	Crl.A./238/2012 WITH LCR 3 FILES	BAPU RAM BASA Versus THE STATE OF ASSAM	MR.P SARMAH MR.R SARMA MR.K PATHAK MS.T R KALITA MR.J GOGOI	PP, ASSAM

61	Crl.A./241/2012 WITH LCR 5 FILES	SANTOSH KALITA Versus THE STATE OF ASSAM	MR.A KHANIKAR MRS.P BORA	PP, ASSAM
62	Crl.A./242/2012 WITH LCR 4 FILES, P.B.-1	BABLU BORBARUAH Versus THE STATE OF ASSAM	MR.N D BHUYAN MR.P K MAJUMDAR MR.D DAS MR R SARMA, AMICUS CURIAE MR.R D BHUYAN	PP, ASSAM
63	Crl.M.C./568/2012 WITH LCR 4 FILES in Crl.A./120/2012	BISWAJIT SAUD, Versus THE STATE OF ASSAM,	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
	WITH Crl.A./120/2012	BISWAJIT SAUD Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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BEFORE:

CRIMINAL BENCH (CRL.REV.P. MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.Rev.P./353/2007 WITH LCR 3 FILES	SHRI ABDUL SAHAD Versus THE STATE OF ASSAM and ANR	DR.B AHMED MD.F H LASKAR D DAS A K BHUYAN A DAS MR.A SAIKIA, M DAS I LAHIRI, MU AHMED	MR. A K GUPTA (R2) MR. R S MISHRA (R2) PP, ASSAM
2	Crl.Rev.P./194/2008 WITH LCR 3 FILES WITH Crl.M.C./384/2008 in Crl.Rev.P./194/2008	SHAKEEL AHMED Versus RAZIA PARVEEN and ANR SHAKEEL AHMED Versus RAZIA PARVEEN and ANR	MR.J P DAS MR.J DEKA S A AHMED S A AHMED A M MAZUMDAR A TALUKDAR K K KALITA T DEKA	PP, ASSAM MR.S BHUYAN MR.G M PAUL PP, ASSAM
3	Crl.Rev.P./195/2008 WITH LCR 3 FILES WITH Crl.M.C./385/2008 in Crl.Rev.P./195/2008	SRI MONORANJAN PATHAK Versus THE STATE OF ASSAM SRI MANORANJAN PATHAK Versus THE STATE OF ASSAM	R SARMA MS.R DHAR MR.R SARMA	PP, ASSAM PP, ASSAM
4	Crl.Rev.P./69/2009 WITH LCR WITH	GOURAV VOHRA Versus SRI BABUL CHANDRA BHADRA	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.H R A CHOUDHURY MR.N S LASKAR MR.I A HAZARIKA MS.S K NARGIS
5	Crl.Pet./40/2009	GOURAV VOHRA Versus BABUL CHANDRA BHADRA	N CHOUDHURY S C KEYAL S K GHOSH S P CHOUDHURY	
6	Crl.Rev.P./101/2009 WITH LCR WITH	MUSSTT. KULSUMA BIBI Versus THE STATE OF ASSAM AND ORS	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.K N SURI MR.P BHUYAN	MR.B M CHOUDHURY MR.U CHOUDHURY PP, ASSAM MS.S CHOUDHURY
7	Crl.A./16/2009	MD. MUBSESWAR ALI SHEIK @ MUBOI and ORS Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY	PP, ASSAM

8	WITH Crl.A./79/2009	THE STATE OF ASSAM Versus IMAD UDDIN @ LACHU MASTER and ORS.	PP, ASSAM	MR. A M BORA (R1-11) MR.B M CHOUDHURY MR.U CHOUDHURY MR. D K BAIDYA (R1-11) MS. C CHOUDHURY (R1-11) MS P DASGUPTA (R1-11)
9	Crl.Rev.P./140/2009 WITH LCR 3 FILES	SHRI RAM BABU SHAW Versus THE STATE OF ASSAM and ANR	B SARKAR R DHAR MR A TEWARI (Amicus Curiae) J PAUL P SEN	MR. N ALAM MRP K SINGH MR.K RAJA MR.M U HAQUE PP, ASSAM
10	Crl.Rev.P./240/2009 WITH LCR 4 FILES	MD. HASEN ALI Versus THE STATE OF ASSAM	MS.B CHOUDHURY MSB S GOGOI	PP, ASSAM
11	Crl.Rev.P./253/2009 WITH LCR 4 FILES	MD DUDU HUSSAIN Versus THE STATE OF ASSAM	MR.I CHOUDHURY MR. K GOSWAMI (Amicus Curiae) MSS DEVI MS.S BEGUM MISSM CHUTIYA MRS.S P HUSSAIN	PP, ASSAM
12	Crl.Rev.P./270/2009 WITH LCR	SAIFUL ISLAM Versus THE STATE OF ASSAM	MRS.A DEVI MRSR PHUKAN	PP, ASSAM
13	Crl.Rev.P./273/2009 WITH LCR 3 FILES	ABDUR RAHMAN MANDAL and ANR. Versus MOSHT RUKIA KHATUN and ANR	MRM H AHMED MR. S K SAHARIAH MR D C NATH MISSS KANUNGOE MR. I MOZUMDER MR. C SHARMA MD.A MALEQUE MR.A S CHOUDHURY	MR.A SHARIF MRS.F BEGUM MR.H AHMED PP, ASSAM
14	Crl.Rev.P./331/2009 WITH LCR 3 FILES AND P.B.	BISHU MUKHERJEE and ORS. Versus THE STATE OF ASSAM	MR.A S BHATTACHARJEE MR.S BHUYAN MR.K R PATGIRI MS.C DAS MR.B BARMAN MR.C PHUKAN MR.G M PAUL	PP, ASSAM
15	Crl.Rev.P./378/2009 WITH LCR 4 FILES	PABITRA DAS Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A MATIN MR. Z HASSAN (AMICUS CURIAE)	PP, ASSAM
16	Crl.Rev.P./387/2009 WITH LCR 3 FILES AND P.B.	SMTI MAMTA AGARWAL Versus THE STATE OF ASSAM AND ORS	MR.Z ALAM MS. B SARMA(AMICUS CURIAE) MR.B BISHAYA MS. M DEORI (Amicus Curiae) MS. B GOSWAMI (Amicus Curiae)	MRS KEYAL MISSD DOWARAH PP, ASSAM
17	Crl.Rev.P./419/2009 WITH LCR 4 FILES	KANAK SEN DEKA and ANR. Versus STATE OF ASSAM	MR.P C GOSWAMI MR.P P DAS	PP, ASSAM
	WITH Crl.M.C./687/2009 in Crl.Rev.P./419/2009	SRI KANAK SEN DEKA and ANR Versus DR. KAMALA KALITA	MR.P C GOSWAMI MR.P P DAS	
18	Crl.Rev.P./449/2009 WITH LCR 6 FILES	SRI NALIN CHANDRA DAS Versus THE STATE OF ASSAM	MR.K AGARWAL MS.P NEOG	MR N KALITA (ADDL PP,ASSAM) PP, ASSAM ADDL PP,ASSAM

19	WITH Crl.Rev.P./396/2009	NESTOR NUTRITION'S PVT. LTD. and 3 ORS. Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR.K AGARWAL MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA	PP, ASSAM
20	Crl.Rev.P./454/2009 WITH LCR 4 FILES	RAKESH RELAN Versus MRS SABITA VASUDEV	MR.K AGARWAL MR.B TALUKDAR MS.P NEOG	MR.S C KEYAL MR.P KATAKI MS.M DEVI MS.R BEGUM
21	Crl.Rev.P./57/2010 WITH LCR 4 FILES	MD AJJAHAN ALI Versus THE STATE OF ASSAM	MR.R SEKHAR MR.S SAIKIA MRU S BORGHAIN MR.A BARUA MS.B GOGOI	PP, ASSAM
22	Crl.Rev.P./242/2010 WITH LCR 3 FILES	MD NAZER ALI Versus THE STATE OF ASSAM	MISSR RONGMAI MR.M BISWAS MR.K BARUAH	PP, ASSAM
23	Crl.Rev.P./246/2010 WITH LCR 6 FILES	MD JANNUDDI MONDAL Versus THE STATE OF ASSAM	MR.S P ROY MR.D NANDI MSK KALITA MR.N N JHA MR.K RAJBONGSHI MS.C SARMA	PP, ASSAM
24	Crl.Rev.P./333/2010 WITH LCR 3 FILES	MD. ARJU ALI @ BHUYAN Versus N F RAILWAY	MS.N PHUKAN MR.R ALI MR.PARAG J SAIKIA	MR.D K DEY SC, RAILWAY
25	Crl.Rev.P./361/2010 WITH LCR 5 FILES	GAURAV DEORAH and ANR Versus THE STATE OF ASSAM	MR.D K KOTHARI MR.D TALUKDAR MRR K MOUR MR.B DEKA	PP, ASSAM
26	Crl.Rev.P./363/2010 WITH LCR 1 FILE	RAJA KHAN Versus PRAFULLA CH. BHUYAN and ANR.	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MISSS KHANIKAR	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE PP, ASSAM MR.H A SARKAR
27	Crl.Rev.P./365/2010 WITH LCR 3 FILES	RAM AVATAR GOENKA and ANR. Versus THE STATE OF ASSAM	MR.S P ROY MR.D NANDI MR.R P N SINGH MR.N N JHA MR.M K RAUT MR.K RAJBONGSHI	PP, ASSAM
28	Crl.Rev.P./389/2010 WITH LCR 6 FILES	JALAL UDDIN Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MR.A MATIN	PP, ASSAM
29	Crl.Rev.P./449/2010 WITH LCR	AJOY KUMAR CHOUDHURY Versus BURA DAS @ RATAN DAS and ORS.	MR.N DHAR MR.S CHAKRABORTY	MISSR RONGMAI MR.M BISWAS MISS.K L R YANTHAN
30	Crl.Rev.P./480/2010 WITH LCR 1 FILE	NO.880893084 HC/GD PRATYUSH KUMAR PATRA Versus THE UNION OF INDIA and ANR	MR. A K BHATTACHARYYA MR.B K SINGH MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.T TALUKDAR	ASSTT.S.G.I.
31	Crl.Rev.P./498/2010 WITH LCR 3 FILES, P.B.-2	SRI GOPI AGARWALA and ANR Versus THE STATE OF ASSAM	MR.S K JAIN MR.P MAHANTA MR.T C KHATRI	PP, ASSAM
32	Crl.Rev.P./1/2011 WITH LCR 4 FILES	LAKHI BARUAH Versus THE STATE OF ASSAM	MR. J H SAIKIA MR.L RAHMAN	PP, ASSAM
33	Crl.Rev.P./3/2011 WITH LCR 4 FILES	THAGESWAR KARDONG and 4 ORS Versus THE STATE OF ASSAM	MR.U C RABHA MR S MATAK MS.B BHARALI MR.A JAHID	PP, ASSAM

34	Crl.Rev.P./9/2011 WITH LCR 6 FILES	MD. HABIBUR RAHMAN Versus THE STATE OF ASSAM	MRM H AHMED MS. N N AHMED MR.I H SAIKIA MISSS KANUNGOE MRS.S AHMED MR I HUSSAIN MR.A S CHOUDHURY MR.A A TARAFDAR	PP, ASSAM
35	Crl.Rev.P./10/2011 WITH LCR 2 FILES	ALAKESH SARMA Versus DEEPA DEVI	MS.B CHOUDHURY MS.P BORAH	MR.P DAS MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY
36	Crl.Rev.P./18/2011 WITH LCR	MD. ANIZUL HOQUE Versus THE STATE OF ASSAM	MR.A M MAZUMDAR MR.M R KHANDAKAR MR.J AHMED MR.M U MONDAL MR.M HUSSAIN MR.A M KHAN MR.H R AHMED MS.N JAHAN	PP, ASSAM
	WITH Crl.M.C./573/2012 in Crl.Rev.P./18/2011	MD. ANIZUL HAQUE Versus THE STATE OF ASSAM	MR.J AHMED MR.S DAS MS.N JAHAN	PP, ASSAM
	WITH			
37	Crl.Rev.P./198/2012	DELOWAR HUSSAIN Versus THE STATE OF ASSAM AND ORS	MR.A M MAZUMDAR MR.M R KHANDAKAR MR.J AHMED MR.M U MONDAL MR.R ALI MR.M HUSSAIN MR.A M KHAN MR.H R AHMED MR.S DAS MS.N JAHAN MR.K PASHA	PP, ASSAM
38	Crl.Rev.P./19/2011 WITH LCR 1 FILE	SMT. RUMA DEV Versus ABDUL MANNAN CHOUDHURY and ANR.	MR.S DEY MR.P SEN	PP, ASSAM
39	Crl.Rev.P./22/2011 WITH LCR 4 FILES	MD. RAFIQUIL ISLAM Versus THE STATE OF ASSAM	MR.S P UPADHAYA MR.R BAISHYA MR.P K BRAHMA MR.H KASHYAP	PP, ASSAM
40	Crl.Rev.P./26/2011 WITH LCR 2 FILES	SMTI JONALI KALITA Versus SHRI BHUSAN KIALITA	DR.B AHMED MR.S C BISWAS MRS.S D CHOUDHURY MR.S DAS MS.A DAS	MR.S K MEDHI MISSM BARMAN
41	Crl.Rev.P./27/2011 WITH LCR 3 FILES	MOFAZZAL HOQUE and ANR. Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.S H RAHMAN MR.D A KAIYUM	PP, ASSAM
42	Crl.Rev.P./28/2011 WITH LCR 5 FILES	RATUL DAS Versus THE STATE OF ASSAM	MR.R P SARMAH MR.A NATH MRS.M MANDAL MS.R CHAKRABORTTY	PP, ASSAM
43	Crl.Rev.P./60/2011 WITH LCR 4 FILES	BHUPEN NATH Versus THE STATE OF ASSAM AND ANR	MR. A F N U MOLLAH MR.H NATH MR.A KHALEQUE MR.Z KHALID U U KHAN MR.D DAS, SR.	MR.K SARMA MD.A HUSSAIN MR.D DAS PP, ASSAM MS.K M SARMA
44	Crl.Rev.P./63/2011 WITH LCR 1 FILE	MD KABIR ALI Versus MSSTT. MOHILA BEGUM	MR.A ROSHID MR.D F A AHMED MR.A MOBARAQUE	MS.A BEGUM MR.I H LASKAR MR.D K DEKA MR.A K DEKA MR. S ALAM
45	Crl.Rev.P./64/2011 TR.P.(CRL) 17/2011(D/O), WITH LCR	MAMIN BARUAH and 2 ORS Versus SMTI RANI BARUAH and ANR	MR.J C GOGOI MR.D HANDIQUÉ MRK KALITA	PP, ASSAM

46	Crl.Rev.P./78/2011 WITH LCR 3 FILES	DHIRAJ HALOI @ DHIRAJ KR. HALOI Versus THE STATE OF ASSAM	MR.B D KONWAR MR.R HUSSAIN MR.R KALITA	PP, ASSAM
47	Crl.Rev.P./79/2011 WITH LCR	MD. MOHIBUL ALI Versus THE STATE OF ASSAM	MR.H DAS MISS M BARUAH	PP, ASSAM
48	Crl.Rev.P./81/2011 WITH LCR 3 FILES	CHITTARANJAN BARUAH Versus THE STATE OF ASSAM	MR.N N B CHOUDHURY MR. P K BORAH MR.U K DEKA MR.S BORTHAKUR	PP, ASSAM
49	Crl.Rev.P./97/2011 WITH LCR 5 FILES	PUNYA DEO MISHRA Versus BIPUL SAIKIA and 2 ORS	MISSP GOSWAMI MR.G BAISHYA	MR.S C BISWAS MS.B CHOUDHURY MRS.S D CHOUDHURY MS.A DAS
50	Crl.Rev.P./103/2011	BIJOY CHEMARIA Versus ABHIJIT ROY	MR.J SARMA	MR.D K KOTHARI MR.U K BARMAN MR.H ALI MR.A K SINGH MR.V N UPADHYAY
51	Crl.Rev.P./108/2011 WITH LCR 3 FILES	PUTUL DUTTA Versus SMTI JOONMONI GOGOI	MR.A K MAHESWARI	MR.M CHOUDHURY MR.P HAZARIKA
52	Crl.Rev.P./122/2011 WITH LCR 3 FILES	PRAFULLA DEY Versus THE STATE OF ASSAM	MR.A SAHAD MD.M U AHMED MS U DAS MRD DUARA	PP, ASSAM
53	Crl.Rev.P./127/2011 WITH LCR 2 FILES	MD. NABA ALI Versus THE STATE OF ASSAM	MR.H K DAS MR.G R DEV	PP, ASSAM
54	Crl.Rev.P./140/2011 WITH LCR 4 FILES	SMT. PROTIVA NATH Versus THE STATE OF ASSAM	MD.M H RAJBARBHUIYAN MR.N J DUTTA MR.R DEV MR.D DAS MR. M MORE MR.K D SARMA MR.S K DEB	PP, ASSAM
55	Crl.Rev.P./148/2011 WITH LCR 3 FILES	JITU DUBEY Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.A K GUPTA	PP, ASSAM
56	Crl.Rev.P./154/2011 WITH LCR	RAJEN GOWALA and ANR. Versus THE STATE OF ASSAM	MR.R P SARMAH MRM R ADHIKARI MISS.D CHOWDHURY	PP, ASSAM
57	Crl.Rev.P./169/2011 WITH LCR	PRANAB GOGOI Versus THE STATE OF ASSAM	MR.B DEY MR.R DHAR MR.R DOLEY MR.H CHETRY	PP, ASSAM
58	Crl.Rev.P./172/2011 WITH LCR 4 FILES	SOFIQR RAHMAN and ANR Versus THE STATE OF ASSAM	MR.M AHMED MR.P SHARMA MR.N GOGOI	PP, ASSAM
59	Crl.Rev.P./177/2011 WITH LCR	SMTI KHIROYOTI DEHINGIA BARUAH Versus THE STATE OF ASSAM	MR.B BURAGOHAIN MR.PARAG J SAIKIA	PP, ASSAM
60	Crl.Rev.P./180/2011 WITH LCR 4 FILES	KULDIP SINGH @ KALU SINGH Versus THE STATE OF ASSAM	MR.T J MAHANTA MR.P P BARUAH MR.R SARMA	PP, ASSAM
61	Crl.Rev.P./183/2011 WITH LCR 4FILES	JAMAL UDDIN and 3 ORS Versus THE STATE OF ASSAM and ANR	MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED	PP, ASSAM
62	Crl.Rev.P./186/2011 WITH LCR 2 FILES	MD. PUTUL ALI Versus THE STATE OF ASSAM AND ORS	MS.S B CHOUDHURY MR.S K DAS MS.S CHAKRABORTY	MRM RAHMAN PP, ASSAM
63	Crl.Rev.P./195/2011 WITH LCR	BINOD MANDAL Versus THE STATE OF ASSAM	MR.P DAS MR.D K KOTHARI MRR K MOUR MR.B DEKA MR.H L MAURYA	PP, ASSAM

64	Crl.Rev.P./199/2011 WITH LCR 4 FILES	MD. INSAN ALI Versus THE STATE OF ASSAM	MR.R ISLAM MR.M HUSSAIN MR.B SINHA	PP, ASSAM
65	Crl.Rev.P./206/2011 WITH LCR 3 FILES	SUNIL MONDAL Versus THE STATE OF ASSAM	MR.J K PARAJULI MR.D TALUKDAR MRS.N S PARAJULI	PP, ASSAM
66	Crl.Rev.P./207/2011 WITH LCR 3 FILES	BHASKAR NATH Versus THE STATE OF ASSAM	DR.H DAS MISS M BARUAH	PP, ASSAM
67	Crl.Rev.P./210/2011 WITH LCR 5 FILES	HARENDRA NATH BORAH Versus THE STATE OF ASSAM	MR.D SAIKIA MR.S M MOLLAH MRS M ABDULLAH P	PP, ASSAM
68	Crl.Rev.P./214/2011 WITH LCR 3 FILES	MD. ABDUL LATIF Versus N F RAILWAY UNION OF INDIA	MR.N DHAR MR .B MALAKAR MR.A T H AHMED	MR.S C BISWAS SC, NF RLY
69	Crl.Rev.P./220/2011 WITH LCR 5 FILES	SAMAR CHIRING Versus THE STATE OF ASSAM	MR.K SARMA MD.A HUSSAIN MR.D DAS MS.K M SARMA	PP, ASSAM
70	Crl.Rev.P./236/2011 WITH LCR 2 FILES	MRS. FERDAUSI RAHMAN Versus THE STATE OF ASSAM AND ANR	MR.H R A CHOUDHURY MR.A ROSHID MD.S ISLAM MR.A MOBARAQUE	MR.A WAHAB MR.M U MONDAL MD.S ALI PP, ASSAM
71	Crl.Rev.P./240/2011 WITH LCR 4 FILES	RUNJUN BORAH Versus STATE OF ASSAM	MR.A J DAS MR.G RENGMA MR.P DEKA	
72	Crl.Rev.P./251/2011	M/S NORTH EAST PROPACK Versus MRS GEETIKA BAROOAH CHANGKAKOTI	MR.O P BHATI MR.T C DAS MR.J BHATI MR.H K BORA	MR.D BARUAH MR.K GOSWAMI MS.D P HAZARIKA MR K SAHARIA PP, ASSAM
73	Crl.Rev.P./257/2011 WITH LCR 3 FILES	MONA BARMAN and 2 ORS Versus THE STATE OF ASSAM	MR.G J SAIKIA MR.M BISWAS	PP, ASSAM
74	Crl.Rev.P./261/2011 WITH LCR 1 FILE	NABIN KONWAR Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MRM HALOI	MR.A C BURAGOHAIN SC, CBI
	WITH Crl.M.C./521/2011 in Crl.Rev.P./261/2011	SRI NABIN KONWAR Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MRM HALOI	MR.A C BURAGOHAIN SC, CBI
75	Crl.Rev.P./278/2011 WITH LCR 5 FILES	JOYGURU BARMAN and 2 ORS Versus THE UNION OF INDIA	MR G S SARKAR MR.Z HUSSAIN MR.S SARKAR	MR.S C BISWAS MS.B CHOUDHURY MR. A K SARKAR MRS.S D CHOUDHURY MR.S DAS SC, NF RLY
76	Crl.Rev.P./323/2011 WITH LCR 3 FILES	SAFIA BEGUM Versus MD. WAHIDUR RAHMAN	MR.A R SIKDAR MR.M AHMED MR.M H TALUKDAR	MD.M U AHMED MR.S F CHISTIE MRD DUARA
77	Crl.Rev.P./335/2011 WITH LCR 1 FILE	DAFFODILS INSURANCE AGENCY Versus THE EDITOR, DAINIK SAMOYIK PRASANGHA and ANR	MR.B CHOUDHURY MR.A UDDIN MR.R K JAIN MR.S DAS MS.A DAS MR. S BISWAS	MR.B K SEN MRSS DEY PP, ASSAM
78	Crl.Rev.P./371/2011 WITH LCR 3 FILES	JADAB BARMAN and ANR Versus THE STATE OF ASSAM AND ANR	MR.B M CHOUDHURY MRS.N BAROOAH	MR.N S LASKAR MR.R BORAH MR.R PHUKAN MR.P TALUKDAR MR.B BARMAN MR.C THAKURIA PP, ASSAM
79	Crl.Rev.P./412/2011 WITH LCR 2 FILES	NITAI CHANDRA SAHA and ANR. Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MRS.B H KASHYAP	PP, ASSAM

80	Crl.Rev.P./414/2011 WITH LCR 4 FILES	SIBAL KISKU and ANR Versus THE STATE OF ASSAM	MR.J SARMA MS.M DEKA	PP, ASSAM
81	Crl.Rev.P./416/2011 WITH LCR 3 FILES	MD. AJGAR ALI Versus THE STATE OF ASSAM AND ANR	MR.S BHUYAN MR.A MUKHERJEE	MS. M BHATTACHARJEE (R2) PP, ASSAM
82	Crl.Rev.P./426/2011 WITH LCR 3 FILES	KAMINI KUMAR SARMA Versus THE STATE OF ASSAM	MR.B CHOUDHURY MR.D SARMAH	PP, ASSAM
	WITH Crl.M.C./825/2011 in Crl.Rev.P./426/2011	SRI KAMINI KUMAR SARMA Versus THE STATE OF ASSAM	MR.B CHAKRABORTY MR.D SARMAH	MRS.S KHATANIAR DUTTA PP, ASSAM
83	Crl.Rev.P./433/2011 WITH LCR 4 FILES	MD. NUR ISLAM Versus THE STATE OF ASSAM	MR.S BANIK MR.M HASHAN	PP, ASSAM
84	Crl.Rev.P./444/2011 WITH LCR 1 FILE	RAJA KHAN Versus PRAFULLA CH. BHUYAN and ANR.	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MS.S KHANIKAR	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE MR B ACHARYYA MR.M MALAKAR MR.S C CHAKRABORTY MR.H A SARKAR PP, ASSAM
85	Crl.Rev.P./464/2011 WITH LCR 4 FILES	SRI DILARUJ ZAMAN Versus THE STATE OF ASSAM	MR.A M BORA MR.P BHAGAWATI MD.S ALI MS.J BEGUM MR.M ALAM MR.G BORDOLOI	PP, ASSAM
86	Crl.Rev.P./474/2011 WITH LCR 4 FILES	MADHU KALITA Versus THE STATE OF ASSAM	MR.M R KHANDAKAR MR.M U MONDAL MS.M DAS MR.M HUSSAIN MR.H R AHMED	PP, ASSAM
87	Crl.Rev.P./478/2011 WITH LCR 4 FILES	MD. AMINUR RAHMAN Versus THE STATE OF ASSAM and ANR	MR.A SHARIF MR.F ISLAM	PP, ASSAM
88	Crl.Rev.P./36/2012 WITH LCR 3 FILES	Y. PRADIP SINGHA Versus THE STATE OF ASSAM	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.U DUTTA MR.J KOTOKY	PP, ASSAM
89	Crl.Rev.P./85/2012 WITH LCR 5 FILES	CHANDRA BAHADUR ROY and ANR. Versus STATE OF ASSAM	MR. N ALAM MR.S U AHMED MD.S ISLAM MISSN MAHANTA	PP, ASSAM
90	Crl.Rev.P./200/2012 WITH LCR 7 FILES	DWIPEN BORO Versus THE STATE OF ASSAM	MR.G SAROWAR MR.M DUTTA MR.M ISLAM MR.N UDDIN	PP, ASSAM
91	Crl.Rev.P./239/2012 WITH LCR 4 FILES	MD. MERAJ UDDIN AHMED Versus THE STATE OF ASSAM	MR.F K R AHMED MR.M K HUSSAIN	PP, ASSAM
92	Crl.Rev.P./330/2012 WITH LCR 3 FILES	RASOI LIMITED Versus THE STATE OF ASSAM	MR.B K SINGH MR.N G KUNDU MR.P K R CHOUDHURY	PP, ASSAM
93	Crl.Rev.P./454/2012 WITH LCR 3 FILES	DURGA DIHINGIA Versus THE STATE OF ASSAM	MR.P TALUKDAR MS.J DEKA MS.M DUTTA MR.N GOGOI	PP, ASSAM
94	Crl.Rev.P./521/2012 WITH LCR 1 FILE	DULAL MANDAL Versus THE STATE OF ASSAM AND ORS	MR.B B NARZARI	MR.R S CHAUHAN MR.D SHARMA MRA UPADHYAY PP, ASSAM MR.P UPADHYAY MRT BORA

95	Crl.Rev.P./557/2012 WITH LCR 1 FILE	M/S MARAMI LEATHER WORKS Versus THE SUB-DIVISIONAL MAGISTRATE, SOUTH SALMARA and ANR.	MR.S BANIK MR.M AHMED	MR. M KHAN MRJ RAHMAN
	WITH Crl.M.C./58/2013 in Crl.Rev.P./557/2012	M/S MARAMI LEATHER WORKS Versus THE SUB DIVISIONAL MAGISTRATE and ANR.	MR.S BANIK MR.M AHMED	PP, ASSAM
96	WP(C)/5389/2012	M/S MARAMI LEATHER WORKS Versus THE STATE OF ASSAM AND ORS	MR.S BANIK MR.M AHMED	MR. M KHAN GA, ASSAM MRJ RAHMAN
	WITH MC/190/2013 in WP(C)/5389/2012	M/S MARAMI LEATHER WORKS Versus THE STATE OF ASSAM AND ORS	MR.S BANIK MR.M AHMED	GA, ASSAM
97	Crl.Rev.P./565/2012 WITH LCR 3 FILES	DILOWAR HUSSAIN Versus THE STATE OF ASSAM	MR.A ALI MS.K LAHKAR MS.A MAHANTA MR.B KAKATI	PP, ASSAM
98	Crl.Rev.P./599/2012 WITH LCR 2 FILES	MD. SOURAB JAHIR LASKAR Versus S K DEY and ANR.	DR.B AHMED MD.F H LASKAR MR.N HAQUE MRK UDDIN MR.A RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[FROM 01-11-2021 TO 23-12-2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

PART - II HEARING LIST (CRIMINAL)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.Pet./407/2010	DR. HEMENDRA RAM PHOOKUN Versus THE STATE OF ASSAM AND ANR	A K BHATTACHARYYA P K GOSWAMI D K BHATTACHARYYA B M CHOUDHURY U CHOUDHURY C PHUKAN	S C BISWAS G J SAIKIA B CHOUDHURY M BISWAS PP, ASSAM R RANGMAI
2	Crl.Pet./314/2011 WITH LCR 3 FILES	MRS. SABNAM AHMED and ANR. Versus THE STATE OF ASSAM	MR.Z ALAM MR.B BISHAYA	PP, ASSAM
3	Crl.Pet./336/2011 WITH LCR 4 FILES	MAHAPRASAD SHARMA Versus THE STATE OF ASSAM	MR.B K BHATTACHARJEE DR.R SARMAH MISSP SAHA	PP, ASSAM
4	Crl.Pet./539/2011 WITH LCR 1 FILE	SHIV KUMAR KANOI and ANR. Versus THE STATE OF ASSAM AND ORS	MR.D K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.A DEKA MS.T TALUKDAR MR.K K BHATTACHARJEE MR.A K BHATTACHARJEE	MR.N C DAS SC, A.T.P.P.F & P.F SCHEME PP, ASSAM
5	Crl.Pet./625/2011	JITU DEY and ANR. Versus THE STATE OF MIZORAM AND ANR	MS.M BARMAN MR.M ISLAM	MS.M KECHU MR.T KHRO PP, MIZORAM
6	Crl.Pet./96/2012 WITH LCR 1 FILE	ABDUL LATIF SAIKIA and 3 ORS Versus JERINA AHMED	MR.I H SAIKIA MRK KALITA MR.A S CHOUDHURY	
7	Crl.Pet./105/2012 WITH LCR 2 FILES	KARUNA KR. SAIKIA and 10 ORS Versus RESERVE BANK OF INDIA	MR.T J MAHANTA MR.M KHATANIAR MRS.K M TALUKDAR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA
8	Crl.Pet./143/2012	JOY CHANDRA GOSWAMI Versus THE STATE OF ASSAM	MR.N DUTTA MR.A M BORA MR.D GOGOI MR.S R BORUAH	MR.D SAIKIA PP, ASSAM
9	Crl.Pet./185/2012 WITH LCR 2 FILES	SUJIT RUDRA Versus TAPAN KR. DEY	MR.A D CHOUDHURY MR. S DEKA MR.M K DAS MR.D CHOUDHURY	MR.S S SHARMA MS.L SARMA MR.D J MUKHERJEE
10	Crl.Pet./188/2012 WITH LCR 1 FILE	MAHABIR PRASAD THAKUR and ANR Versus KESHAB PRASAD GUPTA SAHU	MR.K SARMA MR.S SARMA MD.A HUSSAIN MR.D DAS	MR.S RAHMAN MR.M AHMED
11	Crl.Pet./312/2012 WITH LCR	KAMAL KISHORE KANOO Versus THE STATE OF ASSAM AND ANR	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	MR.P KATAKI MS.R BEGUM PP, ASSAM

12	Crl.Pet./340/2012 WITH LCR 2 FILES	HYDER HUSSAIN and ANR. Versus DHRUBAJYOTI RAVA	MR.P KATAKEY MR.D K BAGCHI MR.D CHAKRABORTY	MR.T J MAHANTA MR.I CHOUDHURY MR.S P DAS
13	Crl.Pet./341/2012 WITH LCR 2 FILES	JAYANTA BARUAH and 4 ORS. Versus HAREN SARMA	MR.P KATAKI MR.D K BAGCHI MR.D CHAKRABORTY	MR.B BURAGOHAİN MSI RAJKHOWA
14	Crl.Pet./348/2012	UDAY SANKAR SENAPATI Versus THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MRS.J M KONWAR	MR.S SARMA MR.P HAZARIKA MR.R HAZARIKA PP, ASSAM
15	Crl.Pet./397/2012	SHRI R.S. SHARMA Versus THE STATE OF ASSAM and ANR	MR.G N SAHEWALLA MR.B K DAS	PP, ASSAM MR.S C KOYAL ASSTT.S.G.I.
16	Crl.Pet./417/2012 WITH LCR 4 FILES	MEHER ALI Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MS.P BHATTACHARYA MS.D DUTTA MR.A BHATTACHARYA	MR.H R A CHOUDHURY MR.R ISLAM MR.J ISLAM MR.M R ISLAM PP, ASSAM
17	Crl.Pet./432/2012 WITH LCR 2 FILES	DWIPEN @ DIPEN BARMAN Versus GOLK KALITA MINOR	MR.H DAS MR.G DAS MISS M BARUAH	
18	Crl.Pet./448/2012 WITH LCR 2 FILES	PRANABJYOTI BORA Versus MADHUSMITA SAIKIA BORA	MR.D K KOTHARI MR.K K BHUYAN MR.B DEKA	MR.S R RAJBONGSHI MS.M DAS MR.R K DUTTA MS.P BARUAH
19	Crl.Pet./471/2012 WITH LCR 1 FILE	MRS. PARASHMITA DEY and ANR Versus SANKHANEEL BARUAH	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	MR.B PHUKAN MR.K BARUAH
20	Crl.Pet./473/2012 WITH LCR 2 FILES	GEETA ROY Versus THE STATE OF ASSAM AND ANR	MR.K SARMA MD.A HUSSAIN MR.D DAS MS.K M SARMA	PP, ASSAM
21	Crl.Pet./512/2012 WITH LCR	SMTI LABANU TAMULY Versus BIDHAN DEV	MR.S N SARMA MR.A JAHID	
22	Crl.Pet./535/2012 WITH LCR 6 FILES	GOPAL TALUKDAR Versus THE STATE OF ASSAM	MR.J KALITA MR.R C SAIKIA MS.A MEDHI MR.M KALITA MS.K SAIKIA MRT K BHATTACHARYYA MR.S KURMI	PP, ASSAM
23	Crl.Pet./618/2012 WITH LCR 1 FILE	SRI ARUP JYOTI DAS Versus THE STATE OF ASSAM AND ORS	MSS CHANGKAKATI MR.A NARZERY MISS N GOGOI MS.P PATHAK MS.P BARMAN MR.J N GOGOI MRS OJAH	MS.M DAS MR A N AHMED MR.B C CHOUDHURY PP, ASSAM
24	Crl.Pet./623/2012 WITH LCR 3 FILES	TARINI KANTA DUTTA Versus THE STATE OF ASSAM	MR.N CHAKRABORTY MR.B K GHOSE MR.C GOSWAMI	PP, ASSAM
25	Crl.Pet./630/2012 WITH LCR 3 FILES	MD. AFTAB ALI Versus MUSST. SAHARA BEGUM and ANR	MS.R RONGMAI MR.R DEV MSU BHARALI	MR.B HUSSAIN PP, ASSAM MR.P B MAZUMDER MS.H CHOUDHURY
26	Crl.Pet./633/2012	NABIN CH. SARMA and 9 ORS Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
	WITH			
27	Crl.Pet./634/2012	BHUPENDRA BALLAV BARMAN and 3 ORS Versus THE STATE OF ASSAM	MR.N DUTTA MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM

28	WITH Crl.Pet./635/2012	JOY CHANDRA GOSWAMI Versus THE STATE OF ASSAM	MR.N DUTTA MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
29	WITH Crl.Pet./636/2012	HEMANTA KUMAR SARMA and ANR. Versus THE STATE OF ASSAM	MR.B D DAS MR.N GOSWAMI MR.D K MISHRA MR.H K SARMA MR. D NATH MR.S DUTTA	PP, ASSAM
30	WITH Crl.Pet./637/2012	SATISH CHANDRA SARMA Versus THE STATE OF ASSAM	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	PP, ASSAM
31	WITH Crl.Pet./638/2012	MD. MOHSIN ALI Versus THE STATE OF ASSAM	MR.SK MUKTAR MISS.P LAHKAR MR.K H CHOUDHURY	PP, ASSAM
32	WITH Crl.Pet./648/2012	SMTI BINOYA HAZARIKA Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
33	WITH Crl.Pet./649/2012	ANIL CH. MANDAL and 6 ORS. Versus STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.R SARMA MR.S R BORUAH	PP, ASSAM
34	WITH Crl.Pet./760/2012	BENOY KUMAR BRAHMA Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
35	Crl.Pet./698/2012 WITH LCR 2 FILES	PRABHATKAMAL BEZBARUAH Versus THE STATE OF ASSAM AND ANR	S C KEYAL S K GHOSH S P CHOUDHURY B KAUSHIK	PP, ASSAM
36	WITH Crl.Pet./291/2012	PRABHATKAMAL BEZBARUAH Versus THE STATE OF ASSAM and ANR	S C KEYAL S K GHOSH S P CHOUDHURY G SARMAH B KAUSHIK A BHATTACHARJEE	PP, ASSAM
37	Crl.Pet./722/2012 WITH LCR 2 FILES	KAYANG TEA SEED CO. LTD Versus ANAMI TANTI and ORS.	MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MSK MISHRA	MD.A HUSSAIN(R-1TO4) MR.D DAS(R-1TO4) MR.K SARMAR-1TO4 MR.M BERIA(R-1TO4) MR.K CHOUDHURY(R-1TO4) MS.K M SARMA(R-1TO4)
38	Crl.Pet./773/2012	DIPANNITA JAISWAL Versus STATE OF ASSAM and ANR.	MR.A K BHUYAN MS.B BHUYAN MS.P PATHAK	MR.A CHOWDHURY MR.P N GOSWAMI MR.A BORA PP, ASSAM
39	Crl.Pet./76/2013 WITH LCR 4 FILES	DEBOJYOTI NATH Versus THE STATE OF ASSAM	MR.J KALITA MR.R C SAIKIA MS.A MEDHI MR.M KALITA MS.M J NGURNUNMAWII MRT K BHATTACHARYYA	PP, ASSAM
40	Crl.Pet./83/2013 WITH LCR 4 FILES	BISHNU PRASAD GOSWAMI and 4 ORS Versus BIPUL BORA and ANR	MR.B D DAS MR.H K SARMA MR. D NATH MR.S DUTTA	PP, ASSAM

41	Crl.Pet./122/2013	SMT. MONITA BORGOHAIN Versus SUBHASH BANIK	MR.A SARMA MR.S SARMA MR.T K BHUYAN MR.S K DEKA MR.J DEKA	MR.A K JAIN PP, ASSAM
42	Crl.Pet./123/2013	AJIT DUTTA Versus SAFIUL HUSSAIN HAZARIKA	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MRS.J M KONWAR MS.S BARUA	MR.SK MUKTAR
43	WITH Crl.Pet./124/2013	SMT. MAKAN DUTTA and ANR. Versus SAFIUL HUSSAIN HAZARIKA	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MRS.J M KONWAR MS.S BARUA	MR.SK MUKTAR
44	Crl.Pet./151/2013 WITH LCR 4 FILES	ILIYAS UDDIN SARKAR Versus HACHIMA YASMIN ALIAS HASIMA	MR.K M HALOI MR.A K DEKA MS.G MAHANTA	
45	Crl.Pet./161/2013 WITH LCR 4 FILES	AINUL HAQUE MAZUMDAR Versus THE STATE OF ASSAM AND ANR	MR.Z ALAM MR.A ALI MD.S ISLAM MR.A CHOUDHURY MS.S SULTANA MR.J HUDA	MR.M Z AHMED MR.A M DUTTA PP, ASSAM MR.S K SHARMA
46	Crl.Pet./163/2013 WITH LCR FILES	MINA KANTA DUTTA Versus THE STATE OF ASSAM	MR.P PATHAK MR.P TALUKDAR MS.J DEKA MS.M DUTTA	PP, ASSAM
47	Crl.Pet./216/2013 WITH LCR FILES	MANAB CHAKRABORTY Versus THE STATE OF ASSAM and ANR	MR.S DEY MR.P SEN	MR.R BARUAH MS.K DEVI MS.H DAS MS.K DAS PP, ASSAM
48	WITH Crl.Pet./410/2012	SMTI RINA BALA NATH and ANR. Versus THE STATE OF ASSAM AND ANR	MR.R BARUAH MS.K DEVI MR.D TALUKDAR MR. K SAIKIA	MR.S DEY MR.P SEN PP, ASSAM
49	Crl.Pet./219/2013	M/S RAJSHREE STEELMET PRIVATE LIMITED and ANR. Versus THE STATE OF ASSAM AND ANR	MR.A GOGOI MR.M CHOUDHURY MR.A GHOSH MR.P K MUNIR	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR PP, ASSAM MR.R P N SINGH MRA K RAI MR.T R ROY
50	WITH Crl.Pet./818/2012	M/S RAJSHREE STEELMET PRIVATE LIMITED and ANR. Versus THE STATE OF ASSAM AND ANR	MR.M CHOUDHURY MR.B BHAGAWATI MR.A GHOSH MR.P K MUNIR	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR.T R ROY MR.R P N SINGH MRA K RAI PP, ASSAM
51	WITH Crl.Pet./819/2012	M/S RAJSHREE STEELMET PRIVATE LIMITED and ANR. Versus THE STATE OF ASSAM AND ANR	MR.M CHOUDHURY MR.A GOGOI MR.B BHAGAWATI MR.A GHOSH	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR PP, ASSAM MR.T R ROY MR.R P N SINGH MRA K RAI
52	Crl.Pet./233/2013 WITH LCR 2 FILES	HANSRAJ JAIN and 5 ORS. Versus ANANTA GOSWAMI and ANR.	MR.K R SURANA MS.A CHOUDHURY MR.G KHANDELIA	MR.R DUBEY PP, ASSAM

53	WITH Crl.Pet./229/2013	VIMAL KR. JAIN and 3 ORS. Versus ANANTA GOSWAMI and ANR.	MR.K R SURANA MS.A CHOUDHURY MR.G KHANDELIA	PP, ASSAM
54	Crl.Pet./254/2013 WITH LCR FILES	RAJIB UDDIN LASKAR and 2 ORS. Versus THE STATE OF ASSAM	MR. E AHMED MR.M H LASKAR MRM A BARBHUIYA	PP, ASSAM
55	Crl.Pet./258/2013 WITH LCR 1 FILE	MD. KAMRUL ISLAM KHAN @ KAMRUL ISLAM Versus THE STATE OF ASSAM	MR.S C BISWAS MS.K L R YANTHAN MS.L H BARUAH	PP, ASSAM MR.AMIL HUSSAIN MR.MALBAR HUSSAIN
56	Crl.Pet./350/2013 WITH LCR 3 FILES	PANKAJ MOHESWARI Versus THE STATE OF ASSAM AND ANR	MR.P DAS MR.S GOGOI MR.B DEKA MR.P JAIN	MR.P HAZARIKA MR.M CHOUDHURY PP, ASSAM MR.P K MOUR
57	Crl.Pet./393/2013	MUNINDRA HALOI Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MRS.M S SUNDI MR.U CHOUDHURY	PP, ASSAM
58	WITH Crl.Pet./171/2013	SYED HIFZUR RAHMAN Versus THE STATE OF ASSAM	MR.J SINGH MRS I AHMED MR.N AHMED MR.A RAHMAN MS.D GUPTA	PP, ASSAM
59	Crl.Pet./412/2013	KUMAR PAPPU SINGH and ANR Versus MD HASHMAT ALI	MR.B D DAS MR.H K SARMA MR. D NATH MR.S DUTTA MS.S G BARUAH MS.C DUTTA	MR.H R A CHOUDHURY MR.A F N U MOLLAH MR.I A HAZARIKA
60	Crl.Pet./432/2013 WITH LCR 2 FILES	BHASKAR JYOTI SHARMA Versus THE STATE OF ASSAM AND ANR	MR.A K PURKAYASTHA MR. J R LASKAR	MR.D R SAIKIA MS.P M BARUAH MS.M MAHANTA PP, ASSAM
61	Crl.Pet./454/2013 WITH LCR 1 FILE	THANESWAR BORO and 4 ORS. Versus THE STATE OF ASSAM and ANR	MS.P BORA MR.K N KALITA MSJ BHUYAN MR.A K DAS	MR.N ANAND MR.U K BARMAN MR.H ALI MR.V N UPADHYAY MR.S KURMI PP, ASSAM
62	Crl.Pet./475/2013 WITH LCR 3 FILES	KAMRUDDIN AHMED Versus THE UNION OF INDIA and 2 ORS	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.N DUTTA MR.N N B CHOUDHURY MR.B M CHOUDHURY MR.N SARKAR MR.U CHOUDHURY MR.B PADUN	ASSTT.S.G.I. SC, CBI
63	Crl.Pet./485/2013	MUSTT TARA BANU and ANR. Versus THE STATE OF ASSAM and ANR	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MSK MISHRA	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.K M SARMA MR.M BERIA MR.K CHOUDHURY PP, ASSAM
64	Crl.Pet./510/2013 WITH LCR 5 FILES	SUJIT BORA Versus THE STATE OF ASSAM	MR.K GOSWAMI MR.R R KAUSHIK MS.R KALITA	PP, ASSAM
65	Crl.Pet./511/2013 WITH LCR 2 FILES	SAKARJYOTI PATOR, Versus THE STATE OF ASSAM and ANR,	MR.E AHMED MR.D BANIA MR.B CHOUDHURY MR.A HAQUE	MR. B K BHATTACHARJEE MR. R SARMA MS. P SAHA
66	Crl.Pet./513/2013 WITH LCR 2 FILES	M/S MOSSANG BEVERAGE Versus THE STATE OF ASSAM AND 3 ORS	MR.D K MISHRA MR.B PRASAD MR. G CHOUDHURY MR.P BORAH MR.A K HALOI MR.S A AHMED	MS.S SEAL PP, ASSAM SC, EXCISE DEPTT.

67	Crl.Pet./532/2013 WITH LCR 5 FILES	NARAYAN DAS Versus THE STATE OF ASSAM AND ANR	MR.A M BORA MR.R SARMA	MR.S N SARMA MR.A SARMA MR.S CHOUDHURY PP, ASSAM MR.A ZAHID
68	Crl.Pet./534/2013 WITH LCR 2 FILES	SUBHA KT. KOCH Versus THE STATE OF ASSAM AND ANR	MR.P KATAKI MS.R BEGUM MR.D K BAGCHI	MR.B K BHATTACHARJEE DR.R SARMAH MS.A CHETIA PP, ASSAM
69	Crl.Pet./542/2013	SMTI LUMLANG SHYLLA Versus THE UNION OF INDIA and 4 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	MR.N DUTTA C.G.C. MR. D C BORAH(R-1&2) MR. B SARMA PP, ASSAM ASSTT.S.G.I.
70	Crl.Pet./580/2013 WITH OFFICE NOTE, LCR 1 FILE	ABDUL KHALEQUE AHMED Versus THE STATE OF ASSAM	MR.N ISLAM MR.P P SUT MR.T N SRINIVASAN	PP, ASSAM
71	Crl.Pet./589/2013 WITH LCR FILES	PRANAB KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR.M K CHOUDHURY MR.N BARUAH MR.T N SRINIVASAN	MS.A DAS MR.P K MUNIR PP, ASSAM
72	Crl.Pet./627/2013 WITH LCR 3 FILES	SMTI SAAZ BEGUM Versus THE STATE OF ASSAM and ANR	MR.M SARMA MS.I GOHAIN MS.I SARMA	MR.S K SINGH MRB PUSHILAL PP, ASSAM MR.B S SINGHA
73	Crl.Pet./645/2013	MD. ARIFULLAH Versus THE STATE OF ASSAM AND ANR	MR.S C BISWAS MR.B CHOUDHURY MS.A DEY MR.R D PURAKAISTHA	MR.A UDDIN MD.GIASH UDDIN PP, ASSAM
74	Crl.Pet./650/2013	VIKRAM SLATHIA Versus THE STATE OF ASSAM AND ANR	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MR.J KOTOKY MR.A SAHEWALLA	MR.N C DAS MS.B BEGUM MS.M DEVI MS.A BARMAN PP, ASSAM
75	Crl.Pet./693/2013 WITH LCR 5 FILES	JYOTIRMOY DAIMARY and ANR Versus THE STATE OF ASSAM	MR.T J MAHANTA MR.A BHATTACHARYA MR.N I CHOWDHURY MS.P BHATTACHARJEE	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ PP, ASSAM MR.K U AHMED

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LEAVE NOTE OF ADVOCATES FOR 01/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

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[FROM 01-11-2021 TO 23-12-2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CIVIL BENCH-I

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	RFA/34/2009 WITH LCR	E C I ENGINEERING and CONSTRUCTION CO. LTD. Versus NORTH EAST FRONTIER RAILWAY and ORS	MR.K R SURANA MR.G KHANDELIA	MS.M CHATTERJEE SC, NF RLY MRSU CHAKRABORTY
	WITH MC/2112/2009 in RFA/34/2009	ECI ENGINEERING and CONSTRUCTION CO. LTD., Versus NORTH EAST FRONTIER RAILWAY ORS,	MR.K R SURANA MR.G KHANDELIA	
2	RSA/66/2001	DHARAM RAJ GOALA and ORS, Versus DINESH KR. JAIN and ORS	MR.G N SAHEWALLA MR R P SARMAH MS.B SARMA MR.P DEKA MS.D SWAMI MD.ASLAM MRS B GOYAL MS.H KAKATI	MR B P SINGHA MS B CHOUDHURY MR.P K DEKA MR.I H LASKAR MR.S P CHOUDHURY(R-21-24, 44-50) MR.A S DHILLON(R- 21-24, 44-50) MS.S ACHARYYA MR.N K DAS MR. S ALAM
3	RSA/71/2001 WITH LCR	MD MOKBUL ALI Versus MD RAMJAN ALI and ANR	MR.M KALITA MR.G GOPAL	MR.A SATTAR MR. M A ISLAM MR. A ISLAM MR J I MONDAL
4	RSA/200/2004 WITH LCR	ON THE DEATH OF TAFAZZUL ALI HIS LEGAL HEIRS AUBAKTA ALI BORBHUIYA AND ORS Versus ON THE DEATH OF KHALIL MIA HIS LEGAL HEIRS MUSSTT. RAIBUN NESSA AND ORS	MR.R ISLAM MR.A R SIKDAR MD.A MATLIB MR.N AHMED MS.M MALLIK MR.M H TALUKDAR	
5	RSA/60/2006 WITH LCR	MUSTT. AIMONA KHATUN and ORS Versus ON THE DEATH OF ABDUL BASER HIS LEGAL HEIRS MALEKA KHATUN WIFE and ORS	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY MR.K U AHMED	MR.J U N M LASKAR MR.A M BARBHUIYA MR.F K R AHMED MR.A ALI MR.M HOSSAINR-3 MR.M HOSSAINR-3 MD.S ISLAM MR.J ISLAM MR.A CHOUDHURY
6	RSA/202/2006 WITH LCR	HEKMAT ALI Versus MD. NAZRUL ISLAM and ORS	MR I A TALUKDAR MR S S S RAHMAN MS A SAIKIA	MR.A B CHOUDHURY MS K DEKA MR.S DEY

7	RSA/23/2007 WITH LCR	ON THE DEATH OF SASADHAR SARMA HIS LEGAL HEIRS SMTI SARADA DEVI WIFE and ORS Versus PRAVA DAS and ORS	MR.P P DAS MR.S DAS MR.S BAROOAH MR.SHEELADITYA MR.P RAJBANSHI MR. P M DEKA	MR.A D CHOUDHURY MR.M DEKA MR. S DEKA
8	RSA/69/2007 WITH LCR	ON THE DEATH OF SANKAR KALITA HIS LEGAL HEIRS ARE SMTI SUMITRA DAS WIFE 8 ORS, Versus NARAYAN DAS	MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	MR. H K DEKA, SR.ADV. MR.H NATH MR.D K MISHRA MR.B PRASAD MR.P K DEKA MR.R SARMA MR.H DEKA MR.M HUSSAIN MR.J P DAS MR.K K KALITA MR. B D DEKA MR. M DAS MR I HUSSAIN MR.A S CHOUDHURY
9	RSA/122/2007 WITH LCR	ON THE DEATH OF PURNAKANTA KONWAR, HIS LEGAL HEIRS, MRS. UMA KONWAR AND ORS. Versus ON THE DEATH OF BISHWANATH AGARWALLA, HIS LEGAL HEIRS, SMTI. GEETA DEVI AGARWALLA and ORS.	N C DAS M BORAH R PHUKAN S BORA	MR. S DUTTA MS. N MODI D BARUA S DUTTA MR. C SHARMA
10	RSA/142/2007 WITH LCR	MD. NUR ISLAM @ NURUDDIN AHMED Versus PABINDRA NARAYAN UZIR	MR. R BARUAH (A1) S ALI (A1) MR.S BAROOAH MR.SHEELADITYA MR. A IKBAL (A1) MR. A.I. AHMED (A1)	MR. S P ROY MR.P P DAS MR A K RAI MS K GOGOI MS. N RAI
11	RSA/16/2008 WITH LCR	JHANU BHATTCHARJEE Versus RADHAMONI TANTI and ORS	MR. T ROY MR.S SAIKIA MS. B SARKAR MR.R SARMA MR. D MAZUMDAR MR. P SEN	MR. N DHAR MR S CHAKRABORTY MR. B K SEN MR. B MALAKAR, S CHAKRABORTY
12	RSA/56/2008 WITH LCR	BANWARILAL SHARMA. Versus SMT. KAMALA DEVI AJITSARIA..	S P ROY D NANDI R P N SINGH C SARMA, BR DAS K RAJBONGSHI	G N SAHEWALLA P DEKA MD ASLAM H C SARMA S S BAWARI L K BORAH R C SANCHATI G MISHRA
	WITH			
13	SAO/2/2008	HARSH NAMULA Versus BANWARILAL SHARMA and ORS	N G KUNDU J DAS P K R CHOUDHURY	MR.G N SAHEWALLA J CHAKRABORTY MR.MD ASLAM MR.B K KAR C K S BARUAH MR.P DEKA MR.G K MISHRA R C SANCHATI
14	RSA/70/2008 WITH LCR	GOPIKA NATH and ORS Versus ON THE DEATH OF LALUA KUMAR @ KAUR HIS LEGAL HEIR SMTI RASHMANI KUMAR @ KAUR AND ORS	MR.S K SINGHA MR.B CHAKRABORTY MR.P SARMA MR.U DAS	
15	RSA/78/2008 WITH LCR	MD. BADSHAH SHEIKH @ ALI and ORS Versus MUSTT. JAHANARA BEGUM	MR.S P ROY MR.D NANDI MR.R P N SINGH MS.B DAS MR.K RAJBONGSHI MR.N N JHA	MR.L RAHMAN

	WITH MC/1633/2008 in RSA/78/2008	MD. BADSHAH SHEIKH @ ALI and ORS Versus MUSTT. JAHANARA BEGUM	S P ROY MS.D NANDI MR.R P N SINGH MR.B DAS MR.K RAJBONGSHI MR N N JHA	L RAHMAN
16	RSA/84/2008 WITH LCR	HEM CHANDRA SHARMA ANIL Versus AUNIATI SATRA	MR.S K GOSWAMI MR.P K SHARMA	MS.B CHOUDHURY MS.B CHOUDHURY MR.S SAHU MR.S SAHU MS.P BORAH MS. J DAS MISS.D CHOWDHURY
17	RSA/97/2008 WITH LCR	DIMBESWAR GOGOI Versus ON THE DEATH OF NANDESWAR AHOM HIS LEGAL HEIRS ARE SMT BAKULI GOGOI	MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARYA MR.B GOSWAMI	MR P K KALITA MR. K BHATTACHARJEE MS B TALUKDAR
18	RSA/107/2008 WITH LCR	MD. OSMAN ALI Versus MUSTT. RAJU BALA and ORS	MR.N DHAR MD.B HUSSAIN MR.P B MAZUMDER	MS.R BEGUM MD.M Z SHAH MR.R ALI MD.S ALI MR.H N ISLAM
19	RSA/124/2008 WITH LCR	ON THE DEATH OF HARENDRA CH. DAS HIS LEGAL HEIRS (i) PUNYA DAS Versus DEEPTI DAS	MR.Z MUKIT MR.A SATTAR MR.Z HUSSAIN MR. H AKHTAR	MRG P BHOWMIK MR.R HAZARIKA
20	RSA/126/2008 WITH LCR	MD. HURMUZ ALI PRAMANIK Versus MD. SAFIDUDDUN SARKAR and ORS	MRG P BHOWMIK MR.S K GHOSH MS.J PURKAYASTHA MR.P GOSWAMI MS.M MAHANTA	MR. T U LASKAR MR. N DHAR MR.D MOZUMDER MR.R SARMA MS. S DASGUPTA
21	RSA/150/2008 WITH LCR	SADHANA DEV NATH Versus BENU BHUSAN PANDIT	MR.S P ROY MR.R P N SINGH MR.P C SARKAR MR.V K RAI MR.K RAJBONGSHI MR.M K ROUT	MR.P SUNDI MRB PUSHILAL MR.K P SINGH
22	RSA/164/2008 WITH LCR	SUDHA SARMA Versus KAMAKHJYA DEY	MR.R SARMA	MR.B BANERJEE MR.A K SHARMA MS.C MOZUMDAR MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY
23	RSA/11/2009 CAVT. NO. 1071/08 WITH LCR FILES	MD. KAMRUZ ZAMAN Versus ON THE DEATH OF DR.KHURSHID ALOM HIS LEGAL HEIRS SMT. DEEPA KHURSHID and ORS	MR.B C DAS MR. J H SAIKIA MR.U DUTTA	MD.S ALI MR.M ALAM FOR CAVEATOR
24	WITH RSA/114/2004	KAMRUZ ZAMAN AND ORS Versus ON THE DEATH OF KHURSHID ALAM HIS LEGAL HEIRS DEEPA KHURSHID and ORS	MR. J H SAIKIA(P-1)	MR.A BHATTACHARJEE MS.S ALI MR.R RAHMAN
25	RSA/22/2009 WITH LCR	MD. OMAR ALI SIKDAR Versus MD. AJAHAR ALI and ORS	MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARYA	MR.H R A CHOUDHURY MR.R ALI MR.A MATIN MR.R CHOUDHURY
	WITH MC/369/2009 in RSA/22/2009	MD. OMAR ALI SIKDAR. Versus MD. AJAHAR ALI.	MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARYA	
26	RSA/26/2009 WITH LCR	REBA CHAKRABORTY and ORS Versus ON THE DEATH OF TUTI MIYA HIS LEGAL HEIRS HAWA BEGUM WIFE and ORS	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	MR.S K TALUKDAR MR.J M A CHOUDHURY

27	RSA/37/2009 WITH LCR	RADHESHYAM DAS Versus AJIT KUMAR DAS AND ORS	MR.A DASGUPTA MR.S BHUYAN	MD.M H RAJBARBHUIYAN MR.R DEV MS.R CHETRI
28	RSA/38/2009 WITH LCR	BIMALENDU SAHA Versus MANJULATA DUTTA and ORS	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY	MR.P K ROY MR.S K CHAKRABORTY MR.A CHAKRABORTY MS.M DUTTA
29	RSA/45/2009 WITH LCR	MD. MASTAQUE AHMED LASKAR and ORS Versus MD. ABDUL KARIM TALUKDAR	MR.M K CHOUDHURY MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN	MR.A ROSHID MR.D F A AHMED
30	RSA/53/2009 WITH LCR	RADHA RAMAN DAS Versus MAHADEV URANG	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE MR.H A SARKAR
31	RSA/56/2009 WITH LCR	ANJAN KR. CHOWDHURY Versus BIRESH CH. CHOWDHURY and ANR.	MR.G N SAHEWALLA MR.MD ASLAM MR. B SARMA MS.M D BURMAN	MR.K K MAHANTA MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY MR.M K BORO MR.N KALITA
32	RSA/57/2009 WITH LCR	ENAYATUR RAHMAN Versus CHHATRAMAL PINCHA	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MS.M D BURMAN	MR. O P BHATI MR. V K CHOPRA MR. T C DAS MR. S K SINGH MRS. P PHUKAN MR. H K BORA t bhar
	WITH CO/3/2009 in RSA/57/2009	ENAYATUR RAHMAN Versus CHHATRAMAL PINCHA	MR.O P BHATI MR.V K CHOPRA MR.T C DAS MR.S K SINGH MR.T BHARALI MR.H K BORA MRS.P PHUKAN	
33	RSA/61/2009 WITH LCR	SRI RAJU KUMAR PATOR, Versus SRI UMA RAM DAS	MR.K K MAHANTA MR.D K DAS	MR.A K PURKAYASTHA DR.G LAL MR.M AHMED MRU SARMA MR.S SHARMA MRS.S BORA MS.J BEGUM MS.M BHUYAN
34	RSA/66/2009 WITH LCR	HIMENDRA NATH BHOWMICK Versus BHAGYABATI SUTRADHAR and ORS	MR. A K PURKAYASTHA MR.R C PAUL MISS.S ROY MR.B K GOSWAMI MS M BHARATI	MR.G N SAHEWALLA MR.MD ASLAM MS.M D BURMAN
35	RSA/67/2009 WITH LCR	BISWANATA DAS Versus GITA RANI SAHA	MR.K K MAHANTA MR.D K DAS	MS.L N CHOUDHURY MD.M H CHOUDHURY MR.A ALI
36	RSA/68/2009 WITH LCR	OIL and NATURAL GAS CORPORATION and ORS Versus M/S INDUSTRIAL ENGINEERS and TRADERS and ORS	MR.G N SAHEWALLA MRN ANIX SINGH	MR.O P BHATI MR.P C GOSWAMI MR.T C DAS MR.N BORAH MR.T BHARALI MR.H K BORA MRS.P PHUKAN
37	RSA/70/2009 WITH LCR	HOSSENUK RAHMAN and ORS Versus ATUL KHATUN,	MR. A B CHOUDHURY DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN MR. M K SHARMA MR. K DEKA MR. S DEY MR. WISE IMRAN MR H HAQUE	MR. H R A CHOUDHURY MS. R CHOUDHURY (R5) MR. H ALI MR D. CHAKRABORTY (R5)

38	RSA/82/2009 WITH LCR WITH MC/1429/2009 in RSA/82/2009	THE LIFE INSURANC CORPORATION OF INDIA and ORS. Versus MRS. ASPHIA AHMED	MR.B C PATHAK MR.B PATHAK MR.H K GOGOI	MR.Z MUKIT MR.A SATTAR
39	RSA/83/2009 WITH LCR	THE LIFE INSURANCE CORPORATION OF INDIA and ORS. Versus MRS. ASPHIA AHMED	MR.B C PATHAK MR.B PATHAK MR.H K GOGOI	MR.Z MUKIT MR.A SATTAR MS.P SINGH MR.R P GUPTA MRS T GOSWAMI
40	RSA/85/2009 WITH LCR	SMTI. FULU BALA MEDHI and ORS Versus AIKON MEDHI and ORS	MR S BANIK MS B SARMA MR P BHUYAN MR K N SURI	MR.P ROY MR.I ALAM
41	RSA/96/2009 WITH LCR	SRI RAMESH DAS Versus SRI KISHORE SHARMA and ORS.	MR.R SHARMA MR.B TALUKDAR MR.R DUARAH	MR.R ISLAM MR.B SINHA
42	RSA/100/2009 WITH LCR	RADHA RANI MAHANTA Versus ATUL CH. BARMAN and ORS,	MISS.S ROY MR.P K R CHOUDHURY MR.N DEBNATH	MRS A GAYAN MR.A K DEKA MS.C CHOWDHURY
43	RSA/113/2009 WITH LCR	SMTI.NAMITA SARKAR AND ANR Versus GOALPARA MUNICIPAL BOARD and ANR	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	DR. B AHMED (R1) MS. T KALITA (R1) MRS. K DEKA MR. R P SARMAH MR. R SARMA (R1) MR S SARMA (R1) MR. N HAQUE (R1) MS B DEVI (R1) MR. H DEKA (R1) MR K UDDIN (R1) MR. M HUSSAIN (R1) MR. S R BARBHUIYA (R1) MR. A HUSSAIN (R1) MR. D HAZARIKA (R1)
44	RSA/120/2009 WITH LCR	SRI UTPAL CHANDRA DAS Versus SRI NARAKANTA DEKA and ANR	MR. Z MUKIT MR. A SATTAR MR. P SINGH	
45	RSA/130/2009 WITH LCR	MANORANJAN DAS and ORS Versus PRANJIT BHUYAN,	MS.T GOSWAMI MR.B K GOSWAMI	MR.K DAS MR S KHOUND
46	RSA/136/2009 WITH LCR	MD. FAIZUDDIN AHMED, Versus MD. LUTFUR RAHMAN,	MR.K AGARWAL MR.S C KEYAL	MR.B BANERJEE MS.M DEB MR.J LASKAR MR.A DEY MR.S BANERJEE
47	RSA/139/2009 CAVT. NO. 1041/09 WITH LCR	SMT GEDO BALA BARMAN, Versus MANORANJAN BARMAN and ANR,	MR. T U LASKAR MR.N DHAR MR.K A MAZUMDER MD.A HUSSAIN MR. E AHMED MR.N I KHAN MD.J H KHAN	MISS.J R BORA MR.R BORAH MS.J BORAH MR.B BANERJEE MS. M DUTTA MR. P K ROY MR.N HAQUE MR. S K CHAKRABORTY MS.M DEB MR A CHAKRABORTY MR.J LASKAR MR.A DEY MR.B AHMED FOR CAVEATOR
48	RSA/154/2009 WITH LCR	ON THE DEATH OF MAKRAM ALI BORBHUIYA HIS LEGAL HERIS TAMIZA BEGUM BARBHUIYA and ORS Versus MD ABDUL MATIN MAZARBHUYIA,	MR. K SARMA MR.D DAS	MR.J KAKATI MR. K D CHETRI MRI B KAKATI MR.G SAIKIA MS R BARUAH
49	RSA/156/2009 WITH LCR	HEMANTA DAS, Versus BIREN PATHAK,	SUJAT UDDIN CHOUDHURY Versus MD. ALI AHMED BARBHUIYA and 59 D ORS	MR.J U N M LASKAR MR.A M BARBHUIYA MR.J ISLAM MD.M H RAJBARBHUIYAN MD.M H RAJBARBHUIYAN MS. S RASUL MS.R CHETRI MS.L DAS

50	RSA/164/2009 WITH LCR	BIRUBARI DAINIK BAZAR SAMABI SAMITI LTD and 2 ORS, Versus BIRUBARI DAINIK BAZAR DUKANDAR SANGTHA and 156 ORS,	MR.D K SARMAH MS U DAS MS.M BHATTACHARJEE MS.S NATH MR.N PATHAK MR.A K GOSWAMI MS.S BHATTACHARJEE	MR.P K DAS(R-2) MR.J SARMA MR.N DAS(R-2) MR.R HAZARIKA MR.A CHOUDHURY(R-2) MR.N K CHAKRABORTY MR.G KAKATI
51	RSA/176/2009 WITH LCR	ON THE DEATH OF ANIL KALITA HIS LEGAL HEIR SMTI. ANIMA KALITA and ANR Versus TOSESWAR SARMAH and 15 ORS,	MR.P S DEKA(A-2) MS.L N CHOUDHURY MD.M H CHOUDHURY MR.A ALI MRR L CHUTIA(A-2) MR.M SARKAR MS.I CHOUDHURY(A-2) MS.B M BHUYAN(A-2)	MR.P K KALITA MR.N DAS
	WITH MC/3426/2009 in RSA/176/2009	ANIL KALITA and ANR, Versus TOSESWAR SARMAH and 15 ORS,	MS.L N CHOUDHURY MD.M H CHOUDHURY MR.A ALI MR.B U LASKAR MS.D BORAH	
52	RSA/183/2009 WITH LCR	NAGINA RAI and 2 ORS, Versus NAGESWAR PRASAD YADAV,	MR.G N SAHEWALLA MR.B SHARMA MR.U DUTTA MRS.J BORAH MD.ASLAM	MR.P J SAIKIA MR.K BARUAH
53	RSA/4/2010 WITH LCR	KHUKAN BHOWMIK and 2 ORS Versus KESHAB DHAR and ANR	DR.Y K PHUKAN MR.H G BARUAH	
54	RSA/19/2010 CAVT. NO. 1567/2009 WITH LCR	ON THE DEATH OF BRAHMADDEO PRASAD BIN HIS LEGAL HEIRS BACCHU PRASAD BIN and ORS, Versus GIRISH DAS BISWAS and 3 ORS		MR. S K GHOSH
	WITH I.A.(Civil)/436/2018 in RSA/19/2010	BACCHU PRASAD BIN AND 3 ORS Versus GIRISH DAS BISWAS	MR G P BHOWMIK MS P CHETIA	MR. S K GHOSE
55	RSA/32/2010 WITH LCR	KUNJALAL DAS and 2 ORS Versus SUKHADA DAS and 15 ORS	MR.K SARMA MR.D DAS	MS.T GOSWAMI
56	RSA/34/2010 WITH LCR	MD. JURAN ALI Versus ASGOR ALI SK	MR.A R SHEIKH	MR. M U MONDAL MD. A HUSSAIN MR. H R AHMED
57	RSA/45/2010 CAVT. NO. 1078/2009 WITH LCR	MUSSTT. KHAIRUNNESSA and 3 ORS, Versus SMTI. PRATIVA RANI DAS and 4 ORS,	MR.D CHAKRABORTY MR.A B CHOWDHURY MR.WISE IMRAN MR H HOQUE	MR.T ROY MISS.B SARKAR MS.J PAUL MR.S DEY FOR CAVEATOR MR.P SEN
	WITH			
58	RSA/154/2010 CAVT. NO. 1078/2009	ASSAM STATE ELECTRICITY BOARD and ANR, Versus SMT. PRATIVA RANI DAS and 8 ORS,	MR.B D DAS MR.H K SARMA MR.D BHATTACHARYA	MR.T ROY MS.B SARKAR MS.J PAUL MR.S DEY MR.P SEN FOR CAVEATOR
59	RSA/59/2010 WITH LCR	ON THE DEATH OF KAMAL PASSA @ KAMAL ALI HIS LEGAL HEIRS MAZIDA BEGUM and ORS, Versus MUSSTT. GULSANARA BEGUM,	MR.H RAHMAN MR.A R SIKDAR MR.A MANNAF MRS.R DEVI MR.M BURAGOHAIN MRS.A KHANAM	MR.H DEKA MR.H BORGHAIN MR.R SARMA

60	WITH RSA/58/2010	ON THE DEATH OF KAMAL PASSA @ KAMAL ALI HIS LEGAL HEIRS MAZIDA BEGUM and 3 ORS, Versus ASHIRUDDIN AHMED and 2 ORS,	MR.H RAHMAN MR.A R SIKDAR MR.P K DEKA MR.A MANNAF MR.R SARMA MRS.R DEVI MR.H DEKA MRS.A KHANAM MR.M BURAGOHAIN	MR.T ISLAM MD.A HUSSAIN MS.F AHMED
61	RSA/71/2010 WITH LCR	NIRANJAN TALUKDAR Versus BIJOY BARUAH	MR.P DAS MS.A K CHOUDHURY MR.D CHOUDHURY MR.A A CHOUDHURY MR.M CHOWDHURY	MR.D TALUKDAR MR.B KALITA MRS.P BORA
62	RSA/87/2010 WITH LCR	SRI GANDHI SINHA Versus TOTA MIA and ORS	MISS.B SARKAR MS.J PAUL MR.P SEN	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN MR.S R BARBHUIYA
63	RSA/106/2010 WITH LCR	SMTI. NISHI PRAVA DAS and 3 ORS Versus BANGSHI RAM DAS and 10 ORS	MR R CHAKRABORTY MD A SAHAD (A2, A3) MR. B K DAS MR. J B SAIKIA MR D J HALOI (A2, A3)	MRS. K BHATTACHARYYA MS M BHATTACHARYA MR. N RAJKHOWA
64	RSA/123/2010 WITH LCR	JITENDRA DEB and 4 ORS Versus RATINDRA DEB and 12 ORS	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA	MD.M H RAJBARBHUIYAN MR.R DEV MS.L DAS MS.R CHETRI
65	RSA/124/2010 WITH LCR	KHAGENDRA HALOI, Versus ON THE DEATH OF BINAPANI TALUKDAR HER LEGAL HEIRS PRAKASH TALUKDAR and ANR,	MR.P K DEKA MR.R SARMA MR.H DEKA MR.M BURAGOHAIN	MR.K KONWAR MR.N K KALITA MR.R DUARAH
66	RSA/128/2010 WITH LCR	CHITTARANJAN BARUAH Versus MD.NASIRUDDIN AHMED and 2 ORS	MR.S S SHARMA MR.S K SANGANERIA MRG JALAN	MR.N GOSWAMI MR.S J SARMA
	WITH MC/2061/2010 in RSA/128/2010	CHITTARANJAN BARUAH Versus MD.NASIRUDDIN AHMED and 2 ORS	MR.S S SHARMA MR.S K SANGANERIA MRG JALAN	
	WITH I.A.(Civil)/4256/2018 in RSA/128/2010	MD. NASIRUDDIN AHMED Versus CHITTARANJAN BARUAH	MR. R BARUAH MR. S Ali MR. A IKBAL MR. A.I. AHMED	MR. S K SANGANERIA MR. S S SARMA
67	RSA/134/2010 WITH LCR	SHIV KUMAR GARODIA Versus MURARILAL GARODIA and 2 ORS	MR.K AGARWAL MR.N DEKA MS.P NEOG MR.S PRAKASH MRS.P DUTTA	MR.G N SAHEWALLA MR.MD ASLAM MS.J BORA MSK KALITA
68	RSA/136/2010 WITH LCR	BIPUL DAS and ANR Versus SUNIL CHANDRA DAS and 6 ORS	MR.B C DAS MISS.S ROY MRSA MAZUMDAR MRS.K KATAKI	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA
69	RSA/150/2010 WITH LCR	RAMANI KANTA SAIKIA Versus KANAK SAIKIA	MR.J CHUTIYA MR.R M DAS MR.M K DOLEY MS.S SONOWAL	MR.R P SARMAH MR.S K GHOSH MR.M R LASKAR MRM R ADHIKARI MS.F AHMED
70	RSA/162/2010 WITH LCR	MUSTT. MALEKJAN BEWA and 2 ORS, Versus MD. KUMAR ALI and ORS,	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA
71	RSA/163/2010 WITH LCR	MD. IMAN ALI and ORS, Versus ON THE DEATH OF MD. BASIR UDDIN MIAH and ORS,	MR.B ULLAH MR.P UPADHYAY MRT BORA	DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN

72	RSA/177/2010 WITH LCR	MD. MONSER ALI, Versus FATEMA KHATUN and ORS,	MRM H AHMED MS. N N AHMED MR.I H SAIKIA MISSS KANUNGOE MR I HUSSAIN MR.A S CHOUDHURY	MSB DEVI
73	RSA/180/2010 WITH LCR	MD. ABDUL MANNAN LASKAR and 17 ORS Versus SIDDEK ALI MAZUMDAR and 2 ORS	MR.B BANERJEE MS.M DEB MR.J LASKAR MR.A DEY	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN
74	RSA/210/2010 WITH LCR	DEBEN RAJKHOWA Versus PANKAJ NATH	MS.B CHOUDHURY MR.S SAHU MS.P BORAH	MISSS BORA MS.K BARUAH DR.Y K PHUKAN MS.M BHUYAN
75	RSA/230/2010 WITH LCR	SMTI DRAUPADI DAS and ANR Versus RAM CHARAN PAUL	MR.B CHOUDHURY MR.P BORAH MR.S SAHU MR.N K DAS	MR.S SARMA MR.T K BHUYAN MR.S K DEKA MR.J DEKA
76	RSA/250/2010 WITH LCR	SARASWATI GHOSH and 10 ORS Versus MD.ASHIRRUDDIN AHMED		DR.B AHMED MR A R BHUYAN
77	RSA/257/2010 WITH LCR	MD. YUNUS ALI SK., Versus ON DEATH, LEGAL HEIRS OF LATE KHABIRUDDIN MONDAL and ORS,	MRG P BHOWMIK MR.R HAZARIKA MRA PAUL	MR.H R A CHOUDHURY MR.A B SIDDIQUE MR.A ALAMGEER
78	RSA/260/2010 WITH LCR	MD. AZIZUR RAHMAN, Versus MD. UMAR ALI	MR. A C SARMA MR. A C SARMA MS.S MUKTAR MR G BHARADWAJ	MR.S K GOSWAMI MRS.P MEDHI
79	RSA/285/2010 WITH LCR	GOBINDA RAJBANGSHI, Versus NABIN RAJBANGSHI and 7 ORS,	MR.P DAS MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY	MR.R P SARMAH MS.R DEVI
80	RSA/291/2010 WITH LCR	SMTI. SANTA DEY, Versus BABLA DEY and ORS,	MD.M H RAJBARBHUIYAN MR.R DEV MS.R CHETRI MS.L DAS	MS.B CHOUDHURY MR.S SAHU MR.N K DAS MS.P BORAH
81	RSA/292/2010 WITH LCR	ABDUL KHALEQUE Versus EKRAMUL HUSSAIN and 14 ORS	MR T J MAHANTA MS P BHATTACHARYA MR S RAHMAN D DUTTA	MR M A SHEIKH MS A BEGUM MR K U AHMED
82	RSA/294/2010 WITH LCR	RAJIB DEY and 5 ORS Versus BISHNUPADA DAS and 15 ORS	MS.J PAUL MR.S DEY MR.P SEN	MD.M H RAJBARBHUIYAN MR.R DEV MS.L DAS

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LEAVE NOTE OF ADVOCATES FOR 01/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[FROM 01-11-2021 TO 23-12-2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CIVIL BENCH (MAC.APP. MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./160/2010 WITH LCR	RAGHUNATH PRASAD GUPTA Versus THE UNION OF INDIA and 2 ORS,	MR.R P SARMAH MR. G C PHUKAN MR.A NATH MR.S SAHU MR.K GOGOI MR.D DOLEY MS.P SARMA	MR. S C KEYAL MRS. A GAYAN MR.R GOSWAMI MR.I ALAM ASSTT.S.G.I. MR.B S GOSWAMI
	WITH MC/2034/2010 in MACApp./160/2010	RAGHUNATH PRASAD GUPTA, Versus THE UNION OF INDIA and 3 ORS,	MR.G C PHUKAN MR.S SAHU MR.K GOGOI	ASSTT.S.G.I.
2	MACApp./87/2012 WITH LCR	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus KAMINI DEVI AND ORS	MR. D K DAS MR. R GOSWAMI MR. I ALAM	MR. B D GOSWAMI (R1) MR. D SARMAH (R1) MR. R K BHATRA MS. M DAS MS. A BORA MR A SAIKIA MS H DEKA (R1)
	WITH MC/1234/2012 in MACApp./87/2012	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus KAMINI DEVI AND ORS	MR.D K DAS MR.R GOSWAMI MR.I ALAM	
3	MACApp./103/2012 WITH LCR	SMTI GITA TALUKDAR Versus THE REGIONAL MANAGER and ANR,	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MR.D N CHOUDHURY MISSR KAUR	MR.B C DAS MR.R C PAUL MR.S ROY
4	MACApp./206/2011	ORIENTAL INSURANCE CO. LTD Versus SMTI. GITA TALUKDAR andORS	MS.M CHOUDHURY MR.D BARUAH MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MS.P BARMAN
	WITH MC/3396/2011 in MACApp./206/2011	ORIENTAL INSURANCE CO. LTD Versus SMTI. GITA TALUKDAR andORS	MS.M CHOUDHURY MR.D BARUAH MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
5	MACApp./150/2012 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MADAN CH. DEKA and ORS	MR.B C DAS MR.R C PAUL MISS.S ROY	MR. S K SANGANERIA (R1,R2) MR. N BHATRA (R1,R2) MR G JALAN (R1,R2)

	WITH MC/2081/2012 in MACApp./150/2012	NATIONAL INSURANCE CO. LTD. Versus MADAN CH. DEKA and ORS	MR.B C DAS MR.R C PAUL MISS.S ROY	
6	MACApp./171/2012 WITH LCR	NATIONAL INSURANCE COMPANY LTD Versus BINA DEY and ORS	MR.R GOSWAMI MR.I ALAM	MR. S C KEYAL MS.M CHOUDHURY MR.D CHAKRABORTY MS. P BARUAH MS G SARMAH MR.S DUTTA
	WITH MC/2574/2012 in MACApp./171/2012	NATIONAL INSURANCE COMPANY LTD Versus BINA DEY and ORS	MR.R GOSWAMI MR.I ALAM	
7	WITH MACApp./153/2012	UNITED INDIA INSURANCE CO LTD. Versus BINA DEY and ORS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.A J SAIKIA MR.U K DUTTA
8	WITH MACApp./157/2012	UNITED INDIA INSURANCE CO LTD. Versus SUBODH KANTI MAZUMDAR @ SUBODH MAZUMDAR and ORS,	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
9	WITH MACApp./176/2012	NATIONAL INSURANCE CO LTD Versus SUBODH KANTI MAJUMDAR and ORS	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR.D CHAKRABORTY MR.S DUTTA
10	MACApp./260/2012 WITH LCR	AMILA GORE and 2 ORS Versus M/S NEW INDIA INSURANCE CO LTD. and 2 ORS	MR.S K GHOSH MR.S P CHOUDHURY	MS.R D MOZUMDAR(R-1) MS.C MOZUMDARR-1 MR. R S MISHRA MR.S P SHARMA(R-1) MR. P BORDOLOI
11	MACApp./251/2013 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus DIPANKAR SARMA and 3 ORS.	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.A K JAIN MS.R D MOZUMDAR
12	MACApp./285/2013 WITH LCR	JAYMATI KACHARI Versus THE FUTURE GENERAL INDIA INSURANCE CO. LTD and 2 ORS.	MR.H SARMA MR.D K KALITA MR.P C SARKAR MS.S D SARMAH	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA
13	MACApp./8/2014 WITH LCR	FAISAL AHMED KHAN Versus SUDHANSHU DAS and ANR.	MR H R A CHOUDHURY MS.R CHOUDHURY MRS.M BORA	MR.S C KEYAL MR. R GOSWAMI (R3) MS.P BARUAH MS.M SAIKIA MS.M SAIKIA MS. P BORTHAKUR (R3) MR. K HAZARIKA
	WITH MC/69/2014 in MACApp./8/2014	FAISAL AHMED KHAN Versus SUDHANSHU DAS and 2 ORS.	MR.H R A CHOUDHURY MS.R CHOUDHURY MRS.M BORA	
14	MACApp./9/2014 CAVT. NO. 759/2012 WITH LCR	NATIONAL INSURANCE CO LTD Versus JOHMON THANGA KIPA and 7 ORS	MR. A SARMA MS. S ROY	MR. R P SARMAH MR. M R ADHIKARI MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR MS. H TERANGPI
15	MACApp./46/2014 WITH LCR	M/S NEW INDIA ASSURANCE CO. LTD., Versus SHRI MANTU KR. DAIMARY and ANR,	MR. A TALUKDAR MR. K K BHATTA MR. K K BHATTACHARYYA	MS. D D ROY MS. J GOSWAMI MR. H CHETIA
	WITH MC/312/2014 in MACApp./46/2014	M/S NEW INDIA ASSURANCE CO. LTD., Versus SHRI MANTU KR. DAIMARY and 2 ORS,	MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARYYA	
16	MACApp./50/2014 WITH LCR	JUBERUDDIN and ORS Versus UNITED INDIA INSURANCE CO LTD and ORS	MR. B K JAIN MR.B SHARMA MR. B SHARMA MR.U SAIKIA MS. O PHUKAN MR.R C NATH	MR. A J SAIKIA MR. B KAKATI

17	MACApp./74/2014 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MAMONI DAS and 6 ORS.	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	MR.S K TALUKDAR MS.M SAIKIA MR.D BANIA
18	MACApp./114/2014 WITH LCR	ABDUL SALAM Versus MOMIN HUSSAIN and ANR.	MR.M TALUKDAR MS.D KALITA	MR. K K DEY MR.B K PURKAYASTHA MR V K BAROOAH MS.U K PURKAYASTHA
19	MACApp./131/2014 WITH LCR	SRI PRADIP TALUKDAR Versus NEW INDIA ASSURANCE CO. LTD. and ANR	MS. R B BORA MR. M KALITA	MR. P P DEKA MR. P SARMAH MS. D SHARMA MS. M SAIKIA
	WITH			
20	MACApp./130/2014	PRADIP TALUKDAR Versus NEW INDIA ASSURANCE CO. LTD. and 2 ORS.	MR.M KALITA MRS.R B BORA	MR.R GOSWAMI MS.N M DEKA(R-2&3) MS.M SAIKIA MR.P SARMA(R-2&3)
	WITH			
21	MACApp./132/2014	PRADIP TALUKDAR Versus NEW INDIA ASSURANCE CO. LTD. and 2 ORS.	MS.M KALITA MRS.R B BORA	MR.P SARMAH(R-2) MR.R GOSWAMI(R-1) MR.I ALAM(R-1) MS.M SAIKIA(R-1) MS.N DEKAR-2 MS.D SARMA(R-2)
22	MACApp./147/2014 WITH LCR	UNION OF INDIA Versus ISMAIL AND 3 ORS	C.G.C. MR.K PAUL MR. B SARMA	MR.A TALUKDAR(R-4) MS.L SHARMAR-4 MR.K K BHATTA(R-4) MR.J JOHN(R-4)
23	MACApp./151/2014 WITH LCR	NATIONAL INSURANC CO. LTD., Versus DIPJYOTI RAJKHOWA and 8 ORS,	MR.B K PURKAYASTHA MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS.U K PURKAYASTHA	MR.M K CHOUDHURY MR.N BARUA MR.R GOSWAMI MR.I ALAM MR.M SAIKIA MR.B DUTTA MR.A BARKAKATI
24	MACApp./172/2014 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus KABERULLA AHMED and 2 ORS.	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MRD MONDAL
25	MACApp./248/2014 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus MOTIUR RAHMAN and ANR	MR.R C PAUL MS.S ROY	MS. S KHANIKAR (R1) MS. P BARUAH (R1) MS U DAS (R2)
26	MACApp./264/2014 WITH LCR	BIPUL BHUYAN Versus LAKHI GOSWAMI and ANR	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	MS.F BEGUM MS.R M SAIKIA MRS.P L SARMAH
27	MACApp./266/2014 WITH LCR	KISHORE TALUKDAR Versus BIKRAM SING PHANGCHO and ANR.	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA	MR.S S SHARMA MR S INGTI MR. M SARANIA MS.L SHARMA MR.B J MUKHERJEE MD. S U AHMED MR. A I KATHAR
28	MACApp./296/2014 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus SMT. BEENA RANI and 4 ORS	MR. S DUTTA MRS. K KATAKI MS. R DAS MRS A MAZUMDAR	MR. M A SHEIKH MR. A K BHUYAN MR. A D CHOUDHURY MD. M H CHOUDHURY MR. S DEKA MR. M HUSSAIN MS. J BEGUM
29	MACApp./301/2014 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus MARAMI DAS and 3 ORS.	MS.N MODI MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA MR.S DUTTA MR.C SHARMA	MR.P K DAS MS S SARMA

30	MACApp./22/2015 WITH LCR	FAKAR UDDIN and 2 ORS, Versus SRI ASHOK DAS and ANR,	MR.B D DAS MR.S ROY MR.M H LASKAR	DR.B AHMEDR-1 MS.N MODI(R-2) MR.A K AZAD(R-1) MR.S DUTTA(R-2) MR.C SHARMA(R-2) MR.SIDHANT DUTTA(R-2)
31	MACApp./33/2015 WITH LCR	M/S. NEW INDIA ASSURANCE CO. LTD. Versus MD. SAHIDUR RAHMAN and 2 ORS.	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.K K BHATTACHARYYA	MR. R ALI MR.R C PAUL(R-3) MS.S ROY(R-3) MR. H A AHMED MR. H N ISLAM
	WITH MC/358/2015 in MACApp./33/2015	M/S. NEW INDIA ASSURANCE CO. LTD. Versus MD. SAHIDUR RAHMAN and 2 ORS.	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.K K BHATTACHARYYA	
32	MACApp./61/2015 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus MOHA DEVI and ANR.	MR.S S SHARMA MS.L SHARMA MR.R SHARMA MS.F KHAN	MR.P J SAIKIA (R- 1) MR.A K GUPTA(R- 1) MS.M KECHIIR- 1
33	MACApp./153/2015 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SMTI LAKHIMAI TERONPI and 7 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. B C DAS MR. P C DEY (R7) MR. P C DEY (R7) MR. D K KALITA (R1-R5) MR. K K PARASAR (R1-R5) MR. I HAQUE (R7)
34	MACApp./255/2016 WITH LCR	SHRIRAM GENERAL INSURANCE COMPANY LTD Versus MUST SUFIA KHATUN and 4 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR.M DUTTA(R- 1&3) MS.M BARMAN(R- 1&3) MS.D GHOSH(R- 1&3) MR.M ISLAMR- 1and3
35	MACApp./399/2016 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SMT PURNIMA KONWAR and 3 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. K K DUTTA MR. K K DUTTA MR.A DUTTA(R-4) MR. DR. U BARUAH MRS.P M DUTTA(R-4)
36	MACApp./128/2017 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus BIVA PAUL AND ANR.	MR.B C DAS MS.S ROY	MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK
37	MACApp./239/2017 WITH LCR	SMTI INDU MISHRA and 2 ORS Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD and 2 ORS	MR.A TALUKDAR MR.K K BHATTA MR.J JOHN	R D MAZUMDAR
38	MACApp./300/2017 WITH LCR	NURUL AMIN Versus PRASANA DEKA and ANR.	MS.M TALUKDAR MS.T MONDAL	MR.A TALUKDAR MR.K K BHATTA MR.A DAS MR.K K BHATTACHARYYA MR.R K BHARALI MRB D SARMA MR.J JOHN MR. J K DAS (R1)
39	MACApp./313/2017 WITH LCR	MAHI TOPO W/O BHADWA TOPO Versus THE GENERAL MANAGER ICICI LOMBARD GEN. INS CO. LTD and ANR	MR.A R AGARWALA MD. K ALI	MS. M SAIKIA (R 1) MS. P BORTHAKUR (R 1)
40	MACApp./372/2017 CAVT. NO. 1771/2016 WITH LCR	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED. Versus SMTI. TULUMONI BORA and 2 ORS	MR. P HAZARIKA MR. A BARMAN MR. P K MUNIR	MR. R HAZARIKA FOR CAVEATOR
41	MACApp./379/2017 CAVT. NO. 3/2017 WITH LCR	SRI NIRAB HARPAL and ANR Versus KAMALA KONWAR	MR.R K DUTTA MR.U J SAIKIA MR.N NATH	MR.P BHOWMICK MR.R DEKA MR. S ROY MR. M H LASKAR FOR CAVEATOR
42	MACApp./519/2017 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus MD ABDUR RAHIM and 2 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. D DAS (R1) MR. M BARUAH (R1)

43	WITH MACApp./624/2017	UNITED INDIA INSURANCE COMPANY LTD Versus MD ABDUR RAHIM and 2 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. D DAS (R1) MR. M BARUAH (R1)
44	WITH I.A.(Civil)/4105/2017 in MACApp./624/2017 MACApp./134/2018 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus MD ABDUR RAHIM and 2 ORS MRS KADAMAI DAS Versus THE REGIONAL MANAGER,	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR MR. I A TALUKDAR MS. P BARMAN MS. P MAZUMDAR MR. D NATH	MS. S DAS MR. K K BHATTA MR. M TALUKDAR MR. R K BHATRA MR. A SAIKIA MR. D KALITA MS. A BORA MS. P HUJURI MR. S GHOSH
45	MACApp./458/2018 WITH LCR	THE NATIONAL INSURANCE CO. LTD Versus SANOWARA BIBI and 4 ORS	MR. A DUTTA MRS. P M DUTTA	MR. A A R KARIM MR. A DEB
46	MACApp./671/2018 WITH LCR	SMTI SHAMPA AICH @ CHAMPA AICH Versus MISS PRITISHA BORAH AND 2 ORS	MR G P BHOWMIK MS P CHETIA MS. M KALITA	MS S MOCHAHARI (R3) MR S DUTTA (R3) MS. M CHOUDHURY (R3) MR. B K GOGOI MR. A D CHOUDHURY MR. C SHARMA (R3) MR. S DUTTA (R3) MS M GAZLOO (R3)
47	WITH MACApp./675/2018	SMTI SHAMPA AICH @ CHAMPA AICH Versus SRI GAUTAM KONWAR AND 4 ORS	MR G P BHOWMIK MS M KALITA MS P CHETIA	MS S MOCHAHARI (R5) MR S DUTTA (R5) MS. N S THAKURIA (R1-R4) MS. M CHOUDHURY (R5) MR. C SHARMA (R5) MS M GAZLOO (R5)
48	MACApp./735/2018 WITH LCR	SRI BISHAL DAS Versus SRI RAJIB TOSHA AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N SAIKIA	MR. A DUTTA (R2) MR. A K DUTTA (R1) MR. J M DAS (R1) MRS. P M DUTTA (R2)
49	MACApp./840/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus MD MEHER ALI and 2 ORS	MR. R C PAUL	MD. A MATLIB (R MR. R DHAR (R-1)
50	MACApp./43/2019 WITH LCR	SMTI KRIPA BARLA (NAG) AND 2 ORS Versus UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR. S RAHMAN MR. S K MUKTAR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
51	MFA/48/2006 WITH LCR	M/S NATIONAL INSURANCE CO. LTD. Versus LALDARI CHOUDHURY and ANR.	MR.B C DAS MR.R C PAUL MR.S ROY	MR.J P SARMA
52	MACApp./51/2009 WITH LCR	PHOOL BHANU BEGUM Versus SRI UDHAN SINGH and ORS	MR.P J PHUKAN MSA B PHUKAN	MR.S DUTTA
53	MFA/55/2010 WITH LCR	M/S ORIENTAL INSURANCE CO. LTD. Versus HARINDAR SAH and ANR	MR. R C PAUL MR.A AHMED MS L DAS	MR.A R AGARWALAR-1 MR.D K KOTHARI MR.N DEKA MRR K MOUR
54	MFA/235/2010 WITH LCR	NATIONAL INSURANCE CO.LTD. Versus MD.ABDUL RAFIQUE and ANR	MR.B C DAS MISS.S ROY	
55	MFA/266/2010 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. SAFIUR RAHMAN and ORS	MR.S SAIKIA MRS. S ROY MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN MS. I DAS	MR.S K SINGHA MR. A SAYED MR. S K TALUKDAR MR. H A KHAN

	WITH MC/3816/2010 in MFA/266/2010	NATIONAL INSURANCE CO. LTD. Versus MD. SOFIOR RAHMAN and ORS	MR.S SAIKIA MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN	MR.S K SINGHA
56	MFA/1/2011 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus MD. RITUL ALI	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MISSR KAUR	
57	MFA/13/2011 WITH LCR	ICICI LOMBARD GENERAL INSURANCE CO. LTD. Versus SMT. TRISHNA RANI NAMASUDRA and 3 ORS.	MR.D K DAS MR.R GOSWAMI MR.I ALAM MR.I BOROOAH	MR.P K DEKA MR.I H LASKAR MR.N K DEKA MR. S BISWAS (R1) MR. S ALAM
58	MFA/29/2011 WITH LCR	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., Versus PRASAD KALITA	MR. D K DAS MR. R GOSWAMI MR. I ALAM	MR. R DEV, Legal Aid Counsel MS. J BORA MR. D K KATAKEY
59	MFA/89/2011 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus AMITAVA CHOUDHURY	MR.S SAIKIA MRS. S ROY MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN MS. I DAS	MR. S K GHOSH
60	MFA/114/2011 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus MD. ABDUL MANNAN and 3 ORS	MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
	WITH MC/3034/2011 in MFA/114/2011	ORIENTAL INSURANCE CO. LTD. Versus MD. ABDUL MANNAN and 3 ORS	MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
61	MFA/115/2011 WITH LCR	ABDULLA CHOUDHURY @ ABDULLA AND ANR Versus THE UNION OF INDIA and ORS	MR. M TALUKDAR MR.R K AGARWALA	MSB DEVI MR G GOSWAMI, RLY.ADV. SC, NF RLY MS.R R BORAH MS.M PHUKAN
62	MFA/1/2012 WITH LCR FILES	UNION OF INDIA Versus M/S SANJAY TRADING COMPANY	MS.M CHATTERJEE MS.J DAS SC, NF RLY MRS.U CHAKRABORTY	MR.A GOYAL
63	WITH MFA/2/2012	THE UNION OF INDIA, Versus M/S SANJAY TRADING COMPANY,	MR.D K DEY MR.R HAZARIKA	MR.A GOYAL
64	MFA/5/2012 WITH LCR	NATIONAL INSURANCE CO. LTD., Versus NUR KHATUN and ANR,	MR.B C DAS MISS.S ROY	MR.D PACHANI
	WITH MC/167/2012 in MFA/5/2012	NATIONAL INSURANCE CO. LTD., Versus NUR KHATUN and ANR,	MR.B C DAS MISS.S ROY	MR.D PACHANI
65	MFA/7/2012 WITH LCR	UNION OF INDIA, Versus M/S NORTH EAST IODISED SALT PVT. LTD.	MSB DEVI MR G GOSWAMI MR.N K DAS MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
66	MFA/53/2012 WITH LCR	UNION OF INDIA Versus M/S AMBA TRADERS	MS.M CHATTERJEE SC, NF RLY MRS.U CHAKRABORTY	MR.A GOYAL
67	MFA/59/2012 WITH LCR	MOUSUMI GHOSH Versus UNION OF INDIA	MRT HAZARIKA	MSB DEVI MR G GOSWAMI, RLY.ADV. MS.R R BORAH MS.M PHUKAN
68	MFA/77/2012 WITH LCR	UNION OF INDIA Versus M/S P P ENTERPRISE	MS.M CHATTERJEE MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI

	WITH MC/2537/2012 in MFA/77/2012	UNION OF INDIA Versus M/S P P ENTERPRISE	MS.M CHATTERJEE MRS.U CHAKRABORTY SC, NF RLY	
69	WITH MFA/303/2010	UNION OF INDIA, Versus M/S SHREE MAHALAXMI MILLS,	MS.M CHATTERJEE MISS.D SONOWAL MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
	WITH MC/4016/2010 in MFA/303/2010	SABDER ALI and 9 ORS Versus MANSER ALI	MR.A M MAZUMDAR MD.M Z SHAH MR.R ALI MD.S ALI	GA, ASSAM MS.S B CHOUDHURY MR.S K DAS MS.S CHAKRABORTY
	WITH MC/4076/2010 in MFA/303/2010	UNION OF INDIA, Versus M/S SHREE MAHALAXMI MILLS,	MS.M CHATTERJEE MISS.D SONOWAL SC, NF RLY MRS.U CHAKRABORTY	
70	MFA/83/2012 WITH LCR	UNION OF INDIA Versus KALYAN CHAKRABORTY	MSB DEVI MR G GOSWAMI, RLY.ADV. MRS. M PHUKAN MS.R R BORAH	DR.B AHMED MR.H K GOGOI MR.S ROY MR.M H LASKAR
71	MFA/86/2012 WITH LCR	BIKASH CHOUDHURY Versus UNION OF INDIA	MR.J MOLLAH MD.S ISLAM	MSB DEVI SC, NF RLY MS.R R BORAH MS.M PHUKAN
72	MFA/91/2012 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus KHANDAKAR SAHIDUL ISLAM and ORS	MR.R GOSWAMI MR.I ISLAM	MR.J AHMED MR M BEZBARUAH MR.S AHMED MS.S PARBIN MRS BORGHAIN MR.T PRADHAN MRB B BASUMATARY MR.R D LAL MR.A LAL
73	MFA/93/2012 WITH LCR	MAKHAN LAL CHAKRABORTY Versus UNION OF INDIA	MR.R C PAUL MS.S ROY	MSB DEVI MR G GOSWAMI MS.R R BORAH SC, NF RLY MS.M PHUKAN
74	MFA/103/2012 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus BHASKAR DEV DARJI	MR.D K DAS MR.R GOSWAMI MR.I ALAM	
	WITH MC/3034/2012 in MFA/103/2012	NEW INDIA ASSURANCE CO. LTD. Versus BHASKAR DEV DARJI AND ORS	MR.D K DAS MR.R GOSWAMI MR.I ALAM	
75	MFA/1/2013 WITH LCR	M/S BAJAJ TRADING COMPANY Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MS.A CHOUDHURY MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN SC, NF RLY MS.U CHAKRABORTY
76	MFA/2/2013 WITH LCR	BENJAMIN BASUMATARY and ANR Versus UNION OF INDIA	MR.R C PAUL MS.S ROY	MR.A K SARKAR SC, RAILWAY MRS.U CHAKRABORTY
77	MFA/11/2013 WITH LCR	UNION OF INDIA, Versus LITHUNGBEMO LOTHA	MSB DEVI MS.M PHUKAN MS.R R BORAH	MR.K P MAHESWARI MR.B K SINGH MR.A GOYAL MR.B MAHESHWARI
78	MFA/14/2013 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus SMTI. MONOMAYA DEVI and ORS,	MR.S K SINGH MRB PUSHILAL MR.T C KHATRI	MR.S C BISWAS MR.T DAS MR.M BISWAS MR.R K JAIN MR.P BISWAS
79	MFA/53/2013 WITH LCR	UNION OF INDIA, Versus M/S S.M. ENTERPRISE,	MR.D K DEY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI

80	MFA/57/2013 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus SAMIR UDDIN and 2 ORS.	MR.K K BHATTA MR.J JOHN MS.L SARMA	MR.J AHMED MR.R SARMA MR.S AHMED MD.S ALI MS.J CHETIA
81	MFA/58/2013 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. MAINUL HOQUE	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	
	WITH MC/1095/2013 in MFA/58/2013	NATIONAL INSURANCE CO. LTD. Versus MD. MAINUL HOQUE AND ANR	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	
82	MFA/79/2013 WITH LCR	TUTUMONI SAIKIA Versus UNION OF INDIA GM, NF RLY	MR.J MOLLAH MR.S ISLAM MRA HAWARI	MSB DEVI MR.A K SARKAR MR G GOSWAMI MS.R R BORAH SC, NF RLY MS.M PHUKAN
83	MFA/90/2013 WITH LCR	UNION OF INDIA, Versus M/S SHREE MAHALAXMI MILLS,	MR.D K DEY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
	WITH MC/1832/2013 in MFA/90/2013	UNION OF INDIA, Versus M/S SHREE MAHALAXMI MILLS,	MR.D K DEY	
84	MFA/95/2013 WITH LCR	ORIENTAL INSURANCE CO LTD Versus MD NOBI HUSSAIN and ANR	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
	WITH MC/2669/2012 in MFA/95/2013	ORIENTAL INSURANCE CO. LTD., Versus MD. NOBI HUSSAIN and ANR,	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
85	MFA/131/2013 WITH LCR	GUL NEHAR BEGUM Versus UNION OF INDIA NF RLY	MS.A BHATTACHARJEE MS.G SARMAH MRB KAUSHIK MS.F AHMED	MSB DEVI MR.N K DAS MS.R R BORAH SC, NF RLY
86	MFA/150/2013	M/S. DURGA FILLING STATION Versus THE EMPLOYEES STATE INSURANCE CORPN. and 2 ORS.	MR.A GANGULY MR.S K SINGH	MR.K K NANDI
87	MFA/21/2015 WITH LCR	NATIONAL INSURANCE COMPANY LTD. Versus MORIYOM KHATUN and 3 ORS	MR.R C PAUL MS.S ROY	MR.A R AGARWALAR-1to3
	WITH CO/10/2016 in MFA/21/2015	MORIYOM KHATUN and 2 ORS Versus THE NATIONAL INSURANCE COMPANY LTD	MR.A R AGARWALA	
88	MFA/31/2016 WITH LCR	THE UNION OF INDIA Versus M/S AMBA INDUSTRIES	MR.U K GOSWAMI SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
	WITH			
89	MFA/33/2016	THE UNION OF INDIA Versus M/S AMBA INDUSTRIES	MSB DEVI MR.U K GOSWAMI MR.S ISLAM SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
90	MFA/64/2016 WITH LCR	THE UNION OF INDIA Versus M/S MEGHA TECHNICAL ENGINEERS PVT LTD and ANR	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MS.M CHATTERJEE(R-2) MS.M SHARMA MRS.U CHAKRABORTY(R-2) MS.M ACHARYYA(R-2)
	WITH I.A.(Civil)/380/2016 in MFA/64/2016	THE UNION OF INDIA Versus M/S MEGHA TECHNICAL ENGINEERS PVT LTD and ANR	MR.U K GOSWAMI SC, NF RLY	

91	MFA/93/2016 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus MADHAB KARJI @ MADHAB KARJEE @ MADHAB KARZI and 2 ORS	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.A R AGARWALA
92	MFA/112/2016 WITH LCR	UNION OF INDIA Versus SMT ARTI SONAR	MR.D K DEY	MR.B C DAS MR.Z HUSSAIN MRSB B AHMED
93	MFA/103/2017 WITH LCR	UNION OF INDIA Versus M/S JYOTI ENTERPRISES	MS.R BARUAH MS.M CHATTERJEE MS.N R RABHA MS.M ACHARYYA MRS.U CHAKRABORTY	MR. K P MAHESWARI MS. M SHARMA MS. N HUSSAIN
94	MFA/163/2017 WITH LCR	ORIENTAL INSURANCE CO LTD Versus MD AKBAR ALI and ANR	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
95	MFA/14/2018 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD Versus MD HUSSAIN ALI and ANR	MD. A AHMED MR A N DAS	MR M HUSSAIN MR Z H AHMED MR K U AHMED
96	MFA/105/2018 WITH LCR	CHAYARUN NESSA Versus THE UNION OF INDIA	MR D C K HAZARIKA MR. B BARMAN MS J KALITA	MR. B SARMA SC N F RLY.
97	MFA/121/2018 WITH LCR	SMT PHULMONI TOPONU Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. B SARMA MR. B SARMA SC, NF RLY
98	MFA/181/2018 WITH LCR	ALI AKBAR AND 4 ORS Versus THE UNION OF INDIA	MR D C K HAZARIKA MR. B BARMAN MS J KALITA	MR G GOSWAMI SC, NF RLY
99	MFA/49/2019 WITH LCR 1 FILE	SMT PRITI BALA DEB Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. B SARMA SC, NF RLY
100	MFA/91/2019 WITH LCR	PRAMILA PATHAK Versus UNION OF INDIA	MR. M TALUKDAR MR. A SHAKIL	MR. B SARMA MR. B SARMA SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 01/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[FROM 01-11-2021 TO 23-12-2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CIVIL BENCH-II

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/2346/2008 WITH WP(C)/211/2013 (D/O), WP(C)/5569/2002 (D/O), WP(C)/2393/2012 (D/O),	SRI BHARAT CHANDRA SARKAR and ORS. Versus THE STATE OF ASSAM AND ORS	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN	MR.N DUTTA MR H R A CHOUDHURY MR. P K GOSWAMI SC, FINANCE and TAXATION GA, ASSAM MR D K MISHRA (AMICUS CURIAE) MR. B PRASAD MR.S P BHATTACHARJEE MR.D SAIKIA MR. A Y CHOUDHURY MRS.M BORAH (R-25, 36,75, 77,90, 112) MS.P R MAHANTA MR.R BORPUJARI MR. A M AHMED MR.B SHARMA (R-51,55, 13,28,24, 21,59,73 ,120,125, 115,60, 82,70,71, 93, 64 &16) MS.B BHUYAN MR.P MAHANTA MDK RAHMAN MS.B GOGOI (R-51,55, 13,28, 24,21,59, 73,120, 125,115, 60,82,70, 71,93, 64 & 16) MR.R B GOHAIN MR. T A CHOUDHURY MR.A DEKA MR H HOQUE SC, EDU
	WITH MC/1927/2014 in WP(C)/2346/2008	MONIKA SHARMA and 41 ORS Versus THE STATE OF ASSAM AND 102 ORS	MR.N DUTTA MR.S SARMA MR.P MAHANTA MR.A PHUKAN MR.B BHUYAN	DR.B AHMED MRH I CHOUDHURY SC, FINANCE & TAXATION GA, ASSAM MR.N HAQUE MR.D SAIKIA MR.S K DEORI MRK UDDIN SC, EDU
2	WITH WP(C)/3775/2003	TARAPADA DAS and ORS Versus THE STATE OF ASSAM and ORS	S BHARALI P KALITA	GA, ASSAM

3	WITH WP(C)/1883/2005	ASIT CHANDRA NANDI AND ORS Versus THE STATE OF ASSAM AND ORS	H I CHOUDHURY A SHARIF MRS.F BEGUM N HAQUE J BEGUM MR A R BHUIYAN MRS.S BORA B AHMED	A M MAZUMDAR MR.P DAS N DHAR S NATH G UDDIN MRM J QUADIR MD.A HUSSAIN MR. E AHMED MD.GIASH UDDIN SC. EDU. MS.M RAKSHIT
4	WITH WP(C)/7492/2005	ABDUL KAYUM AND ORS Versus THE STATE OF ASSAM AND ORS	N HAQUE S K DEORI K UDDIN B AHMED	G N SAHEWALLA MR.S P BHATTACHARJEE (SC, EDUCATION) A DEKA MR.A R TALUKDAR MR.R BORPUJARI (SC, EDUCATION) MR.A DEKA (SC, EDUCATION) SC, EDU
5	WITH WP(C)/2142/2009	AKRAMUL HAQUE MAJUMDAR AND ORS. Versus THE STATE OF ASSAM AND ORS	MR.N DHAR MR.S CHAKRABORTY MR .B MALAKAR MR.A T H AHMED MS.R KAKATI	SC, EDU
	WITH I.A.(Civil)/3692/2019 in WP(C)/2142/2009	BIJON PAUL Versus THE STATE OF ASSAM AND ORS	MS. S D GUPTA	SC, ELEM. EDU
	WITH I.A.(Civil)/3693/2019 in WP(C)/2142/2009	IQBAL BAHAR LASKAR Versus THE STATE OF ASSAM AND ORS	MS. S D GUPTA MS. S DASGUPTA	SC, ELEM. EDU
	WITH I.A.(Civil)/3941/2019 in WP(C)/2142/2009	ARUPA BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR. N DHAR	SC, EDU
6	WITH WP(C)/4189/2010	NIRUPAM BHATTACHARJEE and 64 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.U DUTTA MR.S HOQUE MR.M PHUKAN MS.A BARUA	SC, EDU
7	WITH WP(C)/6667/2010	DEBDUT NATH and ANR. Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.S C BISWAS MR.M BISWAS MR.L R MAZUMDER MS.S KARMAKAR MR.D BANIA	SC, EDU
	WITH MC/1176/2012 in WP(C)/6667/2010	DEBDUT NATH and ANR. Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.S C BISWAS MR.M BISWAS MR.L R MAZUMDER MS.S KARMAKAR MR.D BANIA	SC, EDU
8	WITH WP(C)/6683/2010	ABU BAKKAR SIDDIQUE and 17 ORS Versus THE STATE OF ASSAM AND ORS	A M KHAN A DEWAN	K DAS D SAIKIA SC, EDU SC, BTC SC, F.DEPTT.

9	WITH WP(C)/3198/2011	MD. MASHUQUE AHMED LASKAR and 4 ORS Versus THE STATE OF ASSAM AND ORS	MR.N DHAR MR .B MALAKAR MR.A T H AHMED	MR.J ABEDIN MR.A DEKA MR.B GOGOI SC, EDU SC, FINANCE
10	WITH WP(C)/5698/2012	AJIT KUMAR SAHU and 23 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.M DEKA MR.M ISLAM MR.S HOQUE MS.A BORUAH	MR.B GOGOI SC, EDU SC, FINANCE
11	WITH WP(C)/4791/2014	NUR JAMAL MAZUMDER and ANR, Versus THE STATE OF ASSAM and 2 ORS,	MR.M DEKA MR.S ISLAM MR.S HOQUE	SC, ELEMENTARY EDUCATION MRS.A VERMA
12	WITH WP(C)/7058/2015	SOLIM UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR.M U MAHMUD MR.S HOQUE MR.M ALI MR.A RAHMAN	SC, ELEMENTARY EDUCATION SC, FINANCE
13	WITH WP(C)/6115/2016	SMTI PALLABI GOGOI Versus THE STATE OF ASSAM AND 8 ORS	MR.P KONWAR MR.A KHATANIAR	SC, ELEMENTARY EDUCATION
14	WITH WP(C)/6786/2017	HAFIJUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI	SC, ELEMENTARY EDUCATION
15	CRP/137/2012 CAVT. NO. CAVT. 511/12	ON THE DEATH OF MD. HARUNOR ROSHID, HIS LEGAL HEIR JYOTSNA ROSHID AND ANR Versus M/S. KAIZEN CONSTRUCTIONS and ANR.	MR.D BARUAH MR. S R GOGOI MR H BARUAH MS.B DAS MR P BORAH MR K SAHARIA MR.K KAKATI	MR.P BHAGAWATI MD.S ALI MS.J BEGUM MR.M ALAM MR.G BORDOLOI MR.R RAHMAN FOR CAVEATOR
16	CRP/224/2012 WITH LCR	MD. BASIT Versus MD. MOOSA	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA	MR.R SARMA MR.H DEKA MR.M HUSSAIN MR.A DEY
17	CRP/292/2012 WITH LCR	SMTI RENUKA DEVI and 9 ORS. Versus ON THE DEATH OF JHUMARMAL BOTHRA ORIDINGAL DEFENDANT ... and ORS	MR.B C DAS MR.A K PAUL MS.D CHOWDHURY	
18	CRP/415/2012 CAVT. NO. CAVT. 947/12 WITH LCR	ON THE DEATH OF ANANTA PATHAK HIS LEGAL HEIRS MAHENDRA MOHAN PATHAK and 7 ORS. Versus GOPAL DAS	MR. D MAZUMDAR MR. S BISWAS B KAUSHIK S K GHOSH S P CHOUDHURY	N BHARALI FOR CAVEATOR J BEGUM S ALI
19	WITH CRP/416/2012 CAVT. NO. CAVT. 948/12	ON THE DEATH OF ANANTA PATHAK HIS LEGAL HEIRS MAHENDRA MOHAN PATHAK and 7 ORS. Versus AMARENDRA THAKURIA	MR.S K GHOSH MR.S P CHOUDHURY MR. D MAZUMDAR MRB KAUSHIK MR. S BISWAS	MR.N BHARALI MR.S ALI MS.J BEGUM FOR CAVEATOR
20	CRP(IO)/59/2013 WITH LCR	NURUN NEHAR BEWA Versus ON THE DEATH OF DEFENDANT NO. 1, SAYEDA MAFIDA BARI DEWA HER LEGAL HEIRS SAYEDA MUSHFIQUA HAQUE S	MRG P BHOWMIK MR.J DAS	MR.S SARMAR- 8and9 MR.J DEKA(R- 8&9)
21	CRP/98/2013 WITH LCR	MD. FEROF and 3 ORS Versus ON THE DEATH OF AMANULLAH KHAN HIS LEGAL HEIRS A SALMA BEGUM and ANR	MR.A N CHOWDHURY MR.P J SAIKIA MR.K BARUAH MS.J SAIKIA	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM

22	WITH CRP/101/2011	MD. FIEROZ and 8 ORS Versus RIAS KHAN	MR.P J SAIKIA MS.M KECHII	MR.G N SAHEWALLA MR.MD ASLAM
23	CRP/214/2013 CAVT. NO.67/2/013 WITH LCR	BAKUL DEB Versus SMTI DIPTI PAUL	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK	MR.A C SARMA MR.B C TALUKDAR FOR CAVEATOR
24	CRP/272/2013 CAVT. NO. 677/2013 WITH LCR	HIRENDRA KUMAR BHATTACHARJEE Versus ON THE DEATH OF SUSHIL CHANDRA DAS HIS LEGAL HEIRS USHA RANI DAS AND ORS	MR.B K BHATTACHARJEE MR.D DAS MR S KHOUND	MR.M K CHOUDHURY(Sr.Adv.) MR.R SARMA MR.A BARKATAKI MR.H DEKA MR.M HUSSAIN MR.N BARUAH MRP BHARDWAJ MR.S DEY MR.G MISHRA FOR CAVEATOR MR.H C SARMA
	WITH I.A.(Civil)/298/2016 in CRP/272/2013	HIRENDRA KUMAR BHATTACHARJEE Versus ON THE DEATH OF SUSHIL CHANDRA DAS HIS LEGAL HEIR UJJAL CHANDRA DAS,	MR.B K BHATTACHARJEE MR.D DAS MR S KHOUND	MR.R SARMA MR.P K DEKA MR.H DEKA MR.M HUSSAIN MR.S DEY FOR CAVEATOR MR.H C SARMA MR.G MISHRA
25	WITH CRP(10)/91/2013	PARASHNATH UPADHYAYA Versus SMTI SUSHILA DEVI @ SUSHILA SINGH DEVI	MR.R HAZARIKA	MR.A K GUPTA
26	CRP/307/2013 WITH LCR	ARUN CHANDRA RAJBONGSHI and 2 ORS Versus KUKIL SINGH and 13 ORS	MR.S P ROY MR.K RAJBONGSHI MRA K RAI MR.R P N SINGH MR.N N JHA	MR.A SARMA
27	CRP/323/2013 CAVT. NO. 271/13	M/S SYNERGY SERVICES Versus NATIONL PROJECT CONSTRUCTION CORPORATION LTD. and 5 ORS	MR.S KALITA MR.T BARUAH MR.A BARUAH MS.R GOGOI MS.P BARUA	MR.A DASGUPTA MR.S CHAKRABARTY FOR CAVEATOR
28	CRP/329/2013 CAVT. NO. 1247/2012 WITH LCR	JAGADISH CH. BANIK Versus BHOLA NATH MAZUMDAR and 3 ORS	MD.A KHAN MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR.S C KEYAL MR.D MOZUMDER MR.T ETE FOR CAVEATOR MS.H SARMA
29	CRP/391/2013	MD. SADARUDDIN AHMED Versus MUSSTT. JABINA BEGUM	MS.J RAJKUMARI MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN
30	CRP/428/2013	DHANANJAY SARKAR Versus SMTI RAKHI NATH	MR.T ROY MS.B SARKAR MR.S DEY MR.P SEN	MR.B J MUKHERJEE MR. S BISWAS
31	WP(C)/2009/2013	DR. SIDHARTHA SANKAR NATH Versus THE ASSAM UNIVERSITY , SILCHAR and 2 ORS	MR.T J MAHANTA MS.B SARMA	MR.B BANERJEE SC, ASSAM UNIVERSITY
	WITH MC/3148/2013 in WP(C)/2009/2013	THE VICE CHANCELLOR , ASSAM UNIVERSITY and ANR. Versus DR. SIDHARTHA SANKAR NATH	MR.T J MAHANTA MS.B SARMA	MR.B BANERJEE SC, ASSAM UNIVERSITY

32	WP(C)/6585/2013	HASAN BAKT CHOUDHURY and 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.K K MAHANTA MR.K KONWAR MR.K SINGHA MR.K M MAHANTA MS.R BORAH	SC, EDU
33	CRP(IO)/4/2014 WITH LCR	SHANTILAL DUGAR Versus SIDDIQUR RAHMAN	MR.S SHAH MRS SANCHETI	MS.M DEORI MS.S KHAN
34	CRP/17/2014 WITH LCR	BHANWARILAL SWAMI and ANR Versus M/S CHOOTHMAL RADHAKISHAN and ANR.	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR.R P N SINGH	MR.P MAHANTA MS.P SAHARIA MR.T C KHETRI MR.R K BORTHAKUR
35	CRP(IO)/27/2014 WITH LCR	LAWYER'S ASSOCIATION Versus ANOWAR HUSSAIN and ANR.	MR.S S SHARMA MS.L SHARMA MRA SHARMA	MR.A R SIKDAR MS.M DEKA
36	CRP/30/2014 WITH LCR	SMTI NABANITA BARUAH @ BURAGOHAIN Versus SMTI DALIMI TAYE and 3 ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR.A BHATTACHARJEE MR.P P DUTTA
37	CRP(IO)/45/2014 WITH LCR	THE STATE OF ASSAM and 3 ORS Versus D.N. CONSTRUCTION PVT. LTD.	MR.A BARUAH	MR.G KHANDELIA
38	WITH CRP(IO)/46/2014	THE STATE OF ASSAM and 3 ORS. Versus SUKHENDU DEY	MR.I CHOUDHURY MR.A BARUAH	MR.G KHANDELIA
39	CRP(IO)/54/2014 WITH LCR	THE STATE OF ASSAM and 3 ORS. Versus DIPAK BORO	MR.M DEKA MR.I CHOUDHURY MR.N J KHATANIAR	MR.S SINHA MR.S B PRASAD
40	CRP(IO)/63/2014	PRADIP KUMAR BISWAS and ANR. Versus RAMESH CHANDRA SARKAR and ANR.	MR.T ISLAM MS.F AHMED	MR.SHEELADITYA MR.D SHARMA MRT BORA
41	CRP(IO)/78/2014	KAILASH PRASAD MOUR and 6 ORS. Versus CENTRAL BANK OF INDIA and 4 ORS	MR.S P ROY MR.A TALUKDAR MS.A TALUKDAR MR. S ALAM	MR.O P BHATI MR.T C DAS MR.B HALDAR MR.P SARMA
42	CRP/84/2014 WITH LCR	SHAMRUL KIAMAL HUSSAIN and 3 ORS. Versus MD. ZAHIR HUSSAIN and ANR	MR.B BANERJEE MR.K BHATTACHARJEE MS.M BHATTACHARJEE	MR.S P ROY MRK NAYAK MR T KALITA MS.R SALOI
43	CRP(IO)/89/2014 WITH LCR	TANU BARUAH Versus SAILENDRA SINGH and 3 ORS	MR.D BARUAH MS.B DAS MR.N B P SINGHA	MR.S BHARALI MR.R R KAUSHIK(R-4) MR.P DEKA MRS.S S BAWARI
44	CRP/119/2014 WITH LCR	MD ISHAQUE Versus M/S ASHOK BIRI FACTORY	MR.H NATH MR.B D DEKA	
45	CRP/183/2014 CAVT. NO. 495/14 WITH LCR	SMTI BIJULI BARUAH Versus JANARDAN MAZUMDAR	MR.S S SHARMA MR.B J MUKHERJEE MRA SHARMA	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR.S DEY FOR CAVEATOR
46	CRP/206/2014 WITH LCR	NAROTTAM LAL SHARMA Versus SHYAM SUNDAR SHARMA	MR.S K BARKATAKI MS.N DUTTA MS.Y DEKA MS.B SHARMA MR.D K NATH	MR.P K KALITA MR.S BORA MR.G J SAIKIA MR.N DAS MR.K R BOROOAH SC, GMC
47	CRP/219/2014	ON THE DEATH OF ANJALI KARMAKAR HER LEGAL HEIRS Versus BISWANATH GANGULI and ORS	MR.S K GHOSH MS.S SARMA	MRG P BHOWMIK
48	WITH RSA/222/2014	BIPLAB KARMAKAR SON and 3 ORS, Versus BISWANATH GANGULI and 5 ORS,	MR.S S DEY MR.S K GHOSH MS.G SHARMA	MRG P BHOWMIK MR.B DEB MS.A THAKURIA

49	CRP/336/2014	AXIX BANK LIMITED and 2 ORS. Versus SMTI SUNITA DHIR and 5 ORS	MR.A KHANIKAR MR.B KALITA	MS.P CHAKRABORTY MS.K KHAN MS.A DAS
50	WP(C)/1377/2014	NIREN SARMA Versus THE STATE OF ASSAM AND ANR	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	SC, APSC MR.R K TALUKDAR SC, EDU
WITH				
51	Cont.Cas(C)/4/2018	NIREN SARMA Versus PRITAM SAIKIA	MS. P SAHU MR. B K BHATTACHARJEE MR. R SARMA	SC, ELEMENTARY EDUCATION MR. D SAIKIA MS. R CHAKRAVARTY MR. N SARMA
WITH				
52	WP(C)/69/2018	NIREN SARMA Versus THE STATE OF ASSAM	MR. B K BHATTACHARJEE DR. R SARMAH MS P SAHA	SC, ELEMENTARY EDUCATION
53	WP(C)/1421/2014	BRAHMAPUTRA TELE PRODUCTIONS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE and TAXATION MR.R DUBEY
54	WP(C)/1427/2014	ABDUL GAFUR SK. Versus THE STATE OF ASSAM AND 6 ORS	MR.M A I HUSSAIN MRA R BHUYAN	MR.D A KAIYUM SC, EDU MR.A R SHEIKH
55	WP(C)/2516/2014	MD. JULHASH UDDIN AHMED Versus THE STATE OF ASSAM AND 11 ORS	MR.S BANIK MR.S K ROY	GA, ASSAM SC, SSA SC, BTC SC, EDU
56	WP(C)/4911/2014	SANTA RAM SALOI Versus THE STATE OF ASSAM AND 4 ORS	MR.M K CHOUDHURY MR.N AHMED MRP BHARDWAJ	GA, ASSAM MR.M MAHANTA(R-3) MR. P D NAIR (SC, COTTON UNIVERSITY, R4, R5) MR.M CHOUDHURY(R-3) SC, EDU
57	CRP/367/2015 CAVT. NO.& 1274//15	MOTILAL AGARWAL Versus SURAJ MAL AGARWAL @ SURJA PRASAD AGARWAL and ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.R ALI MS.S KHAN	MR.N DEKA MR.M GOGOI FOR CAVEATOR MR.S CHAKRABARTY
58	CRP/454/2015 WITH LCR	RAMAKANT YADAV Versus RAM CHANDRA YADAV and ANR.	MR.S NATH MS.A TALUKDAR	MR.A K GUPTAR-1 and 2 MR.R S MISHRA(R-1 & 2)
59	CRP/508/2015 WITH LCR	MANTRI TEA COM. PVT. LTD. and ANR. Versus KISHORE KANOO and ANR.	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA	MR.S DEY(R-1 & 2)
60	WP(C)/926/2015	BINDU BASHI MONDAL Versus THE STATE OF ASSAM AND 8 ORS	MR.M A I HUSSAIN DR.B AHMED MRA R BHUYAN MR.A U AHMED	MR.S DAS(R-8-9) MR. S BHATTACHARJEE SC, ELEMENTARY EDUCATION SC, BTC MR.H A SARKAR(R-8-9)
WITH				
61	WP(C)/2006/2013	BINDU BASHI MONDAL Versus THE STATE OF ASSAM AND 8 ORS	MR.M A I HUSSAIN DR.B AHMED MR A R BHUIYAN MR.A U AHMED	GA, ASSAM MR S KHOOND MR.S DAS MR B ACHARYYA SC, BTC SC, EDU MR.H A SARKAR MR.JUNM LASKAR
62	WP(C)/2282/2015	DR. ANUP KUMAR ROY Versus THE UNION OF INDIA and 4 ORS	MR.D MOZUMDER MR.A K PAUL MR. D MAZUMDAR MR.P BORAH MR.D CHOUDHURY MS.H SARMA	MR.B BANERJEE MR. A CHAMUAH(R-5) SC, ASSAM UNIVERSITY ASSTT.S.G.I.

63	WP(C)/2475/2015	<p>RIAZ UDDIN Versus THE STATE OF ASSAM AND 4 ORS</p>	<p>MR.M A I HUSSAIN MRA R BHUYAN</p>	<p>DR.B AHMED(R-5) GA, ASSAMR4 MR.D CHAKRABORTY(R-5) MR.D CHAKRABARTY(R-5) MR.S R BORUAH(R-5) MR.A B T HAQUE(R-5) SC, ELEMENTARY EDUCATION(R1,2,3)</p>
WITH				
64	WP(C)/2110/2016	<p>RIAZ UDDIN Versus THE STATE OF ASSAM AND 4 ORS</p>	<p>MR.M A I HUSSAIN MRA R BHUYAN MR.S H ZAMAN</p>	<p>DR.B AHMED(R-5) MR.A B T HAQUER-5 SC, ELEMENTARY EDUCATION</p>
65	WP(C)/3299/2015	<p>MISS ANAMIKA KURMI and 73 ORS, Versus THE STATE OF ASSAM and 6 ORS,</p>	<p>DR. B AHMED MR. N HAQUE MR. A K AZAD MR. M H LASKAR MR. A U AHMED</p>	<p>MR. S C KEYAL (SC, A.I.C.T.E) GA, ASSAM MR. N DEKA (R-5, R-6) MR. M MAHANTA (R-3) MR. M CHOUDHURY(R-3) MS. S DAS (R-7) MR. M GOGOI (R-5, R-6) SC, HEALTH</p>
66	WP(C)/3851/2015	<p>ALL MIDDLE SCHOOLS L.D.A. EMPLOYEES ASSOCIATION, BAC/BTC. and 2 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 7 ORS</p>	<p>MR.M SARANIA MR.S U AHMED MS.S TETLA</p>	<p>GA, ASSAM(R4,5) MR.A K BHUYANR1-3 MR.B GOGOI(R8) SC, ELEMENTARY EDUCATION(R6,7) SC, BTC SC, FINANCE</p>
67	WP(C)/5012/2015	<p>SMTI. HAZUMA BEGUM and 4 ORS Versus THE STATE OF ASSAM AND 2 ORS</p>	<p>DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD</p>	<p>SC, SECONDARY EDUCATIONR-1,2</p>
68	WP(C)/5642/2015	<p>M/S EASTERN INFRATECH Versus THE STATE OF ASSAM AND 4 ORS</p>	<p>MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI</p>	<p>SC, FINANCE & TAXATION(R1-5) MS.K DUTTA</p>
WITH				
69	WP(C)/5644/2015	<p>M/S EASTERN INFRATECH Versus THE STATE OF ASSAM AND 4 ORS</p>	<p>MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI</p>	<p>SC, FINANCE and TAXATIONR1-5 MS.K DUTTA</p>
WITH				
70	WP(C)/5646/2015	<p>M/S JAGDAMBAY ENTERPRISESINDIA PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS</p>	<p>MSM L GOPE MS.N HAWELIA MS.N GOGOI</p>	<p>SC, FINANCE and TAXATIONR1-5 MS.K DUTTA</p>
WITH				
71	WP(C)/5647/2015	<p>M/S JAGDAMBAY ENTERPRISES INDIA PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS</p>	<p>MSM L GOPE MS.N HAWELIA MS.N GOGOI</p>	<p>SC, FINANCE and TAXATIONR1-5 MS.K DUTTA</p>
WITH				
72	WP(C)/5651/2015	<p>M/S BRAHMAPUTRA UDYOG PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS</p>	<p>MSM L GOPE MS.N HAWELIA MS.N GOGOI</p>	<p>SC, FINANCE & TAXATION(R1-4) MS.K DUTTA</p>
WITH				
73	WP(C)/5661/2015	<p>M/S BRAHMAPUTRA UDYOG PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS</p>	<p>MS.N HAWELIA MS.N GOGOI MR.M L GOPE</p>	<p>SC, FINANCE & TAXATION MS.K DUTTAR1-4</p>
WITH				
74	WP(C)/5670/2015	<p>M/S JAGDAMBAY ENTERPRISES INDIA PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS</p>	<p>MSM L GOPE MS.N HAWELIA MS.N GOGOI</p>	<p>SC, FINANCE and TAXATIONR1-5 MS.K DUTTA</p>
WITH				
75	WP(C)/5671/2015	<p>M/S BRAHMAPUTRA UDYOG PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS</p>	<p>MSM L GOPE MS.N HAWELIA MS.N GOGOI</p>	<p>SC, FINANCE & TAXATION(R1-4) MS.K DUTTA</p>

76	WITH WP(C)/5672/2015	M/S JAGDAMBAY ENTERPRISES INDIA PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-5) MS.K DUTTA
77	WITH WP(C)/5673/2015	M/S SRK METALS AND PLASTICS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION MS.K DUTTA
78	WITH WP(C)/5718/2015	M/S SRK METALS AND PLASTICS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATION
79	WP(C)/6275/2015	MD. FAZAR ALI Versus THE STATE OF ASSAM and 5 ORS	MRJ C BORAH	MR. M KHANR-5and6 MRJ RAHMAN(R-5&6) SC, ELEMENTARY EDUCATION
80	WITH WP(C)/3721/2015 CAVT. NO. 360/2015	MD. FAZAR ALI Versus THE STATE OF ASSAM AND 6 ORS	MR J C BORAH	MR. M KHAN(R-7) MR. K R PATGIRI (R7) MR J RAHMAN SC, ELEMENTARY EDUCATION FOR CAVEATOR MRS. C DAS (R7)
81	WP(C)/6496/2015	M/S PARMESHWARI TEA COMPANY Versus THE STATE OF ASSAM and 2 ORS,	DR.B P TODI MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION
82	WITH WP(C)/6530/2015	M/S PARMESHWARI TEA COMPANY Versus THE STATE OF ASSAM and 2 ORS,	DR.B P TODI MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION
83	WITH WP(C)/6594/2015	M/S PARMESHWARI TEA COMPANY Versus THE STATE OF ASSAM and 2 ORS,	DR.B P TODI MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION
84	WP(C)/6879/2015	M/S ROYKO TRADERS Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	SC, FINANCE
85	WITH WP(C)/7023/2015	M/S ROYKO TRADERS Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	SC, FINANCE
86	WP(C)/7225/2015	MRS. TULIKA DAS and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN MR.A BARKAKATI	SC, U G CR-4 SC, HIGHER EDUCATION(R-1&3) SC, FINANCE(R-2)
87	WITH WP(C)/7088/2015	UPEN KUMAR SAHA and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	SC, HIGHER EDUCATIONR1 and3 SC, FINANCE(R2) SC, U G C(R4)
88	WP(C)/2561/2016	MS. UPASANA DAS Versus THE TEZPUR UNIVERSITY and 2 ORS.	MR.M K CHOUDHURY MR.N BARUA MR.A BARKAKATI MR.T N SRINIVASAN	MR. S BORTHAKUR (R-4) SC, T U MR.H C DAS
89	WITH WP(C)/4770/2015	MS. UPASANA DAS Versus THE TEZPUR UNIVERSITY and 2 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR.N C DAS SC, T U MS.M DEVI

90	WP(C)/5209/2016 WP(C) 361/2013(D/O)	ISMAIL ALI SK. Versus THE STATE OF ASSAM and 8 ORS.	MR.D P CHALIHA MR.R ISLAM MR.U P CHALIHA	GA, ASSAM(R4) MR.M DUTTAR-9 MR.M ISLAM(R-9) SC, ELEMENTARY EDUCATION(R1,2,3,5 & 6) MR.N UDDIN(R-9)
	WITH			
91	WP(C)/1177/2015	MD. ISMAIL ALI SK. Versus THE STATE OF ASSAM AND 7 ORS	MR.R ISLAM MR.M U MONDAL MR.A S CHOUDHURY MDI H KHAN	MR.G SAROWAR(R-8) GA, ASSAM(R4) MR.M DUTTAR-8 MSN NASRIN(R-6 & 7) MR.M HUSSAIN(R-6 & 7) MR.M ISLAM(R-8) SC, ELEMENTARY EDUCATION(R1-3&5) MR.N UDDIN(R-8)
92	WP(C)/158/2017	DR. HEMAM SUNITA DEVI Versus THE STATE OF ASSAM and 7 ORS.	MR.J ABEDIN MR D DAS MR.U K NAIR MR. JUNM LASKAR MR. P D NAIR MR.A CHETRY MS. A AHMED	MR.R P KAKOTI (R-7) MR. A T SARKAR (R8) MR.H DAS (R-7) MS. R RAHMAN (R8) SC, HIGHER EDUCATION MR. D J MAHANTA (R8)
	WITH			
93	WP(C)/5227/2017	DR. DOLI TALUKDAR Versus THE STATE OF ASSAM and 7 ORS.	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA MR.S SUTRADHAR	MR. A T SARKAR (R8) MS. R RAHMAN (R8) SC, HIGHER EDUCATION MR. D J MAHANTA (R8)
94	Cont.Cas(C)/218/2017 WITH WP(C)/4800/2011 (D/O), WP(C)/963/2013 (D/O)	AMINA KHATUN Versus S.K.BHUYAN and ANR.	MR.M A I HUSSAIN MRA R BHUYAN	MR.D SAIKIA(Sr. Adv., R-1) MR.Z HAMMAD(R-2) MR.T THAKURIA(R-1) MR. S P BHATTACHARJEE, (R1),SC ELEMENTARY EDU. MR.N SARMAR-1 MR.R A CHOUDHURY(R-2)
95	WP(C)/1968/2017	RUHUL AMIN SIDDIQUE @ RAHUL AMIN SIDDIQUE @ RAHUL AMIN SIDDIQUE Versus THE STATE OF ASSAM and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR. A T SARKAR (R8) MS. R RAHMAN (R8) SC, HIGHER EDUCATION MR. D J MAHANTA (R8)
96	WP(C)/2786/2017	JAGADISH CHANDRA SARMA Versus THE STATE OF ASSAM and 3 ORS.	MR.K PAUL MR. S P BHATTACHARJEE MR.J P CHAUHAN MR. N DEKA P AGARWAL B BHATTACHARYYA	SC, HIGHER EDUCATION MR. S P BHATTACHARJEE MR. R MAZUMDAR MR. K GOGOI (SC, HIGHER EDUCATION, TECHNICAL DEPT.)
97	WP(C)/3791/2017	PLABITA DAS Versus THE STATE OF ASSAM and 13 ORS.	MR.N DUTTA MR.M U MAHMUD MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR.R B GOHAIN	MR.U K NAIR(Sr.Adv.)(R- 3&10) SC, HIGHER EDUCATION MS.N SHYAMAL(R- 3&10) MS.P BORGHAIN(R- 3&10)
98	WP(C)/3932/2017 WITH WP(C)/1595/2015 (D/O)	HAMEN BORDOLOI and 5 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR	GA, ASSAM MR.K K NANDI(R- 5&6) MR.SHEELADITYA(R-8) MS.P KALITA(R- 5&6) SC, ELEMENTARY EDUCATION MR.S GHOSH
99	WP(C)/5657/2017	SOMESWAR BRAHMA Versus THE STATE OF ASSAM and 6 ORS.	MR.H BEZBARUAH MR.S J SARMA MR.J BARMAN	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE MS.K PHUKAN(GA, ASSAM, (R - 3))

100	WP(C)/7027/2017	ATUL CH. DAS Versus THE STATE OF ASSAM and 54 ORS.	MR. D K DAS MR.P J SAIKIA MR. M PATHAK MS.R GOGOI MS.D DUTTA MR. P TIMUNG	MS.G R MAHILARY MR. D SARMAH (R9, R10, R12, R13, R15-R18, R21-R23, R25-R30, R32, R34-R37, R39, R41-R43, R45, R46, R48, R49, R51-R53) MS. K JAIN (R9, R10, R12, R13, R15-R18, R21-R23, R25-R30, R32, R34-R37, R39, R41-R43, R45, R46, R48, R49, R51-R53) SC, BTC
101	WP(C)/7453/2017	M/S. CACHAR ISPAT PVT. LTD. and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MS.M HAZARIKA MR. A MOLLAH MR S KHOOND	DR.B AHMED MR. M PHUKAN MR. D SARMAH MR M ALI SC, INDUSTRIES and COMMERCE SC, FINANCE
102	WP(C)/7727/2017	DWIJENDRA NATH BARMAN Versus ASSAM AGRICULTURAL UNIVERSITY and 4 ORS.	MR.S NATH MR.G J SHARMA	SC, A A U MS.P KATAKI
103	WP(C)/189/2018	AJOY CHOUDHURY Versus THE STATE OF ASSAM	DR. R SARMAH MR. S TAMANG MS. M PAUL	SC, ELEM. EDU SC, SSA, MR. S SARMA
104	WP(C)/787/2018	FABTECH PROJECTS AND ENGINEERING LTD Versus OIL INDIA LIMITED AND 6 ORS	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	MR A SHARMA SC, OIL ASSTT.S.G.I.
105	WP(C)/2129/2018	BRITANNIA INDUSTRIES LTD. Versus THE STATE OF ASSAM AND 2 ORS. (E)	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. S P SHARMA	
	WITH			
106	WP(C)/743/2017	BRITANNIA INDUSTRIES LTD. Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR.D SAIKIA SC, FINANCE and TAXATION
	WITH			
107	WP(C)/744/2017	BRITANNIA INDUSTRIES LTD. Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR.D SAIKIA SC, FINANCE & TAXATION
	WITH			
108	WP(C)/745/2017	BRITANNIA INDUSTRIES LTD Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.D DAS
	WITH			
109	WP(C)/746/2017	BRITANNIA INDUSTRIES LTD. Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR.D SAIKIA SC, FINANCE & TAXATION
	WITH			
110	WP(C)/747/2017	BRITANNIA INDUSTRIES LTD Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR.D SAIKIA SC, FINANCE & TAXATION
111	WP(C)/7026/2018	SAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. M J BARUAH MS P BARMAN	SC, SSA

112	WP(C)/7726/2018	JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, FINANCE AND TAXATION MR. B GOGOI
WITH				
113	WP(C)/7725/2018	KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR. B GOGOI
WITH				
114	WP(C)/7732/2018	JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. P BARUAH MR. N N DUTTA	SC, FINANCE AND TAXATION MR. B GOGOI
WITH				
115	WP(C)/7735/2018	KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR. B GOGOI
WITH				
116	WP(C)/7737/2018	KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR B GOGOI
WITH				
117	WP(C)/7740/2018	JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR B GOGOI
118	WP(C)/7869/2018	THE DHUBRI LAW COLLEGE AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. M K CHOUDHURY MR. N BORUAH	MR G J SHARMA MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A CHAMUAH (SC, UGC) MS P BARMAN (SC, GAUHATI UNIVERSITY) SC, EDU
119	WP(C)/1046/2019	DIPTI DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BORAH MR. H MAZUMDER	SC, ELEM. EDU SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 01/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[FROM 01-11-2021 TO 23-12-2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CIVIL BENCH-III

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 WP(C)/281/2010	MD INAMUL ISLAM Versus THE UNION OF INDIA and ORS	MR. U K NAIR MR. A CHETRY MR. B SARMA MR. G Z AHMED	MR. K C ROY (R1-R5) C.G.C. MR D SENAPATI (R2-R16) MR. H DAS MR. K K PARASAR MS. S KATAKEY (R2-R16) MS. S. TODI (R2-R16) ASSTT.S.G.I. MS. M BARUAH MR. M SAHEWALLA (R2-R16)
2 WP(C)/6546/2010	AKON CHANDRA GOGOI and 11 ORS Versus THE STATE OF ASSAM AND ORS	MR.G RAHUL MR.N J KHATANIAR	MR.S N SARMA MR.A SARMA MR.U K NAIR MR.A JAHID SC, F.DEPTT.
WITH 3 WP(C)/4468/2013	BIRENDRA KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.S N SARMA GA, ASSAM MR.A SARMA MR.G BAISHYA SC, AG MR.K KALITA MR.A JAHID SC, PENSION SC, FINANCE GA, ASSAM
4 WP(C)/33/2011	ABU NESAR AZIZUL HUSSAIN and 2 ORS Versus THE STATE OF ASSAM AND ORS	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR	GA, ASSAM MR.A GOYAL
5 WP(C)/118/2011	DEBABRAT DEKA and 5 ORS Versus THE STATE OF ASSAM and ORS.	MR.D K DAS MS.B HAZARIKA MR.M KATAKI	GA, ASSAM MR.B S BASUMATARY MS.M BORO
6 WP(C)/177/2011	NEPUR DAS Versus THE STATE OF ASSAM AND ORS	U K NAIR A SARMA A CHETRY B SARMA	GA, ASSAM MR.B S BASUMATARY MS.M BORO
7 WP(C)/218/2011	BINOD DAS Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.A KUMAR	ASSTT.S.G.I.
8 WP(C)/407/2011	KULAI DAS Versus THE STATE OF ASSAM AND ORS	MR.S K SINGHA MSR D KAKATI MR.P SARMA MR.O P SUNAR	GA, ASSAM
9 WP(C)/487/2011	SMTI SUMITA DAS Versus THE STATE OF ASSAM AND ORS	MR. P K BORAH MR.B BURAGOHAIN MR.S BORTHAKUR	GA, ASSAM MR.K N KALITA MR.M A CHOUDHURY MR.A K DAS

10	WP(C)/491/2011	JIBAN CHANDRA SAIKIA Versus THE STATE OF ASSAM AND ORS	MSB DEVI MR.R SARMA MS.K D SARMAH MR. G CHAMUAH	GA, ASSAM MR.D SAIKIA MR.H DEKA MR.A K SARMA SC, F.DEPTT.
11	WP(C)/880/2011	THE MANAGEMENT OF U.F.M INDUSTRIES LTD. Versus SHRI SASHI MOHAN ROY and ORS	MR.A DASGUPTA MR.B PRASAD MR.P BHOWMICK	MR.S DAS
12	WP(C)/893/2011	JOGEN DAS Versus ASSAM POWER DISTRIBUTION CO. LTD. and ORS	MR. P P DAS MR. B K DAS MR H P GUWALA	SC, A S E B
13	WP(C)/934/2011	MD. ALTAF KHAN and 5 ORS Versus THE UNION OF INDIA and ORS	MR. B D GOSWAMI MR. P K BORAH MR. U K DEKA MR. S BORTHAKUR	MR. K P SARMA C.G.C. MR D SENAPATI (R2-R4) MR. H DAS MR. S P CHOUDHURY MS. S KATAKEY (R2-R4) MS. S. TODI (R2-R4) MS. M BARUAH SC, NEEP CO. ASSTT.S.G.I. MR. M SAHEWALLA (R2- R4)
14	WP(C)/1019/2011	MD. JIAUL HAQUE Versus THE STATE OF ASSAM AND ORS	MR.S P DEKA MR.B KALITA MS.A SARMA	GA, ASSAM SC, EXCISE DEPTT.
15	WP(C)/1155/2011	DILMAYA THAPA Versus THE DIRECTOR GENERAL , ASSAM RIFLES and ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA MR.G Z AHMED	C.G.C. C.G.C. MR.S S ROY(R-1 to 3) ASSTT.S.G.I.
16	WP(C)/1206/2011	PRASANTA TAYE Versus THE STATE OF ASSAM and ORS	MR.K K MAHANTA MR.K KONWAR MR.N K KALITA MR.K SINGHA	GA, ASSAM
17	WP(C)/1207/2011	NUR MAHAMMAD ALI and 6 ORS Versus THE STATE OF ASSAM AND ORS	MR.A M MAZUMDAR MR.N AHMED MR.I H BARBHUYAN MR.R RAJKHOWA	GA, ASSAM
18	WP(C)/1219/2011	SAHIRUL ISLAM and 12 ORS Versus THE STATE OF ASSAM AND ORS	MR.R P SHARMA MR.K K UPADHYAY	GA, ASSAM
19	WP(C)/1245/2011	BIKASH RANJAN SHOME Versus THE STATE OF ASSAM AND ORS	MR.N DHAR MR. B MALAKAR MR.S CHAKRABARTY	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.M CHOUDHURY MR.S K DEORI MRK UDDIN MR.A GOGOI SR GA,ASSAM
20	WP(C)/1257/2011	DHANESWAR BARMAN Versus THE STATE OF ASSAM AND ORS	MR.K K MAHANTA MR.K KONWAR MR.N K KALITA	GA, ASSAM
21	WP(C)/1275/2011	BHUPEN KUMAR DAS Versus THE STATE OF ASSAM AND ORS	MR.T C CHUTIA MS.J DEVI MRS.B D SARMA	GA, ASSAM SC, F.DEPTT.
22	WP(C)/1436/2011	ASHRAF HUSSAIN Versus THE UNION OF INDIA and ORS	MR.D C K HAZARIKA MS.S B CHOUDHURY MR.S K DAS	MR.D K SAIKIA C.G.C. MRS A GAYAN ASSTT.S.G.I.
23	WP(C)/1678/2011	RUDRA KT. MAHANTA Versus UNION OF INDIA and ORS.	MR.A DASGUPTA MR.P MAHANTA MR.S BORTHAKUR MR.A MAHANTA	C.G.C. MR.M PHUKAN(R-1) MR.J ROY ASSTT.S.G.I. SC, CCI

24	WP(C)/1684/2011	HEMANTA SARMA Versus THE STATE OF ASSAM AND ORS	MR.M HAQUE MR.Z HUSSAIN MRSN BEGUM	MR.A DEKA MR.M R PATHAK SC, HEALTH SC, F.DEPTT. GA, ASSAM
25	WP(C)/1703/2011	ANUP KR. SAIKIA Versus STATE OF ASSAM and ORS.	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	GA, ASSAM
26	WP(C)/1709/2011	SYED KHIRUL ANAM Versus THE STATE OF ASSAM AND ORS	MS.M BAISHYA MS.S P SULTANA	GA, ASSAM
27	WP(C)/1719/2011	JIBASWAR GOGOI Versus THE STATE OF ASSAM AND ORS	MS.K BARUAH MR.Z AHMED MRS.S BORA MS.M BHUYAN	SC, SOCIAL WELFARE
28	WP(C)/1754/2011	DR. KRISHNA RANJAN PAUL Versus THE UNION OF INDIA and ORS	MR.A DHAR MS.P SARMA MR.C Kr S BARUAH	MR. A CHAMUAH MR.D CHUTIA MS.K BARPUJARI MR.J PATOWARY MR.R BORA ASSTT.S.G.I. SC, EDU
29	WP(C)/1792/2011 WITH LCR	THE MANAGEMENT OF JOONKTOLLEE TEA ESTATE Versus THEIR WORKMAN and ANR.	MR.S N SARMA MR.S K KEJRIWAL MRSS KEJRIWAL	MR.A DASGUPTA MR.A K BORA MR.S K TALUKDAR
30	WP(C)/1893/2011	PRITOM CHOUDHURY Versus THE STATE OF ASSAM AND ORS	MS.M DEV MRS.S BORA MS.P DEB	GA, ASSAM
31	WP(C)/1942/2011	MRS. JOGMAI BARUAH Versus THE ASSAM STATE WAREHOUSING CORPORATION and ORS.	MR.S K BARKATAKI MS.S SARMA MS.B SHARMA	MR.S CHAKRABORTY MS.R BHATTACHARYYA MR.L P SHARMA
32	WP(C)/1947/2011	SANJIB PATGIRI and ANR. Versus THE UNION OF INDIA and ORS	MR.P SHARMA MR.H KALITA	C.G.C. MR. B SARMA MR.J HUDA ASSTT.S.G.I.
33	WP(C)/2073/2011	PHANIDHAR BORAH Versus THE UNION OF INDIA and ORS	MR.A M MAZUMDAR MR.F K R AHMED MR.A ALI MD.S ISLAM MR.M K HUSSAIN MR.A CHOUDHURY	MR.S SARMA MR.R HAZARIKA ASSTT.S.G.I.
34	WP(C)/2077/2011 WP(C) 1086/2011(D/O)	RAJU DEKA and 3 ORS Versus THE STATE OF ASSAM AND ORS	MR.Y S MANNAN MR.D K DEKA MS.U SARMA	GA, ASSAM
35	WP(C)/2146/2011	ON THE DEATH OF PRADIP KR. GHOSH HIS LEGAL HEIR SMT. NANDITA GHOSH REPRESENTING Versus THE STATE OF ASSAM AND ORS	MR.K K PARASAR	MR.D SAIKIA SC, HEALTH
36	WP(C)/2284/2011	PABAN KUMAR SAIKIA Versus THE STATE OF ASSAM AND ORS	MR.A K PURKAYASTHA MS.P DEY MS.G D CHOUDHURY MR.R K NATH MRB J DAS	MR.D SAIKIA SC, HEALTH
37	WP(C)/2353/2011	BEHALI TEA ESTATE Versus THE STATE OF ASSAM AND ANR.	MR.K GOSWAMI MR.R KAUSHIK	MR.J SINGH GA, ASSAM MR.P DAS MR.S C BISWAS MR.N BARUA MS.R T DAS MR.S DAS
38	WP(C)/2450/2011	ROLL NO.B-1077 KANAKESWAR SINHA and ANR. Versus THE STATE OF ASSAM AND ORS	MR.S SINHA MR.M HUSSAIN MR.B SINHA MR.B L SINGH	GA, ASSAM

39	WP(C)/2530/2011	KALYAN KUMAR DAS Versus NATIONAL INSURANCE CO. LTD and ORS	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	MR.S S SHARMA MS.L SARMA
40	WP(C)/2626/2011	EX-CONSTABLE, FORCE NO. 89008021 NIRMAL KUMAR SHARMA Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.D P BORAH MR.A KUMAR	C.G.C. MR H GUPTA MS.H TERANGPI ASSTT.S.G.I.
	WITH I.A.(Civil)/1911/2017 in WP(C)/2626/2011	THE UNION OF INDIA Versus CONSTABLE, FORCE NO. 89008021 NIRMAL KUMAR SHARMA	C.G.C. ASSTT.S.G.I. MS.H TERANGPI	MR.R MAZUMDAR MR.D P BORAH MR.A KUMAR
41	WP(C)/2657/2011	MD. SHEIKH FARID ALI Versus THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. and ORS.	MS.M DEV MRS.S BORA MS.N DEB MS.P DEB	MR.N DEKA MR.M CHETIA MR.D DEKA
42	WP(C)/2729/2011	WAHEDUR RAHMAN Versus THE STATE OF ASSAM AND ORS	MS.M BARMAN MR.M ISLAM	GA, ASSAM MR.A K SARKAR SC, PWD SC, RAILWAY
43	WP(C)/2730/2011	RAJENDRA KACHARI Versus THE STATE OF ASSAM AND ORS	MRS.R B BORA	SC, FINANCE & TAXATION MR.D SAIKIA MR.R DUBEY SC, F.DEPTT.
44	WP(C)/2768/2011	PRANAB KR. DAS Versus THE MANAGING DIRECTOR, ASSAM CO- OPERATIVE APEX BANK LIMITED	MS.B CHOUDHURY MR.S CHAKRABORTY MS.P BORAH	MR.S S DEY MR.M NATH
45	WP(C)/2824/2011	INDRESWAR GOGOI Versus ASSAM STATE AGRICULTURAL MARKETING BOARD and ORS	MR.Y S MANNAN MR.S MUNIR MS.U SARMA	MR.M PHUKAN SC, A S A M B
46	WP(C)/2826/2011	JEBUN NESSA SIDDIQUE Versus THE STATE OF ASSAM AND ORS	MR.M R KHANDAKAR MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED	MS.P CHAKRABORTY SC, SOCIAL WELFARE
47	WP(C)/2855/2011	PANKAJ SARMA Versus MANAGEMENT OF M/S ABDOS LAMITUBES PVT LTD and ORS	MR.M BHAGABATI MR.A BISWAS MR.R KALITA MS.K AKHTAR	MR.A DASGUPTA GA, ASSAM
48	WP(C)/2959/2011	DULU DUTTA Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.A KUMAR	C.G.C. MR.S SARMA MR.S BARUAH SR. CGC ASSTT.S.G.I.
49	WP(C)/3059/2011	NO. 358916Y RFN/ORL SAVENDRA SINGH CHAUHAN Versus THE UNION OF INDIA and ORS	MR. S DEKA MR.H G BARUAH	MR. K GOGOI (C.G.C.) ASSTT.S.G.I.
50	WP(C)/3061/2011	RAJNEESH KUMAR MATHUR and 151 ORS Versus THE UNION OF INDIA and ORS	MR. S DEKA MR.H G BARUAH	C.G.C. MR. D C BORAH-1 to 6 MR.J M A CHOUDHURY ASSTT.S.G.I.
51	WP(C)/3110/2011	BIKASH BORO and 2 ORS Versus THE UNION OF INDIA and ORS	MS.N PHUKAN MR.PARAG J SAIKIA	C.G.C. MR.S BARUAH MR.H GUPTA ASSTT.S.G.I.
52	WP(C)/3120/2011	NIREN CHANDRA KALITA Versus THE STATE OF ASSAM AND ORS	MR.J U N M LASKAR MR.A M BARBHUIYA MR.J ISLAM MR.A M S MAZUMDER	GA, ASSAM MR.S CHAMARIA MR.M PHUKAN MR.S CHANDA
53	WP(C)/3139/2011	PROF. DR. BHUPENDRA NATH ROYCHOUDHURY Versus THE GAUHATI UNIVERSITY and ORS.	MR.M K CHOUDHURY MR.M DUTTA MR.A BARKATAKI MR.A DEKA	MR.S CHAKRABORTY SC, G U MR.L P SHARMA

54	WP(C)/3342/2011	NARAYAN PRASAD JOSHI Versus STATE OF ASSAM and ORS.	MRD C CHAKRABORTY	MR.P K TIWARI GA, ASSAM MR.U K NAIR MR. R J DAS MR.G SARMA SC, G.H.C
55	WP(C)/3441/2011 WITH LCR	THE WORKMAN OF SANKAR TEA ESTATE Versus THE MANAGEMENT OF SANKAR TEA ESTATE and ANR	MR.P KALITA MRS.A BHATTACHARYYA	MR.S N SARMA MR.A SARMA MS.B BHARALI MR.A JAHID
56	WP(C)/3489/2011	LOLIT CHANDRA BORO Versus THE STATE OF ASSAM AND ORS	MR.S C BISWAS MR.L R MAZUMDER MISS PHUKAN MS.S TAMULI	MR.D SAIKIA SC, F.DEPTT.
57	WP(C)/3576/2011	BIBHAS KANTI BHATTACHARJEE Versus THE ASSAM CO-OPERATIVE APEX BANK LTD and ORS.	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS	MR.P N GOSWAMI SC, APEX BANK
58	WP(C)/3702/2011	PULIN CHANDRA BORA Versus THE FOOD CORPORATION OF INDIA and ORS	MS.B DUTTA MR.A M DUTTA MR.A DUTTA MR.S K SHARMA MR.D BHUYAN	MR.P K ROY SC, F C I
59	WP(C)/3716/2011	JOYDEB DAS and ANR. Versus THE STATE OF ASSAM AND ORS	MR.B PRASAD MR. D NATH	MR.D SAIKIA MRM H AHMED MR.R BARUAH MS.K DEVI MS. N N AHMED MR.R ISLAM MR.I H SAIKIA MR.S ISLAM MISS KANUNGOE MR.S U AHMED MS.N HASAN MRS.S AHMED MR I HUSSAIN SC, HEALTH MD.A MALEQUE MS.K BHUYAN MR.A A TARAFDAR MR.A S CHOUDHURY
	WITH MC/392/2013 in WP(C)/3716/2011	JOYDEB DAS and ANR. Versus THE STATE OF ASSAM AND ORS	MR.B PRASAD MR. D NATH	MR.D SAIKIA MRM H AHMED MR.R BARUAH MS.K DEVI MS. N N AHMED MR.R ISLAM MR.I H SAIKIA MR.S ISLAM MS.S KANUNGOE MR.S U AHMED MS.N HASAN MRS.S AHMED MR I HUSSAIN SC, HEALTH MR.A S CHOUDHURY MD.A MALEQUE MS.K BHUYAN MR.A A TARAFDAR
60	WP(C)/3946/2011	MRS. TARANGINI DEVI Versus THE STATE OF ASSAM AND ORS	MS.A K CHOUDHURY MR.D CHOUDHURY MS.G MAHANTA	MR.D SAIKIA MR.I CHOUDHURY MR.R K TALUKDAR SC, PWD SC, F.DEPTT.
61	WP(C)/4008/2011 WITH LCR	SECRETARY , ASSAM CHAH MAZDOOR SANGHA Versus THE STATE OF ASSAM AND ANR	MR.S CHAKRABORTY MR.N BARUAH	MR.C BARUAH GA, ASSAM MR.T BARUAH

62	WP(C)/4036/2011	AJIT KUMAR KHATONIAR Versus OIL INDIA LIMITED and ORS	MR.B K BHATTACHARJEE DR.R SARMAH MISSP SAHA	MR.A SARMA ASSTT.S.G.I. SC, OIL
63	WP(C)/4184/2011	RABEN CHANDRA DAS Versus THE STATE OF ASSAM AND ORS	MR.M U MONDAL MR.H R AHMED MD.S ALI	GA, ASSAM MR.B K SARMA SC, SOCIAL WELFARE
64	WP(C)/4209/2011	DALIMI TAYE PATIR and ORS. Versus STATE OF ASSAM and 5 ORS.	MRS.R S DEURI MS.M BORAH MR.B B BORAH MS.A GOGOI	GA, ASSAM MS.S SARMA MR.B GOGOI SC, F.DEPTT. SC, DLR
65	WP(C)/4244/2011	GITA RANI KARMAKAR and 83 ORS. Versus STATE OF ASSAM and ORS.	MR.B C DAS MR.R ISLAM MR.B SINHA MR.B K BRAHMA	MR.B K SARMA SC, SOCIAL WELFARE SC, BTADC
66	WP(C)/4248/2011	TRILOCHAN PATRA Versus THE UNION OF INDIA and ORS	MR.G N SAHEWALLA MR.MD ASLAM MS.J BORA MR.P DEKA	MR.M BHAGABATI C.G.C. MR G PEGU, CGC ASSTT.S.G.I. MS.H TERANGPI
67	WP(C)/4338/2011	PABINDRA CHANDRA DAS Versus THE STATE OF ASSAM AND ORS	MR.A TALUKDAR MR.M K MISRA MR.M CHOUDHURY MR. M MAHANTA MR.A GOGOI L SANGTAM	GA, ASSAM
68	WP(C)/4426/2011	DR. MONJULA DAS Versus THE STATE OF ASSAM AND ORS	MR.S K GOSWAMI MR.N BARMAN MR.P K SHARMA	MR.D SAIKIA MR.I CHOWDHURY SC, HEALTH MR.N KHATANIAR
	WITH			
69	WP(C)/4646/2012	MANJULA DAS Versus STATE OF ASSAM and ORS.	MR.S K GOSWAMI MR.A ACHARYA MR.P MEDHI MR.P K SHARMA	SC, HEALTH
70	WP(C)/4626/2011 CONT.CASE(C) 28/2010(D/O)	SUMENDRA GOGOI Versus THE STATE OF ASSAM AND ORS	MR.P J SAIKIA MR.K BARUAH MS.J SAIKIA MR.P J CHETIA	GA, ASSAM
	WITH			
71	WP(C)/4704/2010	SUMENDRA GOGOI Versus THE STATE OF ASSAM AND ORS	MR.P J SAIKIA MS.J SAIKIA MR.P J CHETIA	GA, ASSAM
72	WP(C)/4632/2011	MD. SHAFIKUL ISLAM DEWAN Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.H BEZBARUAH MR.A KUMAR	MR.M BHAGABATI ASSTT.S.G.I. MS.R DEVI C.G.S.C.
73	WP(C)/4689/2011	BUDDHESWAR SINGHA Versus THE STATE OF ASSAM AND ORS	MRS.R S DEURI MS.B BHUYAN MS.P PATHAK MS.A SAIKIA	MR.B D DAS GA, ASSAM SC, A S E B
74	WP(C)/4693/2011	SMTI SMRITILATA DEVI Versus THE STATE OF ASSAM AND ORS	MS.S MUKTAR MRS.A DEVI MR.P KALITA	SC, EDU
75	WP(C)/4767/2011	ASHIM PRAKASH SARMA Versus THE STATE OF ASSAM AND ORS	MR. P K BORAH MR.U K DEKA MS.P BORAH MR.S BORTHAKUR	DR. B AHMED GA, ASSAM
76	WP(C)/4813/2011	SAMRAT GUPTA and 4 ORS Versus THE STATE OF ASSAM AND ORS	MR.B D GOSWAMI MR.T CHUTIA MR.K BHATTA	GA, ASSAM MR.R K BORA

77	WP(C)/4860/2011	LNK 188 RAMEZUDDIN AHMED Versus THE STATE OF ASSAM AND ORS	MRM H AHMED MS. N N AHMED MR.I H SAIKIA MISSS KANUNGOE MS.S AHMED MR I HUSSAIN MR.A A TARAFDAR MR.A S CHOUDHURY MD.A MALEQUE	GA, ASSAM
78	WP(C)/4899/2011	ASHIT KUMAR GOSWAMI Versus THE UNION OF INDIA and ORS	MR.F K R AHMED MR.A ALI MD.S ISLAM MR.M K HUSSAIN MR.A CHOUDHURY	MR.N C DAS C.G.C. MRS A GAYAN(R-1) MS.J HUDA MR.M K MISHRA ASSTT.S.G.I.
79	WP(C)/4948/2011 CAVT. NO. CAVT. 1122/11	DR. DHRITIMAN SARMA Versus THE UNIVERSITY OF GAUHATI and ORS.	MR.M K CHOUDHURY MR.N BARUA MR.M DUTTA MR.A BARKATAKI	MR.N DUTTA MR.N N B CHOUDHURY MRSB BHUYAN MR.S SARMA FOR CAVEATOR MR.S BORTHAKUR SC, G U
80	WP(C)/5018/2011	MD. MATIUR RAHMAN Versus THE STATE OF ASSAM AND ORS	MS.A K CHOUDHURY MR.D CHOUDHURY MR.K CHOUDHURY MS.C BAISHYA	GA, ASSAM MR.B D GOSWAMI MR.P CHOUDHURY MS.K DEKA SC, WATER RESOURCE
81	WP(C)/5115/2011	ANIL CHANDRA SINGHA Versus THE STATE OF ASSAM AND ORS	MR.A K SARKAR MR.M K MAJUMDAR MR.H K DAS	SC, IRRIGATION MR.B AHMED
82	WP(C)/5224/2011	SRI AJIT KUMAR BARUAH Versus THE STATE OF ASSAM and ORS	MS.N PHUKAN MR.P MAHANTA MR.A K BARUAH MR.R B GOHAIN MR.PARAG J SAIKIA	GA, ASSAM
83	WP(C)/5245/2011	SMTI MANASA BARMAN Versus THE OIL AND NATURAL GAS COMMISSION LTD. and ORS	MS.G DEKA MS.P CHAKRABORTY	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY
84	WP(C)/5249/2011	SHRI TRIBENDRA SINGHA Versus THE UNION OF INDIA and 5 ORS	MR.H DAS MS.J PAUL MR.S DEY MR.P SEN	MR.A K BORA C.G.C. ASSTT.S.G.I. MS.H TERANGPI
85	WP(C)/5262/2011	SOMITRA CHAKRABORTY Versus THE STATE OF ASSAM AND ORS	MR.R K DUTTA MR.U J SAIKIA	GA, ASSAM
86	WP(C)/5284/2011	RANJIT KUMAR BASUMATARY Versus THE STATE OF ASSAM AND ORS	MR.A M BUZARBARUAH MS.M BARMAN MR.M ISLAM	MR.D SAIKIA MR.S SAIKIA MR.R DUBEY SC, TAXES SC, FINANCE
87	WP(C)/5330/2011	SHRI BHAGAT SINGH and ANR Versus THE STATE OF ASSAM and 12 ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA MR.G Z AHMED	MR.C BARUAH GA, ASSAM DR.G LAL SC, APSC MS.R BEGUM MRU SARMA SC, WATER RESOURCE
88	WP(C)/5333/2011	SHOHIDUR RAHMAN MOLLAH Versus THE STATE OF ASSAM AND ORS	MR.M R KHANDAKAR MR.R ISLAM MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED	GA, ASSAM
89	WP(C)/5379/2011	RUDRA MOHAN SAIKIA Versus THE STATE OF ASSAM AND ORS	MR.A SARMA MR.K K DEY	MR.P N GOSWAMI

90	WP(C)/5494/2011 WP(C) 4931/2009(D/O) WP(C) 5911/2009(D/O)	M/S SWADESHI ACADEMY Versus THE UNION OF INDIA and ORS	MR.S CHAKRABORTY MR.L P SHARMA MS.R BHATTACHARYYA	GA, ASSAM MR.K K NANDI C.G.C. MR.G PEGU(R-1) MR.R THAKURIA ASSTT.S.G.I.
91	WP(C)/5575/2011	THE ASSAM FISHERIES DEVELOPMENT CORPORATION EMPLOYEES' WELFARE ASSOCIATION Versus THE STATE OF ASSAM AND ORS	MR.M K CHOUDHURY MR.M DUTTA MR.A BARKATAKI MR.N BARUAH	MR.S R RAJBONGSHI MR.B GOGOI SC, FINANCE SC, AFDC
92	WP(C)/5592/2011	BASANTA MEDHI and 4 ORS. Versus STATE OF ASSAM and ANR.	MR.A SARMA MR.U K NAIR MR.A CHETRY	GA, ASSAM MR.B GOSWAMI MR.B K BHAGAWATI SC, WATER RESOURCE
93	WP(C)/5616/2011	KAMAKHYA ACHARJYA Versus THE UNION OF INDIA and ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	MS.B DAS SC, C.G.C. ASSTT.S.G.I.
94	WP(C)/5622/2011	SANKAR MALAKAR Versus THE STATE OF ASSAM AND ORS	MR.B D KONWAR MR.M CHANDA MR. A SHARIF MR.R KALITA MR.S CHOUDHURY MR.R SALOI MR. S ZAMAN MS P BARMAN MR. M ALAM MRS.J M KONWAR MS.S BARUA	SC, EXCISE and CUSTOMS MS.S SEAL MRA K BHARALI MR.G SAIKIA MR.D SAUD
95	WP(C)/5623/2011	PRABIN HAZARIKA and 57 ORS. Versus THE UNION OF INDIA and ORS.	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	ASSTT.S.G.I. SC, C.G.C. MR.J HUDA
96	WP(C)/5704/2011	SUNIL CHANDRA SRIVASTAVA Versus THE UNION OF INDIA and ORS	MR.S BHATTACHARYYA MS.M BHATTACHARJEE MS.S NATH	MR.M BHAGABATI C.G.C. MRS A GAYAN ASSTT.S.G.I.
	WITH			
97	WP(C)/5638/2011	SANDEEP SINGH Versus THE UNION OF INDIA and ORS	MR.S BHATTACHARYYA MS.M BHATTACHARJEE MS.S NATH	MR.K C ROY(R-1TO4) C.G.C. C.G.C. MRS A GAYAN(R- 1-4) SC, C.G.C. ASSTT.S.G.I.
	WITH			
98	WP(C)/5648/2011	UMASHANKAR NAGWANSHI Versus THE UNION OF INDIA and ORS	MR.S BHATTACHARYYA MS.M BHATTACHARJEE MR.R MAZUMDAR MS.S NATH MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR.K C ROY(R-1TO4) C.G.C. MS.B SARMA MS.B DAS SC, C.G.C. ASSTT.S.G.I.
99	WP(C)/5788/2011	SAILEN SARMA and 12 ORS Versus THE STATE OF ASSAM AND ORS	MR.I H SAIKIA MRK KALITA MR.A A TARAFDAR	GA, ASSAM MR.S SARMA MR.G GOSWAMI ADDL. SR. GA, ASSAM SC, DLR MS.R CHAKRABORTTY
100	WP(C)/5831/2011	CONSTABLE NO. 9087100 ROBIN CHANDRA BHUYAN Versus THE UNION OF INDIA and ORS	MR.P K BARUAH MR.N K KALITA MR.D BORAH MS.R RAHMAN MSR RAJBONGSHI	MR.M BHAGABATI C.G.C. MS.B SARMA ASSTT.S.G.I.
101	WP(C)/5836/2011	SATNAM SINGH Versus THE UNION OF INDIA and ORS.	MR.G DAS MR.H G BARUAH	MR.M BHAGABATI C.G.C. MR.G PEGU(R-1 to 4) ASSTT.S.G.I.

102	WP(C)/5846/2011 WITH LCR	THE WORKMAN OF BORJAN TEA ESTATE Versus THE MANAGEMENT OF BORJAN TEA ESTATE and ANR	MR.P KALITA MRS.A BHATTACHARYYA	MR.C BARUAH MR.B BARUAH MR.T BARUAH
103	WP(C)/5926/2011	KHAGENDRA NATH BARO Versus STATE OF ASSAM and ORS.	MD.A KHAN MR.N G KUNDU MR.P K R CHOUDHURY	MR.N CHAKRABORTY MR. B GOSWAMI(Adl. AG,Assam) MR.C GOSWAMI SC, WATER RESOURCE
104	WP(C)/6089/2011	ARINDAM PAL Versus THE STATE BANK OF INDIA and ORS	MR.L N DIHINGIA MR.R GOSWAMI MR.M PHUKAN	MR.S S SHARMA MR.L SARMA
	WITH			
105	WP(C)/360/2014	ARINDAM PAL Versus THE STATE BANK OF INDIA and 5 ORS	MR.P J SAIKIA MR.M PHUKAN MRK K DAS MR. P DUTTA MRK M SAIKIA MR.S BURAGOHAIN	MR.S S SHARMA MS.L SARMA
106	WP(C)/6193/2011	RAMA KANTA DEVNATH Versus THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND ORS	MR.U RAJBANSHI MS.K DUTTA	SC, A S A M B
107	WP(C)/6195/2011	BISWAJIT SURAJ MALAKAR Versus STATE OF ASSAM and ORS.	MR.U K NAIR MR.A CHETRY MR. B SARMA MRS.S P NAIR MR.G Z AHMED	MR.M BHUYAN SC, APSC MR.S K TALUKDAR MR.D P BORAH MR.J M A CHOUDHURY MS.R MAZUMDAR SC, HEALTH MR.C BARUAH
108	WP(C)/6232/2011	JUNALI BORAH Versus STATE OF ASSAM and ORS.	MR.S K SINGHA MR.M K NEOG MR.O P SUNAR	GA, ASSAM
109	WP(C)/6309/2011	RAJU KUTUM Versus THE STATE OF ASSAM AND ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MR.G Z AHMED	GA, ASSAM
110	WP(C)/6326/2011	PHANIDHAR CHOUDHURY Versus THE STATE OF ASSAM AND ORS	MR.N DUTTA MR.S KATAKI MR.B SARMAH MR.S SARMA MR.R M DAS	GA, ASSAM MR.P N GOSWAMI SC, APEX BANK
111	WP(C)/6433/2011	SMT BEDAWATI SAIKIA Versus THE STATE OF ASSAM AND ORS	MR. D C BORAH MS.B M LAHKAR MS.S KALITA	GA, ASSAM
112	WP(C)/6536/2011 WP(C) 5723/2011 (Disposed)	KARUNA BHATTA Versus THE UNION OF INDIA and ORS	MR.U K NAIR(Sr.Adv.) MR.B TALUKDAR MR.M M KATAKI MR.M DAS	MR.M Z AHMED MS.B DUTTA MR.A M DUTTA MR.S K SHARMA ASSTT.S.G.I. SC, CCI
113	WP(C)/541/2012	GAUTAM TALUKDAR Versus THE UNION OF INDIA and ORS	MR.R MAJUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.S DASGUPTA C.G.C. MRS A GAYANR- 1-5 ASSTT.S.G.I.
114	WP(C)/1130/2012	DEHI RAM BARUAH Versus THE UCO BANK and 2 ORS	MR.M K CHOUDHURY MR.M DUTTA MR.N BARUAH	MR.K K BHATRA MR.R K BHATRA MS.A BORA
115	WP(C)/1276/2012	PUSPADHAR DAS Versus THE STATE BANK OF INDIA and ORS.	MR. B C DAS MR. S H RAHMAN MR. D MOZUMDER MR. D A KAIYUM MR. M AHMED MR. J RAHMAN MR. S BISWAS	MR. A DASGUPTA MR. S BHUYAN
116	WP(C)/1655/2012	RANU BHUSAN DAS Versus THE STATE OF ASSAM AND ORS	MR.I A TALUKDAR MS.M MALLIK MS.P BARMAN	SC, PWD

117	WP(C)/1739/2012	HIROK JYOTI DAS Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	C.G.C. MS.B SARMA MS.J HUDA SC, C.G.C. ASSTT.S.G.I.
118	WP(C)/2246/2012 CAVT. NO. 575/12	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND ORS	MR.P N GOSWAMI MR.I CHOUDHURY MR.N J KHATANIAR MR.R M DEKA MR.A BARUAH	MR.K N CHOUDHURY MR.A K PURKAYASTHA MS.S SEAL MR.M MAHANTA MR.S K SINGH MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA FOR CAVEATOR SC, EXCISE DEPTT.
119	WITH WP(C)/2613/2012 THE CAVEAT HAS ALREADY BEEN TAGED WITH WP (C) NO. 2246/2012 CAVT. NO. 575/2012	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.N J KHATANIAR MR.R M DEKA	MR.S K SINGH MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA FOR CAVEATOR SC, EXCISE DEPTT.
120	WP(C)/2588/2012	BIPLAB CHANDA Versus STATE OF ASSAM and ORS.	MR.R C PAUL MISS.S ROY	MR.L TALUKDAR MR.G DAS MR.B DAS SC, EDU
121	WP(C)/2902/2012	PRADIP BAISHYA and 11 ORS Versus THE STATE OF ASSAM AND ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA MRS.S P NAIR	GA, ASSAM MR D DAS (SR. SC, DEPT. OF INDUSTRIES & COMMERCE) SC, FINANCE
122	WP(C)/3539/2012 WP(C)/3462/2012 (Disposed)	PROBITRA KHAKHLARY and 104 ORS Versus THE UNION OF INDIA and ORS	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA	MR.G N SAHEWALLA MS..N K DEVI MRN ANIX SINGH ASSTT.S.G.I.
123	WP(C)/3846/2012	AKAN CHANDRA DUTTA Versus HINDUSTAN PAPER CORPORATION LIMITED and ORS.	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	MR.J ROY SC, H P C L ASSTT.S.G.I.
124	WP(C)/4245/2012	CHANDAN RAI Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	C.G.C. MS.S BARUAH MR.H GUPTA(R-1TO6) MR.J DEKA ASSTT.S.G.I.
125	WP(C)/4249/2012	BIR BAHADUR KSHETRY and 66 ORS Versus THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.R M DEKA MS. H GOSWAMI	MR P NAYAK, SC, FINANCE DEPARTMENT SC, AGRI. DEPARTMENT
126	WP(C)/4283/2012 WITH LCR	ARUN KONWAR and ANR. Versus THE STATE OF ASSAM AND ORS	MR.D P CHALIHA MS.A MAHANTA MR.U P CHALIHA	GA, ASSAM
127	WP(C)/4682/2012	MD. SAIFUR RAJA CHOUDHURY Versus THE FOOD CORPORATION OF INDIA and ORS.	MR. T U LASKAR MR. R P SARMAH MR. N DHAR MR. N DHAR MR M R ADHIKARI MR. A R TAHBILDAR MS. U BARUAH MR Z I CHOUDHURY MR. J M SULAIMAN MS. H TERANGPI	MR. P K ROY SC, F C I
128	WP(C)/4902/2012	ABDUL ZAKIR Versus UNION OF INDIA and ORS.	MR.M U MONDAL MR.N AHMED MR.M HUSSAIN	MR.A SARMA MR.R M DEKA ASSTT.S.G.I. SC, I O C
129	WP(C)/5287/2012	SURENDRA NATH BARMAN Versus THE ASSAM GRAMIN VIKASH BANK and ORS	MR.N DUTTA MR.J SINGH MR.G Z AHMED MR.S DUTTA MR.A A HUSSAIN	MRSISHIR DUTTA MS.M CHOUDHURY MR.D CHAKRABORTY SC, A G V B

130	WP(C)/5544/2012 CAVT. NO. CAVT. 1190/12	MISS SOHIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR.A GEER MRS.R MOMTAZ MR.ALHAJJ INAM UDDIN	MR.B K SARMA MR.F K R AHMED MR.M K HUSSAIN SC, SOCIAL WELFARE FOR CAVEATOR GA, ASSAM
131	WP(C)/5563/2012	LATUMONI SARMA Versus THE STATE OF ASSAM AND ORS	MR.I H SAIKIA MRK KALITA MISSS KANUNGOE	
132	WP(C)/5816/2012	MUSSTT. NURNAHAR BHUYAN and 3 ORS. Versus STATE OF ASSAM and ORS.	MS.D BORGOHAIN MS.K BARUAH MR.Z AHMED	MR.B K SHARMA MR.M U MAHMUD MR.M I HUSSAIN MR.S HOQUE MR.M ALI SC, SOCIAL WELFARE
133	WP(C)/6052/2012	T. BASANTA KR. SINGH Versus UNION OF INDIA and 3 ORS.	MS.C KALITA MR.N N JHA	C.G.C. MR.S S ROY ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 01/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[FROM 01-11-2021 TO 23-12-2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CIVIL BENCH-IV

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/6395/2010 CAVT. NO. 1532/2010	DILIP KUMAR MAZUMDAR and ANR. Versus THE STATE OF ASSAM AND ORS	MR.S P ROY MR.R P N SINGH MRK KALITA MR.K RAJBONGSHI	GA, ASSAM MR.A K JAIN MS.R D MOZUMDAR FOR CAVEATOR
WITH				
2	WP(C)/6198/2011	DILIP KUMAR MAZUMDAR Versus THE STATE OF ASSAM AND ORS	MR.S P ROY MR.D NANDI MR.R P N SINGH MR.K RAJBONGSHI	GA, ASSAM MS.R D MOZUMDAR MRS.V L SINGH MS.R BEGUM MRSS KUMARI SC, REVENUE
3	WP(C)/4290/2011 WP(C) 1233/2012(D/O)	BIRESWAR SEAL Versus THE STATE OF ASSAM AND ORS	MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY	GA, ASSAM MRS.V L SINGH
WITH				
4	Cont.Cas(C)/220/2011	BIRESWAR SEAL Versus ABDUL RAHIM SHEIKH and ORS	MR.M U MAHMUD MR.M I HUSSAIN MR.S HAQUE	MR.A K THAKUR MR B N GOGOI
WITH				
5	WP(C)/3455/2012	HEMANTA KR. RAY Versus THE STATE OF ASSAM AND ORS	MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE	MRS.V L SINGH SC, REVENUE
6	WP(C)/266/2012	SMTI. PURNIMA DAS Versus THE UNION OF INDIA and ORS	MR. M BISWAS MR. M BASUMATARY	MR. A K SARKAR DR. B N GOGOI (SC, NF RLY)
WITH				
7	WP(C)/6103/2012	M/S. M.K.DHIROOMAL ASSOCIATES JV Versus UNION OF INDIA and 6 ORS.	MR. M BISWAS MR. J ROY MR. S DUTTA MR. M BASUMATARY	MS. B DEVI MR. A K SARKAR MR. B K DAS (Addl.SC,Rly.) DR. B N GOGOI (SC, NF RLY) MS. M PHUKAN MS. R R BORAH MR. H P NEOG SC, BTC
8	WP(C)/905/2012	M/S. ASSAM ARUNACHAL ROAD CARRIERS and ANR. Versus THE STATE OF ARUNACHAL PRADESH and ORS.	MR.S P ROY MR.R P N SINGH MS.A TALUKDAR MRA K RAI MS.D CHAKRABORTY MR.K RAJBONGSHI	MR.P K ROY SC, F C I GA, AP

9	WP(C)/1222/2012	RNT PLANTATIONS LIMITED Versus OIL and NATURAL GAS CORPORATION LTD. and ORS	MS.M HAZARIKA MR.S K KEJRIWAL MRSS KEJRIWAL	MR.G N SAHEWALLA GA, ASSAM MS..N K DEVI SC, ONGC MRN ANIX SINGH
10	WP(C)/1798/2012	AJOY BHATTACHARJEE and 22 ORS Versus THE STATE OF ASSAM AND ORS	MR.M K CHOUDHURY MR.M H RAJBARBHUIYAN MS.S PARBIN MR.W RAHMAN MS.R CHETRI MR.D J BORAH	MR.M BHAGABATI GA, ASSAM MRS.V L SINGH C.G.C. MR.C K S BARUAH SC, REVENUE SC, C.G.C.
11	WP(C)/1975/2012	SMTI BIJU SAIKIA Versus THE STATE OF ASSAM AND ORS	MR.S K MEDHI MS.P BHATTACHARYA MR.P P DUTTA MS.D DUTTA MR.A BHATTACHARYA	DR.B P TODI GA, ASSAM MR.A NATH SC, A S E B SC, REVENUE
WITH				
12	WP(C)/874/2013	PUTUL SAIKIA @ NIPEN Versus THE STATE OF ASSAM AND 4 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.B BORA MS.D DUTTA	GA, ASSAM MR.A NATH SC, APDCL MR.S BARUA SC, REVENUE
13	WP(C)/1977/2012	SMT. INDUMATI LASKAR Versus THE STATE OF ASSAM AND ORS	MR. B C DAS LEGAL AID COUNSEL	MS. M HAZARIKA (SC, GMDA, R-2 & 3) MS. K PHUKAN (GA, ASSAM, R-1,4,5 & 6) MR. D DOLEY (GA, ASSAM, R-1,4,5 & 6) MS. S KHOUND (R-2 & 3) MR. D J KALITA(R-7) MR. B SARKAR(R-7)
14	WP(C)/2195/2012	SMTI JAMINI SARKAR and ANR Versus THE STATE OF ASSAM AND ORS	MR.R S CHOUHAN	MRS.V L SINGH SC, REVENUE
15	WP(C)/2502/2012	NORTH EAST PLASTIC MANUFACTURERS ASSOCIATION and ANR. Versus THE STATE OF ASSAM and ANR	P K GOSWAMI A GOGOI M BARMAN M CHOUDHURY	GA, ASSAM D SAIKIA SC, GMC
16	WP(C)/2693/2012	BIREN SARMA and 5 ORS. Versus UNION OF INDIA and ORS.	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	MR.A K SARKAR MR.D K DEY MR. B K DAS (R-1 TO 7) SC, NF RLY
WITH				
17	WP(C)/1131/2012	RAILWAY CATERING AND VENDING CONTRACTOR ASSOCIATION and ANR. Versus THE UNION OF INDIA and ORS	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	MR.A K SARKAR MR.U K NAIR MR.A BARKATAKI MR.A CHETRY SC, NF RLY
WITH				
18	WP(C)/2689/2012	DIMBESWAR GOGOI and 3 ORS. Versus UNION OF INDIA and ORS.	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	MR.A K SARKAR MR.D K DEY MR. B K DAS SC, NF RLY
19	WP(C)/3133/2012	ASHIT BARAN SAHA Versus THE KARIMGANJ DEVELOPMENT AUTHORITY and ORS.	MR S DEY MS.J PAUL MR G P BHOMIK	GA, ASSAM MR.A GANGULY
WITH				
20	WP(C)/4357/2014	ASHIT BARAN SAHA Versus THE KARIMGANJ MUNICIPAL BOARD and 6 ORS.	MR G P BHOWMIK MRS. M HORE MR.S DEY MR.P SEN	GA, ASSAM MR.M H RAJBARBHUIYANR- 1 to 3 MS.P HATIGAYARI(R- 1 to 3)
21	WP(C)/3741/2012	NURUL ISLAM SORKER Versus THE STATE BANK OF INDIA and ORS	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A KALAM	GA, ASSAM MR.K K DEY MR.A SARMAH

22	WP(C)/4145/2012	on the death of SMT. INDU PRAVA BORDOLOI, represented by Sri Dibya Bordoloi and Ors Versus THE STATE OF ASSAM AND ORS	MR.P SARMAH MR N N UPADHYAYA MR.B DEY MR.R DHAR MR.R DOLEY	MS. R HUSSAIN MR Z MUKIT MR Z MUKIT MR.A SATTAR MR.A SATTAR MRS.V L SINGH MISS N BARMAN SC, REVENUE MR.R P GUPTA
23	WP(C)/4622/2012 WITH LCR	HARESH DUTTA and 4 ORS. Versus ASSAM BOARD OF REVENUE and ORS.	MR.C BARUAH MR.R K TALUKDAR MRR K NEOG	MR.G N SAHEWALLA(Sr.Adv.)(R- 2 - 7) GA, ASSAM MR.MD ASLAM(R- 2 - 7) MR.U DUTTA MR.A CHETIA(R- 2 - 7) MS. N BORDOLOI (SC, REVENUE DEPT.) R-1 MSK KALITA MS.D SWAMIR- 2- 7
24	WP(C)/4719/2012	M/S TRIPTI OIL INDUSTRIES PVT. LTD. Versus THE STATE OF ASSAM AND ORS	MR.R P SARMAH MRM R ADHIKARI MR.A BARUA MR.P B DASGUPTA MR.D K KAKATI	GA, ASSAM MRS.V L SINGH MR.S SAIKIA MR.A NATH SC, PWD MRN MAHAMMAD MS.N G SARMA SC, REVENUE
	WITH			
25	WP(C)/4712/2012	M/S TRIPTI OIL INDUSTRIES PVT. LTD Versus THE UNION OF INDIA and ORS	MR.A K BARMAN MR.D K KAKATI MR.P B DASGUPTA	GA, ASSAM MRS.V L SINGH ASSTT.S.G.I. SC, PWD MR.N G SARMA MS.H M PHUKAN SC, REVENUE
26	WP(C)/4756/2012	RITOM BORAH Versus THE STATE OF ASSAM AND ORS	MS.N PHUKAN MS.B GOGOI MRS.R GOGOI MR.PARAG J SAIKIA	MS.N MODI GA, ASSAM MR.S DUTTA
27	WP(C)/5868/2012	ON THE DEATH OF JOGESH CHANDRA PAUL HIS LEGAL HEIR MRS. SABITA PAUL REP. Versus THE STATE OF ASSAM AND 6 ORS	MR.R K DAS MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR. M J GOGOI MR. T N SRINIVASAN	MR. S C KEYAL GA, ASSAM MRS.V L SINGH MR. S K MEDHI (Adl. Adv. General,Assam) MR.N UPADHAYA MRS. A GAYAN (CGC, R6 & R7) ASSTT.S.G.I. ADDL. AG, ASSAM MR.Y DOLAY SC, REVENUE
28	WP(C)/6149/2012	SMTI SABITRI BORO Versus THE UNION OF INDIA and 8 ORS	MR.I H SAIKIA MRK KALITA MISSS KANUNGOE	GA, ASSAM MR.S K MEDHI MR.A DAS MR.A M DUTTA MR.J DAS MR.S DUTTA ASSTT.S.G.I. SC, POWER GRID
29	WP(C)/6343/2012	M/S PARVATI TEA COMPANY Versus THE STATE OF ASSAM AND 4 ORS	DR.ASHOK SARAF MSM L GOPE MISSN HAWELIA MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	MR.B D DAS SC, A S E B
30	WP(C)/103/2013	HABIBAR RAHMAN Versus STATE OF ASSAM and ORS.	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY	MRS.V L SINGH MR.I CHOUDHURY SC, PWD SC, REVENUE

31	WP(C)/1229/2013	DWIJENDRA MOHAN GOSWAMI and 9 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. JYOTIRMOY ROY MR.R BORPUJARI MR.D DEKA MR. K P PATHAK	GA, ASSAM MS.BITHIKA DAS MR.N BHNU PRATAP SINGHA MR.DEVASHIS BARUAH MR.S CHAKRABARTY(R-8(1),8(2)&8(3))
	WITH			
32	WP(C)/4040/2011	DWIJENDRA MOHAN GOSWAMI and 9 ORS Versus THE STATE OF ASSAM AND ORS	MR. JYOTIRMOY ROY MR.R BORPUJARI MR. K P PATHAK	GA, ASSAM MR.B C TALUKDAR MR.B C TALUKDAR MR. B SARMA MR. PRADIP KUMAR KALITA (R7)
33	WP(C)/1481/2013	MOHET HOJAI Versus THE UNION OF INDIA and 3 ORS	MR.R SARMA MS.M SARMAH MR.K K GOSWAMI	GA, ASSAM SC, CBI ASSTT.S.G.I. SC, N C HILLS
34	WP(C)/1905/2013	UMESH ENGTI Versus THE STATE OF ASSAM AND 5 ORS	MR.G N SAHEWALLA MR.P DEKA MSK KALITA MD.ASLAM	GA, ASSAM SC, K A A C MRJ CHUTIA
	WITH			
35	WP(C)/1009/2013	UMESH ENGTI Versus THE STATE OF ASSAM AND 5 ORS	MR.G N SAHEWALLA MR.U DUTTA MRS.S S BAWARI MD.ASLAM	GA, ASSAM SC, K A A C MRJ CHUTIA
36	WP(C)/2029/2013	M/S VERSHA TUBES PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR.G N SAHEWALLA MR.P DEKA MSK KALITA MD.ASLAM	MR G CHOUDHURY MR.S CHAMARIA SC, INDUSTRIES & COMMERCE SC, AIDC
37	WP(C)/2425/2013	RAMADHAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR.G C PHUKAN MR.S K SINGH	GA, ASSAM MRJ CHUTIA SC, K A A C
38	WP(C)/2498/2013	MISS SNIGDHA KARKI Versus THE STATE OF ASSAM AND 3 ORS	MR.R P SARMAH MRM R ADHIKARI MS.H TERANGPI	GA, ASSAM ASSTT.S.G.I.
39	WP(C)/2645/2013 CAVT. NO. CAVT 335/2013	UTPAL KUMAR CHOUDHURY and ANR Versus THE STATE OF ASSAM AND 4 ORS	MD.B HUSSAIN MR.P B MAZUMDER	MR.B D DAS MR.H K SARMA MS.D NATH
40	WP(C)/2702/2013	KHANINDRA CHANDRA DAS and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR.P BORAH MR.K GOGOI MR.A BORGHAIN MR.S BORTHAKUR	GA, ASSAM MR.N PATHAK MR.D SAIKIA SC, GMC
41	WP(C)/2779/2013	CANDID DRUG DISTRIBUTORS and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.I CHOWDHURY MR.P N GOSWAMI MR.N J KHATANIAR MR.D DAS MR.P SENGUPTA MR.I LAHIRI	DR.ASHOK SARAF GA, ASSAM MR.B D GOSWAMI MR.A TALUKDAR MR.A GOYAL MR.M DAS MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH MRR BARMAN
	WITH			
	MC/2508/2013 in WP(C)/2779/2013	CANDID DRUG DISTRIBUTORS and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.D DAS MR.P SENGUPTA MR.I LAHIRI	GA, ASSAM
42	WP(C)/3064/2013	M/S AIDEOBARIE TEA ESTATES PRIVATE LIMITED and ANR. Versus THE ASSAM CO-OPERATIVE APEX BANK LIMITED and ANR.	MR.M DUTTA MR.U DUTTA MR.A K SAHEWALLA MR.P DEKA	MR.P N GOSWAMI SC, APEX BANK
43	WP(C)/3306/2013	M/S PRAGJYOTISH MULTIPURPOSE CO-OPERATIVE SOCIETY and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MS.R LAHKAR MR.K J SAIKIA	MR.S C KEYAL GA, ASSAM MRS.V L SINGH SC, REVENUE ASSTT.S.G.I.

44	WP(C)/3315/2013	M/S MANTHAN BROADBAND SERVICES PVT. LTD. and ANR Versus THE UNION OF INDIA and 2 ORS	MR.G N SAHEWALLA MR.P BORA MR.U DUTTA MR.P DEKA MRS.S S BAWARI MD.ASLAM	MR.B C DAS MR.M K CHOUDHURY MR.M BHAGABATI GA, ASSAM MR.N BARUA MR.M AHMED MR.B DEB ASSTT.S.G.I.
45	WP(C)/3457/2013 CAVT. NO. 625/13	BARAKPAR CO-OPERATIVE SOCIETY LTD. and ANR Versus THE STATE OF ASSAM AND 6 ORS	MD.M H RAJBARBHUIYAN MS.S PARBIN MS.D J BORAH	GA, ASSAM MR.L R MAZUMDER FOR CAVEATOR
46	WP(C)/3815/2013	JNANENDRA KUMAR PAUL CHOUDHURY Versus THE UNION OF INDIA and ANR	MR.S C BISWAS MS.E SHITIRI MS.S D CHOUDHURY	ASSTT.S.G.I.
47	WP(C)/4205/2013	R.P. ASSOCIATES PVT. LTD. Versus THE NEW INDIA ASSURANCE COMPANY LTD. and 3 ORS	MR.G N SAHEWALLA MR.P DEKA MSK KALITA MD.ASLAM	MS.N MODI MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA MS.A GOGOI
48	WP(C)/4234/2013	BADAL KUMAR GURUNG Versus THE STATE OF ASSAM AND 7 ORS	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.T TALUKDAR	GA, ASSAM MS.S SEAL MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY SC, EXCISE DEPTT.
49	WP(C)/4243/2013	DULAL BORA Versus THE UNION OF INDIA and 10 ORS	MR.J C DAS MR.D CHUTIA MR.L K BORAH	MR.A M BORA MR.M BHAGABATI GA, ASSAM MR.D BARUA MR.B CHAKRAVARTY(R-3) MR.S SARMA MR.S CHAKRABARTY ASSTT.S.G.I. SC, ALA MR.J PATOWARY SC, G U
	WITH MC/2531/2014 in WP(C)/4243/2013	DULAL BORA Versus THE UNION OF INDIA and 10 ORS	MR.J C DAS MR.D CHUTIA MR.L K BORAH	MR.A M BORA MR.M BHAGABATI GA, ASSAM MR.D BARUA MR.S SARMA ASSTT.S.G.I. MR.S CHAKRABARTY SC, G U MR.J PATOWARY
	WITH			
50	CrI.Pet./614/2013	AKON BORA Versus THE STATE OF ASSAM AND 2 ORS	MR.A M BORA MR.D GOGOI MR.P GOSWAMI MR.S R BORUAH MS.C CHOUDHURY	MR.J C DAS MR.L K BORAH PP, ASSAM
51	WP(C)/4256/2013 WITH INQUIRY REPORT	RAJ KUMAR RABHA and 2 ORS. Versus THE UNION OF INDIA and 5 ORS	MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	MR.S C KEYAL GA, ASSAM MR.R SHARMA ASSTT.S.G.I.
52	WP(C)/4508/2013 CAVT. NO. 945/13	RANJIT NAMOSUDRA Versus THE STATE OF ASSAM AND 3 ORS	MR.N HOQUE MS.M BARMAN MRK UDDIN MR. A M B BARUAH	MR.H K MAHANTA MR.S R RAJBONGSHI FOR CAVEATOR SC, AFDC
53	WP(C)/4701/2013 CAVT. NO. 908/13	SAYED MOINUDDIN AHMED and 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.B B NARZARI MS.M DAS MR.A R SHOME MR.S CHAUHAN	MR.H R A CHOUDHURY MRS.V L SINGH MS.R CHOUDHURY FOR CAVEATOR SC, REVENUE

54	WP(C)/4712/2013 CAVT. NO. CAVT. 840/13	ON THE DEATH OF DEBA KUMAR BORA, HIS LEGAL HEIR REP. Versus INDIAN OIL CORPORATION LTD. and 4 ORS	MR.K N CHOUDHURY MR.A BISWAS MR.R SEKHAR MR.S SARMA MRU S BORGHAIN MR.A BARUAH	MR.M K CHOUDHURY ASSTT.S.G.I. MR.A BARKAKATI FOR CAVEATOR
55	WP(C)/7017/2013	STAR CEMENT LIMITED Versus THE UNION OF INDIA and 4 ORS	DR.ASHOK SARAF MR.Z ALAM MSM L GOPE MS.N HAWELIA MR.A GOYAL MR.P BARUAH	GA, ASSAM MR.P DAS MR.R SARMA MR.S CHAMARIA MR.G DAS SC, INDUSTRIES & COMMERCE MR.J U LASKAR ASSTT.S.G.I.
56	WP(C)/54/2014	MD. OSMAN ALI and 78 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.N ZAMAN MR.P C DEY MR.A GANGULY MR B CHANDA MR.I RAHMAN	GA, ASSAM MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY
WITH				
57	WP(C)/122/2015	MD. MASTAFA ALI and 80 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	GA, ASSAM MR.P C DEY(R-8&9) MR.H UPADHYAYA(R-8&9) MS.S PAUL(R-8&9)
58	WP(C)/220/2014	SECONDR A PEGU Versus THE STATE OF ASSAM AND 3 ORS	MR.P PATHAK MR.P J SAIKIA MR.A K GUPTA	MR.C BARUAH GA, ASSAM MR.D BARUAH MR.B BARUAH SC, EXCISE DEPTT.
59	WP(C)/741/2014 WITH LCR	M/S ASSAM STATE TEXTILE CORPORATION LTD. Versus THE STATE OF ASSAM AND 16 ORS	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH	MR.S DAS MR.S SARMA SC, L C MR.M BARUAH MR.S K SWARGIARY
WITH MC/1196/2014 in WP(C)/741/2014		DHIRENDRA CHANDRA SARMA and ORS. Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and ORS.	MR.S DAS MR.N BARUAH MR.H GOGOI MR.S K SWARGIARY	MR. G CHOUDHURY MR.S SARMA MR.A K HALOI MR.P BARUAH SC, L C
WITH I.A./1696/2016 in WP(C)/741/2014		BIRENDRA CHANDRA TALUKDAR and ANR Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and 15 ORS.	APPLICANT-IN-PERSON	MR. G CHOUDHURY MR.S DAS MR.S SARMA MS.P BARUAH MR.A K HALOI MR.M BARUAH SC, L C MR.S K SWARGIARY
WITH I.A.(Civil)/2014/2016 in WP(C)/741/2014		M/S ASSAM STATE TEXTILE CORPORATION LTD. Versus THE STATE OF ASSAM AND 16 ORS	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH	MR.S DAS MR.S SARMA MR.M BARUAH MR.S K SWARGIARY SC, L C
60	WP(C)/809/2014	JERICHO DETERGENT PVT. LTD. Versus THE STATE OF ASSAM AND 8 ORS	MR.D K MISHRA MR.B PRASAD MS.D PHUKAN MS.D MUSAHARY	MS.M HAZARIKA GA, ASSAM MRS.V L SINGH SC, REVENUE SC, G M D A
61	WP(C)/1066/2014	M/S TECHNO STEEL AND CRAFT INDUSTRIES and ANR. Versus THE UNION OF INDIA and 6 ORS	MR.P K GOSWAMI MR.A M BUZARBARUAH MR.D MOZUMDER MR.P BORAH MS.D GHOSH MR.S SENGUPTA	MR.D BARUA C.G.C. MR. D C BORAH(R-1) MR.S K GHOSH ASSTT.S.G.I. SC, I W A OF INDIA

62	WP(C)/1281/2014	BUDHESWAR GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR.J K PARAJULI MR.G RAHUL MR.D M NATH MRS.N S PARAJULI	MR.B BANERJEE MR.P J PHUKAN GA, ASSAM SC, FOREST MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY MR.P NAYAK SC, P C B A
63	WP(C)/1865/2014 CAVT. NO.42/2/014	NRIPEN KALITA Versus MUKUL DEKA and 4 ORS.	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MS.M BARMAN MRK UDDIN MR.A B T HAQUE MR.A M BAZARBARUAH	GA, ASSAM MR.M U MAHMUD MR.J HANDIQUE MR.M BISWAS SC, ELECTION COMMISSION. FOR CAVEATOR
64	WP(C)/1955/2014	DR. SAMIRA BEHERA and 61 ORS Versus THE ELECTION COMMISSION OF INDIA and 3 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.M U MAHMUD MR.D BARUAH SC, ELECTION COMMISSION.
65	WP(C)/2016/2014	DILIP KR. DAS Versus THE UNION OF INDIA and 2 ORS	MR.S SAIKIA MR.A BHATTACHARYA	MR.U K NAIR MR S CHAKRABORTY, RLY.ADV. MR.A CHETRY SC, RAILWAY
WITH				
66	WP(C)/2017/2014	MANOJIT DAS GUPTA Versus THE UNION OF INDIA and 2 ORS	MR.S SAIKIA MR.A BHATTACHARYA	MR S CHAKRABORTY, RLY.ADV. MR.U K NAIR MR.A CHETRY SC, RAILWAY
WITH				
67	WP(C)/2021/2014	BIMAL SEAL Versus THE UNION OF INDIA and 2 ORS	MR.S SAIKIA MR.A BHATTACHARYA	S CHAKRABORTY MR.U K NAIR MR.A CHETRY SC, RAILWAY
68	WP(C)/2072/2014	BHUMI ADHIGRIHITA KRISHAK SAMITTEE and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRI HASSAN	GA, ASSAM SC, WATER RESOURCE SC, REVENUE
69	WP(C)/2101/2014	MILAN CH. RAY Versus THE UNION OF INDIA and 3 ORS	MR.D KALITA MR.D BORA MR.B TALUKDAR MRN J DAS MR.A CHOUDHURY MR.D DEKA MR.M K SHARMA	MR.N BARUA MR.B DEKA ASSTT.S.G.I. MR.K M CHOUDHURY SC, I O C
70	WP(C)/2162/2014	AZAD MIAH Versus THE STATE OF ASSAM AND 4 ORS	MR.S BANIK MR.M AHMED	MR.H R A CHOUDHURY GA, ASSAM MR.R ISLAM MR.D P BORAH SC, PWD
71	WP(C)/2273/2014	SALEMA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR.G UDDIN MR.A UDDIN	GA, ASSAM
72	WP(C)/2307/2014	GREEN VALLEY RICE TECH PVT. LTD. Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and ANR.	MR D K MISHRA MR.S K KEJRIWAL MR.S K KEJRIWAL MR. B PRASAD MRSS KEJRIWAL	SC, APDCL
73	WP(C)/2342/2014	BIMAL AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR.P DAS MRR K MOUR MR.R DUBEY MR.K MAJUMDAR	GA, ASSAM
74	WP(C)/2679/2014	ARUP DAS SARANIA Versus THE STATE OF ASSAM AND 4 ORS	MR.A K PURKAYASTHA MSA SAHA MSL MALAKAR	GA, ASSAM SC, BTC SC, DLR

75	WP(C)/2795/2014	NARBADESWAR SINGH and 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.R SINGHA	MR.ABHINAY KUMAR GUPTA GA, ASSAM MR.N N UPADHYAYA(R-2&3) MR.S SHARMA(R-2&3) MR.PRONAB JYOTI SAIKIA
	WITH			
76	WP(C)/6303/2014	ABHIJIT BARUAH and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.A UDDIN MD.GIASH UDDIN MS.M BURAGOHAIN	GA, ASSAM MR.N N UPADHYAYAR-2and3 MR.S SHARMA(R-2&3)
77	WP(C)/2875/2014	M/S CENTENARY DISTILLERIES P LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.A BORA MS.N HAZARIKA	GA, ASSAM MS.S SEAL SC, EXCISE DEPTT.
	WITH			
78	WP(C)/2260/2014	ALL ASSAM BONDERS and MANUFACTURERS ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS	MR.G UZIR MR.S M BARUAH MS.S H BORA MR.M SAIKIA MS.A BORA	GA, ASSAM SC, EXCISE DEPTT.
	WITH MC/267/2015 in WP(C)/2260/2014	ALL ASSAM BONDERS and MANUFACTURERS ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS	MR.G UZIR MR.S M BARUAH MS.S H BORA MR.M SAIKIA MS.A BORA	GA, ASSAM SC, EXCISE DEPTT.
79	WP(C)/2892/2014 CAVT. NO. 723/14 WITH LCR AND BALLOT PAPER	ANISUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR.M R KHANDAKAR MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.A RAHMAN	MR.H R A CHOUDHURY MR.A F N U MOLLAH GA, ASSAM FOR CAVEATOR SC, ELECTION COMMISSION.
80	WP(C)/3072/2014 CAVT. NO. 607/14	DHIRAJ DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.B CHAKRABORTY MR.A DAS MR.J DAS MR.S DUTTA MR.A DEKA	GA, ASSAM MR.A D CHOUDHURYRes. 4 MR.N DEKA(R-3) MR.M CHETIA MR.D CHOUDHURY MR.M GOGOI(R-3) FOR CAVEATOR
81	WP(C)/3488/2014	DR. PRAMATESH CHANDRA RAY CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR.R MAZUMDAR MR.D DAS MR.H BEZBARUAH MS.R DUTTA	GA, ASSAM MR.P K BORDOLOI MRB K TALUKDAR MR.N N UPADHAYA
82	WP(C)/3519/2014	M/S P.P. ENTERPRISES and 4 ORS. Versus THE UNION OF INDIA and 7 ORS	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MR. A BARKATAKI SC, NF RLY
83	WP(C)/3537/2014	MD. MEHTABUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	SC, PWD
84	WP(C)/4060/2014	SMT. LESSON HAFLONGBAR and 2 ORS Versus THE UNION OF INDIA and 8 ORS	MR.D C K HAZARIKA MS.I DEKA MS.P DEVI	MR.C BARUAH GA, ASSAM C.G.C. MR.K GOSWAMI MR.D DEKA(R-5) ASSTT.S.G.I. SC, DIMA HASAO
85	WP(C)/4258/2014	SMTI TISANA DEVI and 2 ORS, Versus THE STATE OF ASSAM and 6 ORS,	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN MS.J BAISHYA	GA, ASSAM MR.R S CHAUHAN MS.S PARBIN MR.N DUBEY

86	WP(C)/4315/2014	SUNIL DEWAN Versus THE STATE OF ASSAM AND 7 ORS	MR.M HAQUE MR.Z HUSSAIN MR.M A MONDAL	DR.B AHMED SC, CO-OP. GA, ASSAM MR.J AHMED(R-8) MR.S ISLAM(R-8) MS.S KALITAR-8 MR A HAQUE(R-8) GA, ASSAM
87	WP(C)/4521/2014	ZAHARUL ISLAM BORBHUIYA and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR.D BARMAN MR.K H KHANDAKAR MR.K M HASSAN MR.P SHARMA	
	WITH I.A.(Civil)/1507/2016 in WP(C)/4521/2014	KISHALAYA VIDYAPITH HIGH SCHOOL Versus ZAHARUL ISLAM BORBHUIYA and 5 ORS	MR.M DUTTA MS.E BHARALI	GA, ASSAM MR.D BARMAN MR.K H KHANDAKAR MR.K M HASSAN MR.P SHARMA
88	WP(C)/4679/2014 WP(C)/7633/2015 (Disposed)	TARUN CHANDRA GAYAN and 7 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.S BORA MR.P K GARODIA MS.P SARMA	MR.B D KONWAR MR.P J PHUKAN GA, ASSAM MR.R BARUAH(R-6) MR.R KALITA MR.N M DUTTA(R-6) MR.R SALOI MR.P KAKATI MR.S C KHOOND(R-6) SC. P.C. BOARD, ASSAM
89	WP(C)/4844/2014	M/S PADMAVATI CONSTGRUCTION Versus THE STATE OF ASSAM AND 4 ORS	MSB DEVI MR.S SARMA MR.G GOSWAMI	GA, ASSAM MR.Y S MANNAN MR.J U N M LASKAR MR.J M A CHOUDHURY(SC, NRHM) MR.P NAYAK SC, HEALTH SC, PWD
90	WP(C)/4850/2014	M/S CHANDRALI BUILDERS and 2 ORS, Versus THE STATE OF ASSAM and 4 ORS,	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA MR. S ALAM	GA, ASSAM MR. S P CHOUDHURY MR.S DUTTA SC, TOWN and COUNTRY PLANNING
91	WP(C)/4851/2014	NAZIA HASAN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MR.R ALI MS.M DEORI MS.S KHAN	GA, ASSAM
92	WP(C)/5128/2014	INDIAN OIL CORPORATION LTD. Versus THE UNITED BANK OF INDIA and 5 ORS.	MR.M K CHOUDHURY MR.A BARKATAKI MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR. S DUTTA, SR.ADV. MS. N MODI MR.K BARMAN(R- 1) MS. B DAS MS.K KHAN(R-3 & 4) MR. C SHARMA MS.A DASR-3 and 4 MR. R A HAZARIKA MS A DAS MR.A BHARALI (R- 1) MSA PHUKAN(R- 1) MS.P CHAKRABORTY(R-3 & 4)
93	WP(C)/5167/2014	ANUKUL BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR.S HUDA MR.N HAQUE MD.ARF	GA, ASSAM
94	WP(C)/5184/2014	SRI RAJESH BORAH Versus THE UNION OF INDIA and 6 ORS,	MR.S C BISWAS MR. E AHMED MS.L HAZARIKA MS.A DEY MR. S BISWAS MR.P BISWAS	MR.C BARUAH C.G.C. MR.S SARMA ASSTT.S.G.I. SR. CGC SC, HEALTH SC, NRHM

95	WP(C)/5189/2014	DULAL GOGOI and ANR Versus THE STATE OF ASSAM AND 3 ORS	MSG BORA MR.G C PHUKAN MR.S M SARMA MR.S SAHU MR.K GOGOI	GA, ASSAM
96	WP(C)/5316/2014 CAVT. NO.338/2/014	LOKNATH SAIKIA and 2 ORS Versus THE STATE OF ASSAM and 11 ORS	MR. T J MAHANTA MR.R MAZUMDAR MS.J HUDA MR. P P DUTTA MS. M BHATTACHARYYA MS.S SULTANA MR.I AHMED	MR.A DASGUPTA MS.N MODI MR.P J PHUKAN GA, ASSAM MR.P HAZARIKA MR.R DEV(R-6) MR.M CHOUDHURY MS. M BHATTACHARYYA (STATE COUNSEL) MR.C SHARMA SC, P C B A FOR CAVEATOR
97	WP(C)/5438/2014 WITH LCR	MUSSTT. HUMERA BEGUM BORBHUIYA Versus THE UNION OF INDIA and 5 ORS	MRG P BHOWMIK MR.R HAZARIKA MR.F A LASKAR	GA, ASSAM ASSTT.S.G.I.
98	WP(C)/5571/2014 CAVT. NO. 1317/14	SMTI FAKRUN NESSA BEGUM Versus THE STATE OF ASSAM AND 12 ORS		
99	WP(C)/5801/2014	SRIMATI NILIMA JAIN Versus THE SYNDICATE BANK and 5 ORS	MR.D DAS MR.R SINGHA	MR.A PARVEZR-1to5 MR.D GOGOI(r-1to5) MR.M K DAS(r-1to5)
100	WP(C)/5850/2014	BHODRESWAR MECH and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.A R AGARWALA MR.A K BARUAH MS.T HASNU AMICUS CURIAE	GA, ASSAM
101	WP(C)/5873/2014	BRAJEN HALOI Versus THE STATE OF ASSAM AND 4 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.H BAILUNG	GA, ASSAM MR. A DHAR (R5) MD F FARIDI (R5)
102	WP(C)/6116/2014	MUKUL BAYAN Versus THE STATE OF ASSAM AND 4 ORS	MR.S CHOUDHURY MS.S BEGUM	MR.A WAHAB GA, ASSAM MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED SC, TRANSPORT
103	WP(C)/6365/2014	MAHESH DEKA 22 ORS Versus THE STATE OF ASSAM AND 3 ORS	DR.B AHMED MR.N HAQUE MR.M HUSSAIN MR.S R BARBHUIYA MR.A CHOUDHURY	GA, ASSAM MR. K K PARASAR(R3) MR. K K PARASAR(R3)
104	WP(C)/6580/2014	SMTI PAKHILA PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR.D K DAS MR. S DEKA MR.M PATHAK MR. N K KALITA MS.P BHUYAN MR D DEKA	GA, ASSAM MS.M BORDOLOI(R- 2, 3 & 4)
105	WP(C)/6731/2014	KULADHAR NATH Versus SMTI KIRAN SHASHI NATH and 9 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR.B SINGHA	GA, ASSAM MR.B HUSSAIN(R-1T09) MR A MOTALIBR-1T09 MS.R CHAKRABORTTY(R-1T09) MR.Q SYED KUTUBUDDIN(R-1T09)
106	WP(C)/6806/2014	JYOTISH KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR.R ISLAM MR.R DE MS.N MITRA MS.D DEVI MS.M JALAN	GA, ASSAM MR.D BARUAH(R-6) MR.B BARMANR-6 MR.N B P SINGHA(R-6)
107	WP(C)/6816/2014	RANJUMONI SARMAH and 60 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.B CHAKRAVARTY MR.T ISLAM MS.B BAISHYA MS.S KEMPRAI	

108	WP(C)/304/2015	DHAKHIN GOHAIN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.R C SAIKIA MR.P KHATANIAR MR.J SAIKIA MS.K SAIKIA MS.A GOGOI	GA, ASSAM
109	WP(C)/431/2015	ANOWAR HUSSAIN Versus THE CHIEF INFORMATION COMMISSIONER and 4 ORS.	MR. M KHAN MD.A HUSSAIN MRJ RAHMAN	MR.B K SARMA MR.M AHMEDR-5 MR.D DEKA(R-1) SC, SOCIAL WELFARE MR.M HASHAN(R-5)
110	WP(C)/903/2015	NASIUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR.M U MAHMUD MR.S HAQUE MR.H R CHOUDHURY MR.M ALI	GA, ASSAMR1-3
111	WP(C)/2570/2015	RUPAM PHUKAN and 16 ORS Versus BHARAT PETROLEUM CORPORATION LIMITED and 8 ORS.	MR.G GOSWAMI MR.M PHUKAN MRK K DAS MRT K BHATTACHARYYA MR.A DIHINGIA	MR.P J SAIKIA (R-1to6, 8&9) MR.A K GUPTA(R-1to6, 8&9)
112	WP(C)/2782/2015 WP(C) 4765/2013(D/O)	DR. KALI DAS SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR.K N KALITA MSJ BHUYAN MR.A K DAS MR.B SINGHA	GA, ASSAM MR.S P ROY(R-5) MR.K RAJBONGSHI(R-5) MS.A TALUKDARR-5 MS.B BAISHYA(R-5) MRA K RAI(R-5) MR.R P N SINGH(R-5)
WITH				
113	WP(C)/848/2015	JAGADISH PRASAD GUPTA @ JAGADISH GUPTA Versus THE STATE OF ASSAM AND 5 ORS	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MS.B BAISHYA MR.R P N SINGH	GA, ASSAMR1 MR.K N KALITA(R-6) MSJ BHUYAN(R-6) MR.A K DAS(R-6)
114	WP(C)/3311/2015	M/S CENTURY MERCHANTILE PVT. LTD. and 17 ORS. Versus THE UNION OF INDIA and 3 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	MR B N GOGOI(R- 1 to 4) SC, RAILWAY
115	WP(C)/4637/2015	VIKRAM AHAND CHOUDHURY AND 2 ORS. Versus THE GUWAHATI MUNICIPAL CORPORATION and 2 ORS	MR.M K CHOUDHURY MS.B GOSWAMI MS.S CHUTIA	MR.S BORA SC, GMC
116	WP(C)/4852/2015	SMT. RUMA DEBNATH Versus THE STATE OF ASSAM AND 5 ORS	MR.R K D CHOUDHURY MR.S BORA MS.J RAJKUMARI MS.L DEVI MS.S KONWAR	MR.H R A CHOUDHURY(R-4, 5 & 6) GA, ASSAM MR.F U BORBHUIYA(R-4, 5 & 6) MR.J M SULAIMAN(R-4, 5 & 6)
117	WP(C)/6015/2015	M/S. SONARIE TEA CO. PVT. LTD. and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR.R SARMA MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR.S G BHATTACHARJEE	GA, ASSAM
WITH				
118	WP(C)/1470/2020	SONARIE TEA COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. K N CHOUDHURY MR. M DAS MR. A DAS	GA, ASSAM SC, PWD SC, REVENUE
119	WP(C)/6038/2015	SUSHIL KUMAR VASUDEVA Versus THE STATE OF ASSAM AND 4 ORS	MR.K AGARWAL MR.N DEKA MR.M GOGOI	MR. S C KEYAL (ASSTT. S.G.I., R-5) GA, ASSAM
120	WP(C)/6226/2015	NAREN KURMI Versus THE STATE OF ASSAM AND 5 ORS	MS.S CHAKRABORTY MS.P BARUAH MS.D SAIKIA MR.S A AHMED	GA, ASSAM(R1-4) MR.S K BARKATAKIR-6 MS.N DUTTA(R-6) MR.D K NATH(R-6) MS.B SHARMA(R-6)

121 WP(C)/6308/2015

JAYANTA HAZARIKA
Versus
THE STATE OF ASSAM AND 3 ORS.

MRB KAUSHIK
MR.G BORDOLOI

MR.J M A CHOUDHURY
MR.D SARMA
MR.B SINHA
SC, HEALTH
SC, NHM

122 WP(C)/7518/2015

AGRICULTURAL MARKETING BOARD
EMPLOYEE'S ASSOCIATION
Versus
THE STATE OF ASSAM AND 3 ORS

MR.K N CHOUDHURY
MR.M MAHANTA
MS.R DEKA
MR.J PATOWARY
MS.A DEKA

GA, ASSAM
AG, ASSAM
SC, A S A M B
SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 01/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021